

### Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / व्यापार महकमा

Directorate General of Foreign Trade / विदेश व्यापार महानिदेशालय

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

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(DES - V SECTION)

#### MINUTES OF THE NORMS COMMITTEE- V

**MEETING No.** NC/5/MEET/Oct/202223/12 **DATED:** 20/10/2022

## Please Note

- I. For information of exporters, Norms Committee V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Oct/202223/12 dated 20/10/2022 of Norms Committee - V for the year 2022-23 was held on 20/10/2022 under the Chairmanship of JAI PAL, Deputy DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department	
1	MANOJ MEENA ,Deputy Director	Directorate General of Foreign Trade, Delhi	
2	Sanjay Kumar,Sr. Secretariate Assistant(SSA)	Directorate General of Foreign Trade, Delhi	
3	KuldEEp Singh, Technical Authority	Technical Consultant,DGFT	
4	ramasrey lal,Technical Authority	Technical Consultant,DGFT	
5	NAND Lal,Technical Authority	Technical Consultant,DGFT	
6	SHAISH KUMAR, Technical Authority	Technical Consultant,DGFT	

## Case Details and Decision(s):

Case No.	1 / NC/5/MEET/Oct/202223/12
Case Status	Case Rejected
Party Name	ASHUTOSH FIBRE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002248AM23
RA File Number	HQRNORMAPPLY00000931 AM23
Licence No and Date	NA

The Committee considered the case as per agenda along-with other relevant papers and noted that firm has already taken Adv. Auth. no 0810142209 Dated: 21/03/2018 and filed ANF 4B for prior fixation of norms. However norms for said Adv. Auth. have been fixed in NC Meeting No NC/5/MEET/Oct/202223/11(Part-II)/Date: 4/10/2022. Hence Committee decided to reject the case.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	2 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	JAYANTHI TEXTILE PRODUCTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002313AM23
RA File Number	NA
Licence No and Date	3210079829/null

## Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms. The committee went through the details submitted in this case and based approved norms for Advance Lic no <a href="3210079248">3210079248</a> Dated 21.11.2019 in NC meeting no NC/5/MEET/Apr/202223/2 Dated 31.05.2022, Committee decided to approve the input output norms as under:

S1.	Export item	Qty.	Import item	Qty. Recommended
1.	04328SW STAY PUT CANVAS WITH PVC RUG PAD (SIZE 4 FT X 12 FT)	5448 Nos.	PVC RUG PAD (MATERIAL: PVC FOAM) (SIZE1.25X 200M, 170GSM, 8776.80KGS)	24810 Sq. Mtr.
2.	04329SW STAY PUT CANVAS WITH PVC RUG PAD (SIZE 6 FT X 8 FT)	5280 Nos.	PVC RUG PAD (MATERI AL: PVC FOAM) (SIZE1.2 5X 200M, 170GSM, 8776.80K GS)	24045 Sq. Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	3 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	SHANKAR PACKAGINGS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00409886AM22
RA File Number	342404000321 AM18
Licence No and Date	3410043901/21/02/2018

The Committee considered the case as per agenda along with other relevant paper and noted that firm had appeared for personal hearing before Norms Committee on dated 20.10.2022 and explain their case. The committee went through the details submitted in this and based on recommendation on technical authority, decided to re-fix the input output norms as under:-

Export Product	Quantity	S.N.	Import item	Quantity allowed
FLEXIBLE INTERMEDIATE BULK CONTAINERS (NET CONTENT OF	971.834 MT	1.	RELEVANT POLYPROPYLENE GRANULES	899.99 MT
EXPORTS:POLYPROPYLENE GRANULES:818.18 MT, HDPE GRANULES:4.25 MT,		2.	RELEVANT HDPE GRANULES	4.462 MT
MASTERBATCH ANTIFIBRILLANT:12.27 MT, MASTERBATCH WHITE:6.13		3.	RELEVANT MASTERBATCH ANTIFIBRILLANT	1.05 Kg/Kg Content in export product
MT, MASTERBATCH COLOUR:3.68 MT, CONDUCTIVE BLACK:6.55 MT LLDPE:73.33 MT, LDPE:31.43	,	4.	RELEVANT MASTERBATCH WHITE	1.05 Kg/Kg Content in export product
MT, RELEVANT U.V. STABILISER MASTERBATCH (FOR EXPORT WITH U.V. STABILISER):16 MT		5.	RELEVANT MASTERBATCH COLOUR	1.05 Kg/Kg Content in export product
STABLESERY, TO THE		6.	RELEVANT CONDUCTIVE	7.2 MT
			BLACK	
		7.	LLDPE	1.05 Kg/Kg Content in export product
		8	LDPE	1.05 Kg/Kg Content in export product
		9.	RELEVANT U.V.STABILISER MASTERBATCH (FOR EXPORT WITH U.V. STABILISER)(Containing not more	2% of P.P. Resin content in export

# than 20% of UV Stabiliser)

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	4 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name SHANKAR PACKAGINGS LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00409911AM22
RA File Number 342404000338 AM18	
Licence No and Date	3410044036/12/04/2018

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm had appeared for personal hearing before Norms Committee on dated 20.10.2022 and explain their case. The committee went through the details submitted in this and based on recommendation on technical authority, decided to re-fix the input output norms as under:-

Export Product	Quantity	S.N.	Import item	Quantity allowed
FLEXIBLE INTERMEDIATE BULK CONTAINERS (NET CONTENT OF	971.834 MT	1.	RELEVANT POLYPROPYLENE GRANULES	899.99 MT
EXPORTS:POLYPROPYLENE GRANULES:818.18 MT, HDPE GRANULES:4.25 MT,		2.	RELEVANT HDPE GRANULES	4.462 MT
MASTERBATCH ANTIFIBRILLANT:12.27 MT, MASTERBATCH WHITE:6.13		3.	RELEVANT MASTERBATCH ANTIFIBRILLANT	1.05 Kg/Kg Content in export product
MT, MASTERBATCH COLOUR:3.68 MT, CONDUCTIVE BLACK:6.55 MT LLDPE:73.33 MT, LDPE:31.43 MT, RELEVANT U.V. STABILISER MASTERBATCH (FOR EXPORT WITH U.V.	7,	4.	RELEVANT MASTERBATCH WHITE	1.05 Kg/Kg Content in export product
STABILISER):16 MT		5.	RELEVANT MASTERBATCH COLOUR	1.05 Kg/Kg Content in export product
		6.	RELEVANT CONDUCTIVE BLACK	7.2 MT
		7.	LLDPE	1.05 Kg/Kg Content in export product

8	LDPE	1.05 Kg/Kg Content in
		export product

9. RELEVANT U.V.STABILISER MASTERBATCH (FOR EXPORT in export WITH U.V. STABILISER)( )(Containing not more than 20% of UV Stabiliser))

2% of P.P. Resin content

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	5 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	SHANKAR PACKAGINGS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00409942AM22
RA File Number	342404000405 AM18
Licence No and Date	3410044047/17/04/2018

## Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm had appeared for personal hearing before Norms Committee on dated 20.10.2022 and explain their case. The committee went through the details submitted in this and based on recommendation on technical authority, decided to re-fix the input output norms as under:-

Export Product	Export Quantity	S.N.	Import item	Quantity allowed
FLEXIBLE INTERMEDIATE BULK CONTAINERS (NET CONTENT OF	971.834 MT	1.	RELEVANT POLYPROPYLENE GRANULES	899.99 MT
EXPORTS:POLYPROPYLENE GRANULES:818.18 MT, HDPE GRANULES:4.25 MT,		2.	RELEVANT HDPE GRANULES	4.462 MT
MASTERBATCH ANTIFIBRILLANT:12.27 MT, MASTERBATCH WHITE:6.13		3.	RELEVANT MASTERBATCH ANTIFIBRILLANT	1.05 Kg/Kg Content in export product
MT, MASTERBATCH COLOUR:3.68 MT, CONDUCTIVE BLACK:6.55 MT	,	4.	RELEVANT MASTERBATCH WHITE	1.05 Kg/Kg Content in export product
LLDPE:73.33 MT, LDPE:31.43 MT, RELEVANT U.V. STABILISER MASTERBATCH (FOR EXPORT WITH U.V.		5.	RELEVANT MASTERBATCH COLOUR	1.05 Kg/Kg Content in export product
STABILISER):16 MT		6.	RELEVANT CONDUCTIVE	7.2 MT

		BLACK	
	7.	LLDPE	1.05 Kg/Kg Content in export product
8	8	LDPE	1.05 Kg/Kg Content in export product
9	9.	RELEVANT U.V.STABILISER MASTERBATCH (FOR EXPORT WITH U.V. STABILISER)( )(Containing not more than 20% of UV Stabiliser))	2% of P.P. Resin content in export

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	6 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	HINDUSTAN APPAREL INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002545AM23
RA File Number	039404000240 AM19
Licence No and Date	0310821856/21/06/2018

Norms Committee Decision:

The Committee considered the case as per agenda along-with other relevant papers and went through the details submitted in this case and noted that firm has requested for re-fixation of approved norms in NC Meeting no 10/84-ALC3/2018 Dated 16.08.2018. Based on recommendation of technical authority, Committee decided to re-fix the norms for the above advance authorization as under:

- 1. Import Item 1 to 5 As Applied.
- 2. Import Item 6 Net+1%.

RA concerned to take further necessary action subject to compliance of other usual conditions.

Case No.	7 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	HIGH PERFORMANCE TEXTILES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002586AM23
RA File Number	052304000482 AM19
Licence No and	0510409566/04/02/2019

Date		

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:

- 1. Personal Hearing
- 2. Justification for 3% wastages.

The case stands deferred for re-listing.

Case No.	8 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00000237AM23
RA File Number	052304000036 AM20
Licence No and Date	0510410366/25/04/2019

## Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:

- 1. Size specifications, CAD/Cutting marker of the Export item.
- 2. Copy of A/Authorisation amendment sheet
- 3. If A/A amended, give details of products exported by manufacturing from two different fabrics i.e. 1. 100% Polyester fabric, 2. 100% Polyester knitted quilted fabric.
- 4. Indicate the exact width of imported fabrics.

The case stands deferred for re-listing.

Case No.	9 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	POOJA INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002847AM23
RA File Number	052404000085 AM20
Licence No and Date	0510410584/14/05/2019

## Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for

review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:

- 1. Export wise requirement of import item in Sq. Mtr/Pc.
- 2. Legible copy of CAD mentioning Export serial no on it.
- 3. Image and measurement chart mentioning export serial no.

The case stands deferred for re-listing.

Case No.	10 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	HINDUSTAN APPAREL INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002533AM23
RA File Number	039404000262 AM20
Licence No and Date	0310830055/03/07/2019

Norms Committee Decision:

The Committee considered the case as per agenda along-with other relevant papers and went through the details submitted in this case and noted that firm has requested for re-fixation of norms for Metal Snap Fasteners and Change in UOM of Fabric from Sq. Mtr to Mtr. in approved norms NC Meeting no 7/84-ALC3/2019 Dated 11.07.2019. Based on recommendation of technical authority, Committee noted that firm has not provided CAD, Image and measurement specification. The firm has also informed that Advance authorization had been amended. After detailed deliberation, Committee decided to ask the firm to furnish the following:

- 1. CAD, Image and Measurement chart.
- 2. Amended sheet of Advance Authorization.
- 3. Die mould button are not visible in the image, please indicate the application of it in the garment.

The case stands deferred for re-listing.

Case No.	11 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	DAKS INDIA INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002314AM23
RA File Number	052304000155 AM20
Licence No and Date	0510411267/17/07/2019

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the input output norms as under:

Taking cue from G-33, the following norms are recommended:

EXPORT S.NO	EXPORT ITEMS	STYLE NO	QTY
1	Backpack Bag:- 50% PU 50% Polyester with 100% PU, 100% polyester lining and 100% PVC.	STYLE# BALMA	6000 NOS.

# Import Items recommendation:

<u>S.NO</u>	Description	Technical Specification	UOM	(Qty.) Wastages (%)
1	50% PU 50% Polyester Woven Fabric	Width 52" - 960 Gsm +-10%	SQM	Net+0.05
3	100% PU Fabric	Width 52" - 590 Gsm +-10%	SQM	Net+0.02
5	100% Polyester Woven dyed Fabric	Width 56"- 360 Gsm +-10%	SQM	Net+0.94
6	100% Polyester Woven Printed Lining	Width 56"- 101Gsm +-10%	SQM	Net+0.81
7	100% PVC Fabric	Width 54" - 335 Gsm +-10%	SQM	Net+1.01
22	EDGE COLOR	412C Espresso / 412C,BLACK	K.G	250.0
23	COTTON THREAD	THREAD #604 COTTON/#604-Black	NOS	Net+0.19
24	NYLON THREAD	THREAD #30 NYLON/#30 and THREAD #10 NYLON/#10,Black/BLUSH/SADDLE/MUSTARD	NOS	Net+0.76
25	METAL ZIPPER	BLACK #1 B30070 #1,BLUSH #96 B30070 ,MUSTARD #36 B30099,SADDLE #42 B30070-SHINNY BRASS	Yard	Net+10
26	METAL LOGO	LOGO B-1647 YIFENG B1647-SHINNY BRASS	NOS	Net+1

27	METAL CLUCH	ART-SM-180 ART-SM-180 ,C2368#SM-SHINNY BRASS	NOS	Net+1
28	METAL LOCK	1.5"*1" LOCK,C724+C725#-SHINNY BRASS	NOS	Net+1
29	METAL STUDS	12*8.0MM DOME STUDS 12mm-SHINNY BRASS	NOS	Net+1
30	METAL ZIPPER PULLER	5# ZIPPER PULLER +SM143A,A1208-5#- SHINNY BRASS	NOS	Net+1
31	METAL ZIPPER PULLER	5# ZIPPER PULLER #5-SHINNY BRASS	NOS	Net+1
32	METAL RING	3/8" D RING-SHINNY BRASS	NOS	Net+1

S.NO	EXPORT ITEMS	STYLE NO	QTY
2	Backpack Bag:- 50% PU 50% Polyester with 100% PU, 100% polyester lining and 100% PVC.	STYLE# BALMA	1200 NOS.

IMPORT S.NO	Description	Technical Specification	UOM	(Qty.) Wastages (%)
2	50% PU 50% Polyester Woven Fabric	Width 52" - 980 Gsm +-10%	SQM	Net+4.55
4	100% PU Fabric	Width 52" - 590 Gsm +-10%	SQM	Net+4.52
5	100% Polyester Woven dyed Fabric	Width 56"- 360 Gsm +-10%	SQM	Net+0.94
6	100% Polyester Woven Printed Lining	Width 56"- 101Gsm +-10%	SQM	Net+0.81
7	100% PVC Fabric	Width 54" - 335 Gsm +-10%	SQM	Net+1.01

EDGE COLOR	412C Espresso / 412C,BLACK	50.0K.	N 0.10
		30.0IX.	Net+0.19
COTTON THREAD	THREAD #604 COTTON/#604-Black	NOS	Net+0.19
NYLON THREAD	THREAD #30 NYLON/#30 and THREAD #10 NYLON/#10,Black/BLUSH/SADDLE/MUSTARD	NOS	Net+0.76
METAL ZIPPER	BLACK #1 B30070 #1,BLUSH #96 B30070 ,MUSTARD #36 B30099,SADDLE #42 B30070-SHINNY BRASS	Yard	Net+1.0
METAL LOGO	LOGO B-1647 YIFENG B1647-SHINNY BRASS	NOS	Net+1
METAL CLUCH	ART-SM-180 ART-SM-180 ,C2368#SM-SHINNY BRASS	NOS	Net+1
METAL LOCK	1.5"*1" LOCK,C724+C725#-SHINNY BRASS	NOS	Net+1
METAL STUDS	12*8.0MM DOME STUDS 12mm-SHINNY BRASS	NOS	Net+1
METAL ZIPPER PULLER	5# ZIPPER PULLER +SM143A,A1208-5#- SHINNY BRASS	NOS	Net+1
METAL ZIPPER PULLER	5# ZIPPER PULLER #5-SHINNY BRASS	NOS	Net+1
METAL RING	3/8" D RING-SHINNY BRASS	NOS	Net+1
	METAL ZIPPER  METAL LOGO  METAL CLUCH  METAL LOCK  METAL STUDS  METAL ZIPPER PULLER  METAL ZIPPER PULLER	NYLON THREAD  THREAD #30 NYLON/#30 and THREAD #10 NYLON/#10,Black/BLUSH/SADDLE/MUSTARD  BLACK #1 B30070 #1,BLUSH #96 B30070, MUSTARD #36 B30099,SADDLE #42 B30070-SHINNY BRASS  METAL LOGO  LOGO B-1647 YIFENG B1647-SHINNY BRASS  METAL CLUCH  ART-SM-180 ART-SM-180, C2368#SM-SHINNY BRASS  METAL LOCK  1.5"*1" LOCK,C724+C725#-SHINNY BRASS  METAL STUDS  12*8.0MM DOME STUDS 12mm-SHINNY BRASS  METAL ZIPPER PULLER  5# ZIPPER PULLER +SM143A,A1208-5#-SHINNY BRASS  METAL ZIPPER PULLER  5# ZIPPER PULLER	NYLON THREAD  THREAD #30 NYLON/#30 and THREAD #10 NYLON/#10,Black/BLUSH/SADDLE/MUSTARD  BLACK #1 B30070 #1,BLUSH #96 B30070, MUSTARD #36 B30099,SADDLE #42 B30070-SHINNY BRASS  METAL LOGO  LOGO B-1647 YIFENG B1647-SHINNY BRASS  NOS  METAL CLUCH  ART-SM-180 ART-SM-180,C2368#SM-SHINNY BRASS  NOS  METAL LOCK  1.5"*1" LOCK,C724+C725#-SHINNY BRASS  NOS  METAL STUDS  12*8.0MM DOME STUDS 12mm-SHINNY BRASS  NOS  METAL ZIPPER PULLER  5# ZIPPER PULLER +SM143A,A1208-5#- SHINNY BRASS  NOS  METAL ZIPPER PULLER  5# ZIPPER PULLER  5# ZIPPER PULLER  NOS

EXPORT S.NO	EXPORT ITEMS	STYLE NO	QTY
3	Backpack Bag:-100% PU with 100% polyester lining and 100% PVC	STYLE# BJELLE2	4800 NOS.

IMPORT S.NO	Description	Technical Specification UOM		UOM	(Qty.) Wastages (%)
8	100% PU Fabric	Width 52" - 507 Gsm +-10%		SQM	NET+0.09
9	100% Polyester Woven Printed Lining	Width 56"- 101Gsm +-10%		SQM	NET+0.12
10	100% PVC Fabric	Width 54" - 335 Gsm +-10%		SQM	NET+0.59
33	EDGE COLOR	B30026 COGNAC #10,BLACK		KG	40.0*
34	COTTON THREAD	THREAD #604 COTTON/#604-Black		NOS	NET+0.04
35	NYLON THREAD	THREAD #30 NYLON #30 and THREAD #10 NYLON #10,GUOMAO #B30026 BLACK #1,GUOMAO #B30026 COGNAC#10,GUOMAO #B30026 CORAL #110,GUOMAO #B30026 CITRON #712		NOS	NET+ 0.0009
36	METAL ZIPPER	BLUSH #B30026-#55 & CORAL #B30026-#110 ,WHITE & CITRON #B30026-#712 -SHINNY BRASS		Yard	NET+1.0
37	METAL ZIPPER	COGNAC #B30026-#10,BLACK #B30026-#01-SHINNY BRASS		Yard	NET+ 1.0
38	NYLON ZIPPER	BLACK #B30026-#01 and COGNAC #B30026-#10		Yard	NET+1.0
39	WEBBING	7/8" WEBBING STYLE# BJELLE2		Yard	NET+ 1.0
40	METAL LOGO	LOGO B-1647 PLAQUE B-1647 ,B1647#SM-SHINNY BRASS		NOS	NET TO NET
41	METAL DOG LEASH	1/2" DOG LEASH,D095+D124#4- SHINNY BRASS		NOS	NET TO NET

42	METAL RING	3/8" RINGS/ 10*2.0MM-SHINNY BRASS	NOS	NET TO NET
43	METAL RING	3/4" RING/ 15mm*4.0MM 3/4"*15mm-SHINNY BRASS	NOS	NET TO NET
44	METAL SLIDER BUCKLE	3/4" SLIDER BUCKLE/ 25*4.0MM- SHINNY BRASS	NOS	NET TO NET
45	METAL RING	1" D RING/ 15*4.0MM 1"*15mm-SHINNY BRASS	NOS	NET TO NET
46	METAL STUDS	ART-SM-028 Studs /8.0M/M SM-028,C1460#SM-SHINNY BRASS	NOS	NET TO NET
47	METAL PULLER	3#-Zipper pull #3-SHINNY BRASS	NOS	NET TO NET
48	METAL PULLER	8#-Zipper pull 8#-SHINNY BRASS	NOS	NET TO NET
49	METAL RINGS	3/8"D (H 7.0 * 1.5M/M)-SHINNY BRASS	NOS	NET TO NET
50	METAL ZIPPER PULLER	10#-Zipper pull 10#-SHINNY BRASS	NOS	NET TO NET
51	METAL RING	3/8"D (H 7.0 * 1.5M/M)-SHINNY BRASS	NOS	NET TO NET
52	PIPING	2.5MM PIPING/ 2.5mm-BLACK	Yard	NET+1.0

EXPORT S.NO	EXPORT ITEMS	STYLE NO	QTY
4	Backpack bag:-100% Nylon with 100% polyester lining and 100% PU and 100% PVC	STYLE# BMIDPREP	1200 NOS.

IMPORT S.NO	Description	Technical Specification	UOM	(Qty.) Wastages (%)
11	100% Nylon Woven printed Fabric	Width 56"- 168 Gsm +-10%	SQM	NET+1.45
12	100% PU Fabric	Width 52" - 507 Gsm +-10%	SQM	NET+0.64
13	100% Polyester Woven Printed Lining	Width 56"- 101 Gsm +-10%	SQM	NET+0.02
14	100% PVC Fabric	Width 54" - 405Gsm +-10%	SQM	NET+0.84
15	100% PVC Fabric	Width 44" - 335 Gsm +-10%	SQM	NET+1.78
53	EDGE COLOR	EDGE COLOR /BLACK	K.G	20.0*
54	COTTON THREAD	THREAD #604 COTTON/ #604-Black	NOS	NET+0.21
55	NYLON THREAD	THREAD #30 NYLON #30 -Black	NOS	NET+0.0007
56	WEBBING	1-1/2" SM LOGO NYLON WEBBING FOR STYLE# BMIDPREP	Yard	NET+1.0
57	WEBBING	7/8" WEBBING FOR STYLE# BMIDPREP	Yard	NET+1.0
58	METAL ZIPPER	#5 METAL ZIPPER #5-SHINNY BRASS-BLACK #1	Yard	NET+1.0
59	NYLON ZIPPER	#3 NYLON ZIPPER #3-BLACK #1	Yard	NET+1.0
60	METAL LOGO	LOGO B-1647 YIFENG B1647 -SHINNY BRASS	NOS	NET TO NET
61	METAL LOGO	SM-133 SM-133+2,C2049#+2-SHINNY BRASS	NOS	NET TO NET
62	METAL SLIDER BUCKLE	1-1/2" SLIDER BUCKLE/ 25*4.0MM-	NOS	NET TO NET

EXPORT S.NO	EXPORT IT	TEMS	STYLE N	Ю	ТУ
75	RUBBER SHEET	2.0MM EVA/Cream		Yard	NET+1.0
74	FOAMS	6.0MM EPE / 6.0-white		Yard	NET+1.0
73	METAL ZIPPER	SM 059 ZIPPER PUI BRASS	LL,A1062-5#-SHINNY	NOS	NET TO NET
72	METAL RING	3/8" RING-SHINNY	BRASS	NOS	NET TO NET
71	METAL ZIPPER PULLER	5# ZIPPER PULL #5-SHINNY BRASS		NOS	NET TO NET
70	METAL ZIPPER PULLER	3# ZIPPER PULL #3 -SHINNY BRASS	S	NOS	NET TO NET
69	METAL STUDS		5.0MM STUDS/H6.0MM 5mm*6mm-SHINNY BRASS		NET TO NET
68	METAL RING	1/2" RING/ H10 * 3.0 1/2"-SHINNY BRAS		NOS	NET TO NET
67	METAL RING	3/8" RING/ H7.0 * 1. 3/8"-SHINNY BRAS		NOS	NET TO NET
66	METAL KEY RING	1" KEYRING *4.0M 1"*4.0mm,T020#-SH		NOS	NET TO NET
65	METAL DOG LEASH	3/8" DOG LEASH *1 SHINNY BRASS	1.75",D095+D124#4-	NOS	NET TO NET
64	METAL RING	1-1/2" RING/ 19*4.0 1.5" * 19mm-SHINN		NOS	NET TO NET
63	METAL CHAIN	8.0M/M*11.5mm*2Ii SHINNY BRASS	nch chain* 5 cm-	NOS	NET TO NET
		SHINNY BRASS			

5	Backpack Bag:-100% PU with 100% polyester lining and 100% PVC	STYLE# BTAMPA-M	3600 NOS.
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IMPORT S.NO	Description	Technical Specification	UOM	Wastages (%)
16	100% PU Fabric	width 52" - 600 Gsm +-10%	SQM	NET+0.26
17	100% Polyester Woven Printed Lining	Width 56"- 101 Gsm +-10%	SQM	NET+0.01
18	100% PVC Fabric	Width 54" - 335 Gsm +-10%	SQM	NET+0.01
96	EDGE COLOR	412C Espresso / 412C,BLACK	K.G	60.0 *
97	NYLON THREAD	K500 #401 BLACK/K500 #216 BLUSH/K500 #845 COGNAC	NOS	NET+0.1356
98	COTTON THREAD	K500 #401 BLACK/K500 #216 BLUSH/ K500 #845 COGNAC	NOS	NET+0.206
99		K500 BLACK #401 ,K500 BLUSH #216,K500 COGNAC #845-SHINNY BRASS	Yard	NET+1.0

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	12 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	DAKS INDIA INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002316AM23
RA File Number	052304000191 AM20
Licence No and Date	0510411528/19/08/2019

# Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the input output norms as under:

Taking cue from G-33, the following norms are recommended:

EXPORT S.NO	EXPORT ITEMS	STYLE NO	QTY
1	Back Pack Bag 100% Nylon Woven with 100% PU,100% Polyester Elastic ,100% PVC PIPING	STYLE# DR123955- MINIFORCE	4222 NOS.

# Import Items reocmmendation:

IMPORT S.NO	Description	Technical Specification	UOM	(Qty.) Wastages (%)
1	100% Nylon Woven Non Dyed Fabric	Width 56" GSM 508G +_10%	SQM	Net+4.03
4	100% PU Dyed Fabric	Width 52" GSM 555 G +_10%	SQM	Net+1.99
9	100% Polyester Woven Dyed Fabric	Width 56" GSM 230 G +_10%	SQM	Net+1.40
10	100% Polyester Non Dyed Elastic	Width 0.45" GSM 700G+-10%	SQM	Net+2.05
11	100% PVC Non Dyed PIPING	Width 0.45" GSM 550G+-10%	SQM	Net+0.28
12	LOGO WEBBING	1.5"SM NYLONG Color BLACK	Yard	Net+0.69
14	METAL RING	linch 20m/m*4 OM/M	NOS	NET TO NET
17	METAL SLIDER BUCKLE	1/2"Ring 20M/M*4.0M/M	NOS	NET TO NET
20	METAL ZIPPER PULLER	A172-3, Color# Shiny Gold	NOS	NET TO NET
21	METAL ZIPPER PULLER	A1062-5#Color# Shiny Gold	NOS	NET TO NET
23	METAL ZIPPER PULLER RING	5#3/8"Ring,Color# Shiny Gold	NOS	NET TO NET

24	NYLON ZIPPER	#3,GUOMAO B30070 #1 BLACK/	Yard	Net+1
26	IPLASTIC ZIPPER	5#Color# Shiny Gold ,XIN YUAN 150 #146 BLUSH	Yard	Net+1

EXPORT S.NO	EXPORT ITEMS	STYLE NO	QTY
2	Back Pack Bag 100% Nylon Woven with 100% PU,100% Polyester Elastic ,100% PVC PIPING	STYLE# DR123955- MINIFORCE	3710 NOS.

IMPORT S.NO	Description	Technical Specification	UOM	Wastages (%)
2	100% Nylon Woven Non Dyed Fabric	Width 56" GSM 508G +_10%	SQM	Net+3.96
4	100% PU Dyed Fabric	Width 52" GSM 555 G +_10%	SQM	Net+2.12
9	100% Polyester Woven Dyed Fabric	Width 56" GSM 230 G +_10%	SQM	Net+1.07
10	100% Polyester Non Dyed Elastic	Width 0.45" GSM 700G+-10%	SQM	Net+2.19
11	100% PVC Non Dyed PIPING	Width 0.45" GSM 550G+-10%	SQM	Net+0.13
12	LOGO WEBBING	1.5"SM NYLONG Color BLACK	Yard	Net+0.69
14	METAL RING	linch 20m/m*4 OM/M	NOS	NET TO NET
17	METAL SLIDER BUCKLE	1/2"Ring 20M/M*4.0M/M	NOS	NET TO NET
20	METAL ZIPPER PULLER	A172-3, Color# Shiny Gold	NOS	NET TO NET
21	METAL ZIPPER PULLER	A1062-5#Color# Shiny Gold	NOS	NET TO NET

23	METAL ZIPPER PULLER RING	5#3/8"Ring,Color# Shiny Gold	NOS	NET TO NET
24	NYLON ZIPPER	#3,GUOMAO B30070 #1 BLACK/	Yard	Net+1
26	PLASTIC ZIPPER	5#Color# Shiny Gold ,XIN YUAN 150 #146 BLUSH	Yard	Net+1

EXPORT S.NO	EXPORT ITEMS	STYLE NO	QTY
3	Back Pack Bag 100% Nylon Woven with 100% PU,100% Polyester Elastic ,100% PVC PIPING	STYLE# DR123955- MINIFORCE	2984 NOS.

IMPORT S.NO	Description	Technical Specification	UOM	Wastages (%)
3	100% Nylon Woven Non Dyed Fabric	Width 56" GSM 508G +_10%	SQM	Net+4.21
4	100% PU Dyed Fabric	Width 52" GSM 555 G +_10%	SQM	Net+1.53
9	100% Polyester Woven Dyed Fabric	Width 56" GSM 230 G +_10%	SQM	Net+3.56
10	100% Polyester Non Dyed Elastic	Width 0.45" GSM 700G+-10%	SQM	Net +2.05
11	100% PVC Non Dyed PIPING	Width 0.45" GSM 550G+-10%	SQM	Net +1%
12	LOGO WEBBING	1.5"SM NYLONG Color BLACK	Yard	Net+0.69
14	METAL RING	1inch 20m/m*4 OM/M	NOS	NET TO NET
17	METAL SLIDER BUCKLE	1/2"Ring 20M/M*4.0M/M	NOS	NET TO NET
20	METAL ZIPPER PULLER	A172-3, Color# Shiny Gold	NOS	NET TO NET

21	METAL ZIPPER PULLER	A1062-5#Color# Shiny Gold	NOS	NET TO NET
23	METAL ZIPPER PULLER RING	5#3/8"Ring,Color# Shiny Gold	NOS	NET TO NET
24	NYLON ZIPPER	#3,GUOMAO B30070 #1 BLACK/	Yard	Net+1
26	PLASTIC ZIPPER	5#Color# Shiny Gold ,XIN YUAN 150 #146 BLUSH	Yard	Net+1

EXPORT S.NO	EXPORT ITEMS	STYLE NO	QTY
4	Back Pack Bag 100% PU Non Dyed with 100% Polyester Woven Dyed	STYLE# DR124200 - BBAILEY CORE	3320 NOS.

IMPORT S.NO	Description	Technical Specification	UOM	Wastages (%)
5	100% PU Non Dyed Fabric	Width 52" GSM 508G +_10%	SQM	Net+4.31
13	METAL LOGO	Logo SM-210A,Color# Shiny Gold	NOS	NET TO NET
15	METAL RING	1/2inch 10mm*3.om/m	NOS	NET TO NET
16	METAL RING	1inch 20m/m*4 OM/M	NOS	NET TO NET
18	METAL SLIDER BUCKLE	1/2"Slider Buckle*20M/M*4.0M/M ,Color# Shiny Gold	NOS	NET TO NET
19	METAL ZIPPER	GUOMAO B30070 #728 DUSTY ROSE	Yard	Net+0.28
20	METAL ZIPPER PULLER	A172-3, Color# Shiny Gold	NOS	NET TO NET
22	METAL ZIPPER PULLER	3/8"Ring #5 Color# Shiny Gold	NOS	NET TO NET

25	NYLON ZIPPER	#3,B30070 WHITE		Yard	d	Net+1		
EXPORT S.NO	EXPORT IT	EMS	ST	YLE NO	)		QTY	
5	Back Pack Bag 100% PU N Polyester Wove		STYLE# DR1242	200 - BB	BAILEY (	CORE	2628 NOS.	
Import Item	s:							
IMPORT S.NO	Description	Technic	cal Specification		UON	M ,	Wastages (%)	
6	100% PU Non Dyed Fabric	Width 52" GSM 5	508G +_10%		SQM	Ne	et+4.28	
13	METAL LOGO	Logo SM-210A,C	Color# Shiny Gold		NOS	NE	NET TO NET	
15	METAL RING	1/2inch 10mm* <u>3.</u>	om/m		NOS NE		ET TO NET	
16	METAL RING	1inch 20m/m*4 C	OM/M		NOS	NE	ET TO NET	
18	METAL SLIDER BUCKLE	1/2"Slider Buckle ,Color# Shiny Go	s*20M/M*4.0M/M old		NOS	NE	ET TO NET	
19	METAL ZIPPER	GUOMAO B300°	70 #728 DUSTY ROS	SE	Yard	Ne	et+0.28	
20	METAL ZIPPER PULLER	A172-3, Color# S	Shiny Gold		NOS	NE	ET TO NET	
22	METAL ZIPPER PULLER	3/8"Ring #5 Colo	8"Ring #5 Color# Shiny Gold			NE	ET TO NET	
25	NYLON ZIPPER	#3,B30070 WHIT	ΓE		Yard	Ne	et+3.33	
EXPORT S.NO	EXPORT I	TEMS	STY	YLE NO	)		QTY	

Import Items	: :-							
7	Back Pack Bag 100% PU Non D		% STYLE# DR124200 - BBAILEY CORE 2773 NO			2773 NOS.		
EXPORT S.NO	EXPORT ITEMS	S	STYLE NO QT			QTY		
	1				<u> </u>			
25	NYLON ZIPPER	#3,B30070 V	VHITE		Yard	Net	+1	
22	METAL ZIPPER PULLER	3/8"Ring #5	Color# Shiny Gold		NOS	NET	Γ TO NET	
20	METAL ZIPPER PULLER	A172-3, Colo	or# Shiny Gold		NOS	NET	Γ TO NET	
19	METAL ZIPPER	GUOMAO E ROSE	GUOMAO B30070 #728 DUSTY ROSE		Yard 1		Net+0.28	
18	METAL SLIDER BUCKLE	1/2"Slider Bu ,Color# Shin	uckle*20M/M*4.0M/M y Gold		NOS	NET	Γ TO NET	
16	METAL RING	linch 20m/m	*4 OM/M		NOS	NET	Γ TO NET	
15	METAL RING	1/2inch 10mi	m* <u>3.om/m</u>		NOS	NET	Γ TO NET	
13	METAL LOGO	Logo SM-21	0A,Color# Shiny Gold		NOS	NET	Г ТО NЕТ	
7	100% PU Non Dyed Fabric	Width 52" G	SM 508G +_10%		SQM	Net-	+4.38	
IMPORT S.NO	Description	Tech	nical Specification		UOM	,	Wastages (%)	
Import Items	:							
6	Back Pack Bag 100% PU Non I Polyester Woven D		STYLE# DR124200	- BBAl	ILEY COR	RE	2975 NOS.	

S.NO				
8	100% PU Non Dyed Fabric	Width 52" GSM 508G +_10%	SQM	Net+4.81
13	METAL LOGO	Logo SM-210A,Color# Shiny Gold	NOS	NET TO NET
15	METAL RING	1/2inch 10mm*3.om/m	NOS	NET TO NET
16	METAL RING	1inch 20m/m*4 OM/M	NOS	NET TO NET
18	METAL SLIDER BUCKLE	1/2"Slider Buckle*20M/M*4.0M/M ,Color# Shiny Gold	NOS	NET TO NET
19	METAL ZIPPER	GUOMAO B30070 #728 DUSTY ROSE	Yard	Net+0.28
20	METAL ZIPPER PULLER	A172-3, Color# Shiny Gold	NOS	NET TO NET
22	METAL ZIPPER PULLER	3/8"Ring #5 Color# Shiny Gold	NOS	NET TO NET
25	NYLON ZIPPER	#3,B30070 WHITE	Yard	Net+1

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	13 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	018505000098AM20
RA File Number	039404000441 AM20
Licence No and Date	0310832229/15/10/2019

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on of recommendation of technical authority, decided to approve the input output norms as under:

S.N.	<b>Export Items</b>	Qty.	Import item	UOM	Qty. Recommended
1	SLEEPING BAG WITH NYLON ZIPPER	56700	100% POLYESTER EMB DYED FABRIC.		

	MADE FROM 100% POLYESTER EMB DYED FABRIC.WIDTH-60"	Nos.	WIDTH-60" GSM- 65(+/10%)	Sq. Mtr.	Net +2%
	GSM-65(+/-10%)		NYLON ZIPPER CONTINUOS	Mtr.(Relevant)	Net+1%
			SLIDER	Nos.	Net+1%
2	SLEEPING BAG WITH NYLON ZIPPER MADE FROM 100% POLYESTER EMB DYED	165375 Nos.	100% POLYESTER EMB DYED FABRIC. WIDTH-60" GSM- 65(+/-10%)	Sq. Mtr.	Net +2%
	FABRIC.WIDTH-60" GSM-65(+/-10%)		NYLON ZIPPER CONTINUOUS	Mtr.(Relevant)	Net+1%
			SLIDER	Nos.	Net+1%
3	SLEEPING BAG WITH NYLON ZIPPER MADE FROM 100% POLYESTER EMB DYED	114975 Nos.	100% POLYESTER EMB DYED FARIC. WIDTH -58" GSM- 65 (+/-10%)	Sq. Mtr.	Net +2%
	FABRIC.WIDTH-58" GSM-65(+/-10%)		NYLON ZIPPER CONTINUOUS	Mtr.(Relevant)	Net+1%
			SLIDER	Nos.	Net+1%
4	SLEEPING BAG WITH NYLON ZIPPER	59925 Nos.	100% POLYESTER EMB DYD FABRIC.	Sq. Mtr.	Net +2%

	MADE FROM 100% POLYESTER EMB DYED		WIDTH -58"		
	FABRIC.WIDTH- 58"		GSM - 65 (+/-10%)		
	GSM-65(+/-10%)		NYLON ZIPPER CONTINUOUS	Mtr.(Relevant)	Net+1%
			SLIDER	Nos.	Net+1%
5	SLEEPING BAG WITH NYLON ZIPPER MADE FROM 100%	83250 Nos.	100% POLYESTER EMB DYED FABRIC. WIDTH - 60" GSM - 65 (+/-10%)	Sq. Mtr.	Net +2%
	POLYESTER EMB DYED FABRIC.WIDTH-60"				
	GSM-65 (+/-10%)		NYLON ZIPPER CONTINUOUS		
				Mtr.(Relevant)	Net+1%
			SLIDER		
				Nos.	Net+1%
6	SLEEPING BAG WITH NYLON ZIPPER MADE FROM 100%	12150 Nos.	100% POLYESTER EMB DYED FABRIC. WIDTH -60" GSM - 65 (+/-10%)	Sq. Mtr.	Net +2%
	POLYESTER EMB DYED FABRIC.WIDTH-60"		(+/-10%)		
	GSM-65 (+/-10%)		NYLON ZIPPER CONTINUOUS	Mtr.(Relevant)	Net+1%
				man (note vant)	11001170
			SLIDER		
			SLIDER	Nos.	Net+1%

SLEEPING BAG WITH 47250 100% POLYESTER NYLON ZIPPER

EMB DYED FABRIC. Nos. WIDTH-60" GSM-65

Sq. Mtr.

Net +2%

MADE FROM 100% POLYESTER EMB DYED FABRIC.WIDTH-60" GSM-65(+/-10%)

**NYLON ZIPPER CONTINUOUS** 

(+/-10%)

Mtr.(Relevant) Net+1%

**SLIDER** Nos.

Net+1%

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	14 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	REINFORCED EARTH INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002178AM23
RA File Number	052404000354 AM20
Licence No and Date	0510412399/06/11/2019

## Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for re-fixation of norms. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:

- 1. Copy of amended Advance Authorization.
- 2. Appendix 4E indicating % wastages.
- 3. Net content of each import item in export product.

The case stands deferred for re-listing.

Case No.	15 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	S.P.APPARELS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002523AM23
RA File Number	322404000083 AM20

Date	Licence No and Date	3210079256/26/11/2019
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The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	16 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00000239AM23
RA File Number	052304000332 AM20
Licence No and Date	0510412676/28/11/2019

### Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:

- 1. Size specifications, CAD/Fabric Cutting marker of the Export items.
- 2. Clear coloured image of items exported.
- 3. If A/A amended, give details of products exported by manufacturing from three different fabrics i.e. 1. 100% Polyester fabric, 2. Polyester knitted pile fabric, 3. 100% Polyester knitted quilted fabric.
- 4. Indicate the exact width of imported fabrics.

The case stands deferred for re-listing.

Case No.	17 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00001484AM23
RA File Number	039504000899 AM20
Licence No and Date	0310833369/12/12/2019

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for

review of norms. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:

- 1. Export wise requirement of import items in Sq. Mtr/Pc in tabulation form.
- 2. Appendix 4E.
- 3. Detailed Justification of requirement of fabric.

The case stands deferred for re-listing.

Case No.	18 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00001485AM23
RA File Number	039504000920 AM20
Licence No and Date	0310833527/18/12/2019

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for re-fixation of norms. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:

- 1. Export wise requirement of import items in Sq. Mtr/Pc in tabulation form.
- 2. Appendix 4E.

The case stands deferred for re-listing.

Case No.	19 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	SAHU EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002285AM23
RA File Number	052404000577 AM20
Licence No and Date	0510412953/18/12/2019

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to appear before NC with samples of the product to explain their case

The case stands deferred for re-listing.

Case No.	20 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved

Party Name	PINNACLE CLOTHING CO
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002487AM23
RA File Number	052404000613 AM20
Licence No and Date	0510413169/01/01/2020

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
LADIES PLAYSUIT MADE WITH 100% VISCOSE WOVEN SOLID DYED FABRIC GSM 120+- 10%	34375 Nos.	100% VISCOSE WOVEN SOLID DYED FABRIC GSM 120+- 10%	2.62 Sq. Mtr/Pc

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	21 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	PINNACLE CLOTHING CO
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002488AM23
RA File Number	052404000660 AM20
Licence No and Date	0510413335/15/01/2020

### Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority and SION J-291, decided to approve the input output norms as under:

Export items	Qty.	Import item	Qty. Recommended
GIRLS BLOUSE	20000	100% COTTON WOVEN	20000
MADE WITH (FRONTSIDE) 100% COTTON WOVEN SOLID DYED FABRIC	Nos.	SOLID DYED FABRIC  GSM 115+-10% WITH	SQM
GSM 115+-10% WITH EMBRODIERY,		EMBROIDERY	
WOVEN SOLID DYED FABRIC GSM 115+-10% WITH EMBRODIERY,		GSM 115+-10% WITH EMBROIDERY	

(BACKSIDE) 100% COTTON WOVEN SOLID	100% COTTON WOVEN	17000
DYED FABRIC	SOLID DYED FABRIC	SQM
GSM 70+-10%)	GSM 70+-10%	

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	22 / NC/5/MEET/Oct/202223/12	
Case Status	Case Deferred	
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM REVIW00001659AM23	
RA File Number	039504000110 AM21	
Licence No and Date	0310836384/26/05/2020	

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:

- 1. Export wise requirement of import items in Sq. Mtr/Pc in tabulation form.
- 2. Appendix 4E.

The case stands deferred for re-listing.

Case No.	23 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	ANISH (INDIA) EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00001985AM23
RA File Number	052304000053 AM21
Licence No and	0510414398/15/06/2020
Date	

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to approve the input output norms as under:

S.N.	Export item	Qty.	Import item	Qty. Recommended
1	Ladies Shirt (Full Sleeve)	590	84% Viscose 9% Polyamide 6-	2.92 Sq. Mtr/Pc

	T.C.: 84% Viscose 9% Polyamide 6- 7% Wool Woven Fabric Inch Width: 155 CMS (+/- 10%) GSM: 145 Grams  Per SQM. (+/- 10%)  2,082.700 SQM .	Nos.	7% Wool Woven Fabric Inch Width: 155 CMS (+/- 10%) GSM: 145 Grams Per SQM. (+/- 10%)	
2	Ladies Shirt(Full Sleeve)  T.C.: 76% Viscose/24% Linen  Woven Fabric Inch Width: 155 CMS  (+/- 10%) GSM: 140 Grams Per  SQM. (+/- 10%)  852.600 SQM.	200 Nos.	76% Viscose/24% Linen Woven Fabric Inch Width: 155 CMS (+/- 10%) GSM: 140 Grams Per SQM. (+/- 10%) 852.600 SQM.	3.66 Sq. Mtr/Pc
3	Ladies Long Quilted Vest  T.C.: 76% Polyester/24% Cotton  Quilted Fabric Inch Width: 140 CMS  (+/-10%) GSM: 580 Grams Per  SQM. (+/- 10%) (424.00 SQM.)	200 Nos.	76% Polyester/24% Cotton Quilted Fabric Inch Width: 140 CMS (+/-10%) GSM: 580 Grams Per SQM. (+/- 10%)	2.12 Sq. Mtr/Pc
4	Ladies Jackets Without Lining T.C.: 66% Cotton/31% Polyester/3% Elastane Woven Dyed Printed Fabric Inch Width: 150 CMS (+/- 10%) GSM: 280 Grams Per SQM.  (+/- 10%) 948.000 SQM.	200 Nos.	66% Cotton/31% Polyester/3% Elastane Woven Dyed Printed Fabric Inch Width: 150 CMS (+/- 10%) GSM: 280 Grams Per SQM. (+/- 10%)	2.23 Sq. Mtr/Pc

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	24 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	PEARL APPARELS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00001918AM23
RA File Number	052404000145 AM21
Licence No and Date	0510414513/30/06/2020

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to approve the input output norms as applied for.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	25 / NC/5/MEET/Oct/202223/12	
Case Status	Case Deferred	
Party Name	HIGH PERFORMANCE TEXTILES PRIVATE LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM REVIW00002587AM23	
RA File Number	052304000074 AM21	
Licence No and Date	0510414605/10/07/2020	

## Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:

- 1. Personal Hearing
- 2. Justification for 3% wastages.

The case stands deferred for re-listing.

Case No.	26 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	PEARL APPARELS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00001919AM23
RA File Number	052404000187 AM21
Licence No and Date	0510414666/21/07/2020

#### Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the input output norms as under:

S.	<b>Export item</b>	Qty.	Import item	Qty.
				Recommended

No.				
1	Babies Dress Made Of 100% Cotton Woven With Tight 76% Cotton 22%	1870	100% Polyester Knitted Dyed Fur Fabric, Width - 59/60",	523
	Polyamide 2% Elastane (Indigenous) (And Babies Gilet Waist Coat Made Of 100% Polyester Knitted Dyed Fur Fabric, GSM - 430 (+/-10%) (3 Pcs Set Garments Packed Together), YG-103).	Nos.	GSM- 430 (+/-10%)	SQM
2	Girls Dress Made Of 100% Cotton Woven	4770	100% Polyester Knitted Dyed	1336
	With Tight 76% Cotton 22% Polyamide 2% Elastane (Indigenous) (And Girls Gilet Waist Coat Made Of 100% Polyester Knitted Dyed Fur Fabric, Gsm - 430 (+/- 10%) (3 Pcs Set Garments Packed Together), YG-103)	Nos.	Fur Fabric, Width - 59/60", GSM - 430 (+/-10%)	SQM
3	Babies Dress Made Of 95% Polyester 5%	4985	95% Polyester 5% Spandex	5035
	Spandex Knitted Dyed Velvet Fabric, GSM - 235 (+/-10%) With Tight Made Of 76%(Cotton 22% Polyamide 2% Elastane	Nos.	Knitted Dyed Velvet Fabric, Width - 57/58", GSM – 235	SQM
	(Indigenous) (2 Pcs Set Garments Packed Together), IND-272)		(+/-10%)	
4	Girls Short Made Of 82% Polyester 13%	3700	82% Polyester 13% Metallic	1739
	Metallic 5% Spandex Knitted Fabric, GSM - 180 (+/-10%), IND-065	Nos.	5% Spandex Knitted Fabric, Width - 58/59", GSM - 180 (+/- 10%)	SQM
5	Girls Top Made Of 90% Polyester 5% Metallic 5% Spandex Knitted Fabric, GSM	5380	54% Bci Cotton 44% Polyester	3336
	- 175 (+/-10%) And Girls Legging Made Of 54% (Bci Cotton 44% Polyester 2% Elastane Knitted, Dyed Fabric, GSM - 280 (+/-10%) (2 PCS Set Garments Packed Together), (OG-070)	Sets	2% Elastane Knitted, Dyed Fabric, Width - 57/58", Gsm - 280 (+/-10%)	SQM

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Case No.	27 / NC/5/MEET/Oct/202223/12	
Case Status	Case Approved	
Party Name	AAN CLOTHINGS LLP	
Meeting Number	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
and Date	INC/ 3/ WIEE1/ OCC/ 202223/ 12 and 20/10/2022	
HQ File Number	018505000259AM21	

RA File Number	052304000086 AM21
Licence No and Date	0510414795/30/07/2020

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	28 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	DAKS INDIA INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002315AM23
RA File Number	052304000169 AM21
Licence No and Date	0510415158/09/09/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the input output norms as under:

Taking cue from G-33, the following norms are recommended:

EXPORT S.NO	EXPORT ITEMS	STYLE NO	QTY
1	Back Pack Bag made of 100% PU Synthetic fabric Width 56" GSM 593 +_10%	STYLE # DR124200 - BBAILEY CORE	2400 NOS.

Import S.No	Import Item Name	Technical Specification	UOM	Wastages (%)
1	100% PU Synthetic fabric	Width 56" GSM 593 +_10%	SQM	Net+1.32

NYLON ZIPPER	#3 Nylon Zipper- BLACK	Yard	Net+1
METAL ZIPPER	#5 Metal Zipper-SHINY GOLD,B30070 #66 COGNAC	Yard	Net+1
METAL LOGO	ART-SM-210A,B1944#61SM,SHINY GOLD	Number	Net to net
METAL BUCKLE	25m/m*4.0 M/M-SHINY GOLD	Number	Net to net
METAL RING	Ring 1inch inner 20m/m*4.0M/M-SHINY GOLD	Number	Net+1
METAL LOGO	SM-240-BSMALL-SHINY GOLD	Number	Net to net
METAL ZIPPER PULLER	Zipper-Pull 3#,1 1/2*6-SHINY GOLD	Number	Net+1
METAL ZIPPER PULLER	5#-Zip Slider+ SM059,B2143#SM- SHINY GOLD	Number	Net+1
NYLON STITCHING THREAD	XIN YUAN 150 NYLON #1 BLACK,#146 BLUSH,#175 RED AND GUOMAO 3060#1 BLACK,#3 WHITE	Number	Net+1
POLYESTER STITCHING THREAD	B30070#66 COGNAC,XIN YUAN 150 NYLON #1 BLACK,#146 BLUSH,#175 RED,BLACK	Number	Net+1
	METAL ZIPPER  METAL LOGO  METAL BUCKLE  METAL RING  METAL LOGO  METAL ZIPPER PULLER  METAL ZIPPER PULLER  NYLON STITCHING THREAD	METAL ZIPPER #5 Metal Zipper-SHINY GOLD,B30070 #66 COGNAC  METAL LOGO ART-SM-210A,B1944#61SM,SHINY GOLD  METAL BUCKLE 25m/m*4.0 M/M-SHINY GOLD  METAL RING Ring 1inch inner 20m/m*4.0M/M-SHINY GOLD  METAL LOGO SM-240-BSMALL-SHINY GOLD  METAL ZIPPER PULLER Zipper-Pull 3#,1 1/2*6-SHINY GOLD  METAL ZIPPER 5#-Zip Slider+ SM059,B2143#SM-SHINY GOLD  NYLON STITCHING THREAD XIN YUAN 150 NYLON #1 BLACK,#146 BLUSH,#175 RED AND GUOMAO 3060#1 BLACK,#3 WHITE  POLYESTER STITCHING THREAD  B30070#66 COGNAC,XIN YUAN 150 NYLON #1 BLACK,#146	METAL ZIPPER #5 Metal Zipper-SHINY GOLD,B30070 #66 COGNAC Yard  METAL LOGO ART-SM-210A,B1944#61SM,SHINY GOLD Number  METAL BUCKLE 25m/m*4.0 M/M-SHINY GOLD Number  METAL RING Ring linch inner 20m/m*4.0M/M- SHINY GOLD Number  METAL LOGO SM-240-BSMALL-SHINY GOLD Number  METAL ZIPPER PULLER Zipper-Pull 3#,1 1/2*6-SHINY GOLD Number  METAL ZIPPER S#-Zip Slider+ SM059,B2143#SM- SHINY GOLD Number  METAL ZIPPER SHINY GOLD Number  Number Number  Number Number Number  Number SHINY GOLD Number  Number Number Number

EXPORT S.NO	EXPORT ITEMS	STYLE NO	QTY
2	BACK PACK BAG MADE OF 100% Nylon Woven yarn Dyed Fabric Width 56" GSM 167 +_10% with100% Polyester Woven Dyed Fabric Width 56"GSM 230 +_10% ,100% PU Synthetic fabric Width 52"GSM 593 +_10% ,100% Poly Vinle chloride (PVC) Fabric Width 56"GSM 405 +_10% ,100% Polyester Elastic tape Width 0.45"GSM 700 +_10% , 100% Polyester Dyed PIPING Width 0.45" GSM 550 +_10%	STYLE # DR123955 - MINI FORCE	3100 NOS.

Import Sl.No	Import Item Name	Technical Specification	UOM	Wastages (%)
2	100% Nylon Woven yarn Dyed Fabric	Width 56" GSM 167+_10%	SQM	Net+2.08
5	100% Polyester Woven Dyed Fabric	Width 56" GSM 230 +_10%	SQM	Net+2.38
6	100% PU Synthetic fabric	Width 52" GSM 593 +_10%	SQM	Net+4.79
8	100% Poly Vinle chloride (PVC) Fabric	Width 56" GSM 405 +_10%	SQM	Net+1.18
9	100% Polyester Elastic tape	Width 0.45" GSM 700 +_10%	SQM	Net+1
10	100% Polyester Dyed PIPING	Width 0.45" GSM 550 +_10%	SQM	Net+1
13	NYLON ZIPPER	#3 Nylon Zipper- BLACK	Yard	Net+0.96
14	PLASTIC ZIPPER	#5 Plastic Zipper-SHINY GOLD XIN YUAN 150 NYLON #1 BLACK	Yard	Net+1
16	NYLON WEBBING	1.5" SM Woven LOGO Webbing- Black	Yard	Net+0.75
23	METAL RING	1 1/2"Ring 20M/M*4.0M/M- Shiny Nickel	Number	Net+1
24	METAL RING ADJUSTER	1 1/2"Slider Buckle 20M/M*4.0M/M-Shiny Nickel	Number	Net+1

25	METAL ZIPPER PULLER	5#-Zipper slider+ SM059 ,A1062-5- Shiny Nickel	Number	Net+1
26	METAL LOGO	SM-240-BSMALL,B2143#SM- Shiny Gold	Number	Net to net
27	METAL ZIPPER PULLER	3/8"Ring #5-Shiny Gold	Number	Net+1
28	METAL ZIPPER PULLER	Zipper-Pull 3#-Shiny Gold	Number	Net+1
29	NYLON STITCHING THREAD	XIN YUAN 150 NYLON #1 BLACK,#146 BLUSH,#175 RED AND GUOMAO 3060#1 BLACK,#3 WHITE	Number	Net+1
30	POLYESTER STITCHING THREAD	B30070#66 COGNAC,XIN YUAN 150 NYLON #1 BLACK,#146 BLUSH,#175 RED,BLACK	Number	Net+1

EXPORT S.NO	EXPORT ITEMS	STYLE NO	QTY
3	BACK PACK BAG MADE OF 100% Nylon Woven yarn Dyed Fabric Width 56" GSM 167 +_10% with 100% Polyester Woven Dyed Fabric Width 56"GSM 230 +_10%,100% PU Synthetic fabric Width 52"GSM 593 +_10%,100% Poly Vinle chloride (PVC) Fabric Width 56"GSM 405 +_10%,100% Polyester Elastic tape Width 0.45"GSM 700 +_10%,100% Polyester Dyed PIPING Width 0.45" GSM 550 +_10%	STYLE # DR123955 - MINI FORCE	2400 NOS.

## **Import Items:**

Import S.No	Import Item Name	Technical Specification		UOM	Wastages (%)	
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3	100% Nylon Woven yarn Dyed Fabric	Width 56" GSM 167 +_10%	SQM	Net+0.87
5	100% Polyester Woven Dyed Fabric	Width 56" GSM 230 +_10%	SQM	Net+2.38
6	100% PU Synthetic fabric	Width 52" GSM 593 +_10%	SQM	Net+4.79
8	100% Poly Vinle chloride (PVC) Fabric	Width 56" GSM 405 +_10%	SQM	Net+1.18
9	100% Polyester Elastic tape	Width 0.45" GSM 700 +_10%	SQM	Net+1
10	100% Polyester Dyed PIPING	Width 0.45" GSM 550 +_10%	SQM	Net+1
13	NYLON ZIPPER	#3 Nylon Zipper- BLACK	Yard	Net+0.96
15	PLASTIC ZIPPER	#5 Plastic Zipper-SHINY NICKEL XIN YUAN 150 NYLON #146 BLUSH	Yard	Net+1
16	NYLON WEBBING	1.5" SM Woven LOGO Webbing- Black	Yard	Net+0.75
23	METAL RING	1 1/2"Ring 20M/M*4.0M/M-Shiny Nickel	Number	Net+1
24	METAL RING ADJUSTER	1 1/2"Slider Buckle 20M/M*4.0M/M-Shiny Nickel	Number	Net+1
25	METAL ZIPPER PULLER	5#-Zipper slider+ SM059 ,A1062-5- Shiny Nickel	Number	Net+1
26	METAL LOGO	SM-240-BSMALL,B2143#SM-Shiny Gol	Number	Net to net

27	METAL ZIPPER PULLER	3/8"Ring #5-Shiny Gold	Number	Net+1
28	METAL ZIPPER PULLER	Zipper-Pull 3#-Shiny Gold	Number	Net+1
29	NYLON STITCHING THREAD	XIN YUAN 150 NYLON #1 BLACK,#146 BLUSH,#175 RED AND GUOMAO 3060#1 BLACK,#3 WHITE	Number	Net+1
30	POLYESTER STITCHING THREAD	B30070#66 COGNAC,XIN YUAN 150 NYLON #1 BLACK,#146 BLUSH,#175 RED,BLACK	Number	Net+1

EXPORT S.NO	EXPORT ITEMS	STYLE NO	QTY
4	BACK PACK BAG MADE OF 100% Nylon Woven yarn Dyed Fabric Width 56" GSM 167 +_10% with 100% Polyester Woven Dyed Fabric Width 56"GSM 230 +_10% ,100% PU Synthetic fabric Width 52" GSM 593 +_10% ,100% Poly Vinle chloride (PVC) Fabric Width 56" GSM,405 +_10% ,100% Polyester Elastic tape Width 0.45" GSM 700 +_10% ,100% Polyester Dyed PIPING Width 0.45" GSM 550 +_10%	STYLE # DR123955 - MINI FORCE	2400 NOS.

# **Import Items:**

Import S1.No	Import Item Name	Technical Specification	UOM	Wastages (%)
4	100% Nylon Woven yarn Dyed Fabric	Width 56" GSM 167+_10%	SQM	Net+0.87
5	100% Polyester Woven Dyed Fabric	Width 56" GSM 230 +_10%	Sq. SQM	Net+2.38
7	100% PU Synthetic fabric	Width 52" GSM 593 +_10%	Sq. meter	Net+2.82

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8	100% Poly Vinle chloride (PVC) Fabric	Width 56" GSM 405 +_10%	SQM	Net+1.18
9	100% Polyester Elastic tape	Width 0.45" GSM 700 +_10%	SQM	Net+1
10	100% Polyester Dyed PIPING	Width 0.45" GSM 550 +_10%	SQM	Net+1
13	NYLON ZIPPER	#3 Nylon Zipper- BLACK	Yard	Net+0.96
15	PLASTIC ZIPPER	#5 Plastic Zipper-SHINY NICKEL XIN YUAN 150 NYLON #146 BLUSH	Yard	Net+1
16	NYLON WEBBING	1.5" SM Woven LOGO Webbing-Black	Yard	Net+0.75
23	METAL RING	1 1/2"Ring 20M/M*4.0M/M-Shiny Nickel	Number	Net+1
24	METAL RING ADJUSTER	1 1/2"Slider Buckle 20M/M*4.0M/M-Shiny Nickel	Number	Net+1
25	METAL ZIPPER PULLER	5#-Zipper slider+ SM059 ,A1062-5-Shiny Nickel	Number	Net+1
26	METAL LOGO	SM-240-BSMALL,B2143#SM-Shiny Gold	Number	Net to net
27	METAL ZIPPER PULLER	3/8"Ring #5-Shiny Gold	Number	Net+1
28	METAL ZIPPER PULLER	Zipper-Pull 3#-Shiny Gold	Number	Net+1
29	NYLON STITCHING THREAD	XIN YUAN 150 NYLON #1 BLACK,#146 BLUSH,#175 RED AND GUOMAO 3060#1 BLACK,#3 WHITE	Number	Net+1

30	POLYESTER STITCHING THREAD	B30070#66 COGNAC,XIN YUAN 150 NYLON #1 BLACK,#146 BLUSH,#175 RED,BLACK	Number	Net+1
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Case No.	29 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	GLOBAL ATTIRE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002103AM23
RA File Number	322404000057 AM21
Licence No and Date	3210079746/07/10/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority, SION J-55; decided to approve the Adhoc norms as under:

	Details of Export List	Qty.	Import item	Qty. Recommended
a	80% Cotton 20% Polyester Knitted Processed / Dyed Fleece Single Side Brushed Fabric (Must contain 17543.85 Kg of imported material along-with other 32581.15 kgs. indigenous sourced material.)	50125 KGS	16s CVC 80% COTTON 20% Recycled Polyester Grey Blended Hosiery Yarn (GREIGE)	19210.52 KGS

Case No.	30 / NC/5/MEET/Oct/202223/12		
Case Status	Case Deferred		
Party Name	R K INDUSTRIES IV		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022		
HQ File Number	018405000786AM21		
RA File Number	042404000107 AM21		
Licence No and Date	0410167151/12/10/2020		
Norms Committee	Norms Committee Decision:		

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The CAD submitted by the firm has very low efficiency i.e. 58% to 62% except sl. no. 4. The import qty. is also sought unusual. Accordingly, Committee decided to ask the firm to appear before NC with sample of the product to explain their case.

The case stands deferred for re-listing.

Case No.	31 / NC/5/MEET/Oct/202223/12	
Case Status	Case Deferred	
Party Name	RVIND LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	018405000785AM21	
RA File Number	082404000230 AM21	
Licence No and Date	0810148787/13/10/2020	

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply and export product and input fabric are -1 but 2 CADs reflecting two different consumption are given without prescribing any reason. Hence, committee decided to ask the firm to furnish the following:

- 1. Proper CAD mentioning export product description.
- 2. Size range for which supply is to be made along-with measurement chart for the same.

The case stands deferred for re-listing.

Case No.	32 / NC/5/MEET/Oct/202223/12	
Case Status	Case Approved	
Party Name	PINNACLE CLOTHING CO	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM REVIW00002489AM23	
RA File Number	052404000368 AM21	
Licence No and Date	0510415607/22/10/2020	

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to to approve the Adhoc norms as under:

S.N.	Export item	Qty.	Import item	Qty. Recommended
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1	Babies Playsuit  Made with 100% Cotton Woven Solid  Dyed Fabric GSM 100+-10%	38340 NOS.	100% Cotton Woven Solid Dyed Fabric GSM 100+-10%	0.85 Sq. Mtr/Pc
2	Girls Playsuit  Made With 100% Cotton Woven Solid Dyed Fabric GSM 100+-10%	41417 NOS.	100% Cotton Woven Solid Dyed Fabric GSM 100+-10%	0.96 Sq. Mtr/Pc
3	Babies Playsuit  Made With 100% Viscose Woven Printed Fabric GSM 120+-10%	15000 NOS.	100% Viscose Woven Printed Fabric GSM 120+-10%	0.85 Sq. Mtr/Pc

Case No.	33 / NC/5/MEET/Oct/202223/12	
Case Status	Case Approved	
Party Name	INNACLE CLOTHING CO	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM REVIW00002490AM23	
RA File Number	052404000415 AM21	
Licence No and Date	0510415786/09/11/2020	

## Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to to approve the Adhoc norms as applied for.

Case No.	34 / NC/5/MEET/Oct/202223/12			
Case Status	Case Approved			
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022			
HQ File Number	018405000837AM21			
RA File Number	052404000425 AM21			
Licence No and Date	0510415840/12/11/2020			
Norms Committee Decision:				

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	35 / NC/5/MEET/Oct/202223/12	
Case Status	Case Approved	
Party Name	UMBO BAG LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	018405000841AM21	
RA File Number	042404000128 AM21	
Licence No and Date	0410167296/18/11/2020	

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:.

Export item	Qty.	S.N.	Import item	Qty. Recommended
FLEXIBLE INTERMEDIATE BULK CONTAINER	37000 Kg.	1.	POLYPRPYLENE GRANULES	36630 Kg.
(Net content of PP-33300 Kg. and IONPHASE FSTAT2-PL-3700 Kg.)		2.	IONPHASE FSTAT2-PL -(FI)( (ANTI STATIC ADDITIVE MASTER BATCH))	3885 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	36 / NC/5/MEET/Oct/202223/12
Case Status Case Approved	
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	018505000329AM21
RA File Number	039404000607 AM21
Licence No and Date	0310839597/18/11/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on

recommendation of technica	authority; decided to approv	e the Adhoc norms as under:

S.N.	Details of Export List	Qty.	Import item	UOM	Qty. Recommended
1	Sleeping Bag With Nylon Zipper Made From 100% Polyester Emb Dyed Fabric. Width -60" Gsm - 65(+/-10%)(Sleeping Bag With Nylon Zipper Made From 100% Polyester Emb Dyed Fabric.	146000 PCS	100% POLYESTER EMB DYED FABRIC. WIDTH -60" GSM -65(+/-10%)	Sq. Mtr.	Net +2%
	Width -60" Gsm -65(+/-10%)		NYLON ZIPPER CONTINUOUS	Mtr. (Relevant)	Net +1%
			SLIDER	Nos.	
				(Relevant)	Net +1%
2	Sleeping Bag With Nylon Ziper Made From 100% Polyester Emb Dyed Fabric. Width -58" Gsm - 65(+/-10%)(Sleeping Bag With Nylon Ziper Made From 100% Polyester Emb Dyed Fabric. Width	127000 PCS	100% POLYESTER EMB DYED FABRIC. WIDTH-58" GSM-65(+/- 10%)	Sq. Mtr.	Net +2%
	-58" Gsm -65(+/-10%))		NYLON ZIPPER CONTINUOUS	Mtr.	Net +1%
				(Relevant)	
			SLIDER		
				Nos.	Net +1%
				Relevant)	
3	Sleeping Bag With Nylon Zipper Made From 100% Polyester Emb Dyed Fabric. Width -60" Gsm - 65(+/-10%)(Sleeping Bag With Nylon Zipper Made From 100% Polyester Emb Dyed Fabric.	216000 PCS	100% POLYESTER EMB DYED FABRIC. WIDTH -60" GSM -65(+/-10%)	Sq. Mtr.	Net +2%
	Width -60" Gsm -65(+/-10%))		NYLON ZIPPER CONTINUOUS	Mtr.	Net +1%

				(Relevant)	
			SLIDER		
				Nos.	Net +1%
				Relevant)	
4	Basic Liner Made From 100% Polyester Woven Dyed Pongee Fabric. Width-60" Gsm-65( +/- 10%) And(100% Polyester Woven Dyed Fabric. Width-60" Gsm -55(+/-10%))	155000 PCS	100% POLYESTER WOVEN DYED FABRIC. WIDTH-60" GSM-65(+/-10%)	Sq. Mtr.	Net +2%
			100% POLYESTER WOVEN DYED FABRIC.WIDTH -60" GSM-55 (+/-10%)	Sq. Mtr	Net +2%
5	Pillow Confort Made From 100% Polyester Dyed Fabric.Width -58" Gsm -123(+/-10%) And(100% Polyester Pongee Fabric. Width- 60" Gsm -65(+/-10%) And 100% Polyester Dyed Yarn Fabric.	30000 PCS	100% POLYESTER DYED FABRIC. WIDTH-58" GSM-123(+/-10%)	Sq. Mtr	Net +2%
	Width-60" Gsm -65(+/-10%))		100% POLYESTER PONGEE FABRIC. WIDTH-60" GSM-65(+/-10%)	Sq. Mtr	Net +2%
			100% POLYESTER DYED YARN FABRIC. WIDTH -60" GSM - 65(+/-10%)	Sq. Mtr	Net +2%
6	Sleeping Bag Made From 100% Nylon Fabric. Pa 6 40d Plain Width 60" Gsm-49(+/10%) Nylon 40d*260t Plain Fabric And (100% Nylon Fabric. PA 6 40d Rip Plain Width-60" Gsm-49(+/- 10%)Nylon 40d Rip Plain Woven	10000 PCS	100%NYLON FABRIC. PA 6 40D PLAIN WIDTH-60" GSM-49(+/- 10%) NYLON 40D*260T PLAIN FABRIC.	Sq. Mtr	Net +2%
	Fabric. And 100% Nylon		100% NYLON FABRIC.		

Fabric.Width-60" Gsm-49(+/-10%) N70d\*70d 1.5mm Rip Stop Woven Fabric.) PA6 40D PLAIN WIDTH-60" GSM-49(+/-10%) NYLON 40D RIP PLAIN WOVEN FABRIC. Sq. Mtr Net +2%

100% NYLON FABRIC.WIDTH-60" GSM-49 (+/-10%) N702D\*70D 1.45MM RIP STOP WOVEN

FABRIC.

Sq. Mtr

Net +2%

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	37 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	MODELAMA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00001632AM23
RA File Number	05AA04017723 AM21
Licence No and Date	0511000089/09/12/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

Case No.	38 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00001871AM23
RA File Number	05AA04019253 AM21
Licence No and Date	0511000301/21/12/2020
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	39 / NC/5/MEET/Oct/202223/12
Case Status	Case Rejected
Party Name	JAYARATHANA EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001627AM23
RA File Number	NA
Licence No and Date	3211000095/21/12/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms and filed ANF 4B as their case was rejected in NC meeting NC/5/MEET/Jul/202223/4 dated 08.07.2022.. The committee went through the details submitted in this case and decided that firm has used wrong method for review by paying Rs 500/ instead of Rs 5000. Therefore, committee decided to reject the case.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	40 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	AAN CLOTHINGS LLP
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00045758AM21
RA File Number	05AA04020132 AM21
Licence No and Date	0511000379/23/12/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

Case No.	41 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	AAN CLOTHINGS LLP

Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00045761AM21
RA File Number	05AA04020121 AM21
Licence No and Date	0511000382/23/12/2020

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	42 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	SAGAR METALLICS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00001646AM23
RA File Number	52AA04004705 AM21
Licence No and Date	5211000068/24/12/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of following information:

- 1. Contents of input in export product.
- 2. Applicant may explain various type of metallic yarn mentioned in export product.
- 3. Why quantities are not given separately for each type.
- 4. Content of inputs in Kgs for each type.
- 5. Whether any indigenous item is used. If so the details thereof.
- 6. Manufacturing process and stage wise waste, with justification of wastage at each stage.

Now, firm has not informed how many kgs Polyester yarn (150 D/48F) and how many kgs of polyester yarn (50D/36F) is there in total 77856 kgs of export product-Metalic yarn. Therefore, committee decided to ask the firm to furnish the above said information.

The case stands deferred for re-listing.

Case No.	43 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	AAN CLOTHINGS LLP
Meeting Number	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
and Date	
HQ File Number	HQRNORM APPLY 00061072AM21

RA File Number	05AA04023033 AM21
Licence No and Date	0511000712/12/01/2021

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	44 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	KORRUN INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00001663AM23
RA File Number	07AA04007313 AM21
Licence No and Date	0711000313/19/01/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and decided to defer the case for further examination.

The case stands deferred for re-listing.

Case No.	45 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	KORRUN INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00001664AM23
RA File Number	07AA04007057 AM21
Licence No and Date	0711000279/19/01/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and decided to defer the case for further examination.

The case stands deferred for re-listing.

Case No.	46 / NC/5/MEET/Oct/202223/12
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Case Status	Case Approved	
Party Name	AAN CLOTHINGS LLP	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM APPLY 00066928AM21	
RA File Number	05AA04025019 AM21	
Licence No and Date	0511000883/20/01/2021	

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	47 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	ORIENT FASHION EXPORTS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00001512AM23
RA File Number	05AA04025437 AM21
Licence No and Date	0511000914/21/01/2021

#### Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided approve the Adhoc norms as applied for.

Case No.	48 / NC/5/MEET/Oct/202223/12	
Case Status	Case Approved	
Party Name	DAKS INDIA INDUSTRIES PRIVATE LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM REVIW00002191AM23	
RA File Number	05AA04026750 AM21	
Licence No and Date	0511000983/28/01/2021	
Norms Committee	Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided approve the Adhoc norms as under:

Taking cue from G-33, the following may be recommended:

EXPORT S.NO	EXPORT ITEMS	STYLE NO	QTY
1	BACK PACK BAG	STYLE##DT615640 – BMORRIS	5000 NOS.

### **Import Items:**

Import S.No	Import Description	Technical Specification	UOM	(Qty.) Wastages (%)
1	100% Nylon Woven yarn Dyed Fabric	Width 56"GSM 703+-10%	SQM	NET+0.53
2	100% PU Synthetic Fabric	Width 56"GSM 555+-10%	SQM	NET+1.83
3	100% Poly Vinle Chloride (PVC)	Width 56"GSM1150+-10%	SQM	NET+0.81
4	100% Poly Vinle Chloride (PVC)	Width 56"GSM1820+-10%	SQM	NET+0.15
9	METAL ZIPPER	#5 metal zipperSHINY NICKLE- BLACK	Yard	NET+0.05
10	NYLON ZIPPER	3#-NYLON Zip-BLACK	Yard	NET+0.08
11	NYLON WEBBING	1-1/2"LOGO Web SM-BLACK LOGO WEBBING	Yard	NET+0.01
12	METAL LOGO	B1646 LOGO-SHINY BRASS	Number	NET TO NET

13	METAL RING	1.5"*1"-5.0MM-D RING-SHINY NICKLE	Number	NET+1
14	METAL RING	5# Metal ZIP+3/8"*1.8MM-D RING-SHINY BRASS	Number	NET+1
15	METAL DOG HOOK	1.5"SM-063 LOGO-DOG CLIP- SHINY BRASS	Number	NET+1
16	METAL BUCKLE	1.5"*3/4"*5.0MM-SLIDER BUCKLE-SHINY NICKLE	Number	NET TO NET
17	METAL BUCKLE	1"*3/4"*4.0MM-BUCKLE-SHINY NICKLE	Number	NET TO NET
18	METAL LOGO	SM-240B LOGO-SHINY BRASS	Number	NET TO NET
19	METAL ZIPPER	3# ZIPPER PULLER-SHINY NICKLE	Number	NET+1
20	METAL ZIPPER PULLER	5# Metal ZIP+3/8"*1.8MM- SHINY BRASS	Number	NET+1
21	METAL ZIPPER PULLER	5# Metal ZIP+SM-143B-SHINY NICKLE	Number	NET+1
22	NYLON STITCHING THREAD	HEXING YX-6375 TEAL #153,GREY #177,FUSCHIA #52,SOFT BLUE #109,BLACK	Number	NET+1
23	COTTON STITCHING THREAD	HEXING YX-6375 TEAL #153,GREY #177,FUSCHIA #52,SOFT BLUE #109, BLACK	Number	NET+1
24	EDGE PAINT	BMORRIS/DT615640 EDGE COLOR-BLACK	KGS	143*

EXPORT S.NO	EXPORT ITEMS	STYLE NO	QTY
2	BACK PACK BAG	STYLE # DT615655 – BSTANTON	2000 NOS.

# Import Items:

Import S.No	Import Item Name	Technical Specification	UOM	(Qty.) Wastages (%)
5	100% Nylon Woven yarn Dyed Fabric	Width 56"GSM 1820+ 10%	SQM	NET+0.51
6	100% PU Synthetic fabric	Width 56"GSM 950+-10%	SQM	NET+0.77
7	100% PU Synthetic Fabric	Width 56"GSM 94+-10%	SQM	NET+0.44
8	100% Polyester	Width 0.75" GSM 700+-10%	SQM	NET+1.08
25	METAL ZIPPER	#5 metal zipperSHINY NICKLE	Yard	NET+0.44
26	NYLON ZIPPER	3#-NYLON Zip-BLACK	Yard	NET+1
27	NYLON WEBBING	1-1/2"LOGO Web SM-BLACK LOGO WEBBING	Yard	NET+0.18
28	NYLON WEBBING	1"*1.3MM NYLON WEB-1"*1.3MM NYLON WEB	Yard	NET+0.35
29	PLASTIC BUCKLE	1"Plastic Buckle -BLACK	Number	NET to NET
30	METAL RING	1"*5/8"*4.0MM-D RING-SHINY NCKLE	Number	NET+1
31	METAL DOG HOOK	1"SM063 -SHINY NCKLE	Number	NET+1
32	METAL LOGO	SM-240B LOGO-SHINY NCKLE	Number	NET TO NET

33	METAL ZIPPER PULLER	5# METAL ZIP+SM-143B-SHINY NCKLE	Number	NET+1
34	METAL ZIPPER PULLER	5# METAL ZIP+3/8"*1-SHINY NCKLE	Number	NET+1
35	METAL ZIPPER PULLER	3# METAL ZIPPER PULLER-SHINY NCKLE	Number	NET+1
36	NYLON STITCHING THREAD	THREAD #30 NYLON, BLACK,XIN YUAN #150 GREY #53,AUSHAN K208 CTRON #310/FUSCHIA #255	Number	NET+1
37	COTTON STITCHING THREAD	COTTON THREAD #604 ,XIN YUAN #150 GREY #53,XIN YUAN #150 GREY #53	Number	NET+1
38	EDGE PAINT	BSTANTON /DT615655 EDGE COLOR- BLACK	KGS	7*

<sup>\*</sup>subject to 2% FOB value of export

Case No.	49 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	PALLAVA TEXTILES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00001471AM23
RA File Number	32AA04005579 AM21
Licence No and Date	3211000393/05/02/2021

### Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was approved with 10% of wastages against 35%. The committee went through the details submitted in this case and based on cue from SION J-100, J-101 and recommendation of technical authority; decided to re-fix the Adhoc norms as applied for

Case No.	50 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred

Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00001554AM23
RA File Number	03AA04022380 AM21
Licence No and Date	0311001649/11/02/2021

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:

- 1. Export wise requirement of import items in Sq. Mtr/Pc in tabulation form.
- 2. Appendix 4E.

The case stands deferred for re-listing.

Case No.	51 / NC/5/MEET/Oct/202223/12		
Case Status	Case Approved		
Party Name	CENTUARY FIBRE PLATES PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022		
HQ File Number	HQRNORM APPLY 00084109AM21		
RA File Number	09AA04004643 AM21		
Licence No and Date	0911000343/15/02/2021		

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply vie email. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

## EXPORT SL. NO 1 - 12 CLASSIC VIBE GEL MEM FOAM MATT – TWIN

Qty.:- 7690 Nos.

Import Qty. Recommendation

Sl no.	Import item description.	Quantity recommended	
1.	Knit Bed Cover (FR Socks-Vibe) 220GSM	1620 Nos.	
2.	Knitted Fabric (FR Fabric -Tubular )-220GSM Dia 42"-45"	15780.00 Mtrs.	

3.	VIBE COVERS TWIN or Zip covers for Mattresses	2600 Nos.
4.	Top Fabric -100% Polyester (Anti -Pilling spun) Knitted Jacquard Fabric -250 gsm	Not recommended
5.	Bottom Fabric 100% Polyester Anti slip Fabric - 90 gsm	Not recommended
6.	Std Polyol 3000 MW	63304.00 Kgs
7.	Toluene Di Isocyanate T 80	35528.00 Kgs
8.	Polymer Polyol	8720.00 Kgs
9.	Visco Elastic Polyol	7186.00 Kgs

# EXPORT SL. NO 2 - 12 CLASSIC VIBE GEL MEM FOAM MATT – FULL

Qty.:- 9652 Nos.

Import Qty. Recommendation;-

Sl no.	Import item description.	Quantity recommended
10.	Knit Bed Cover (FR Socks-Vibe) 220GSM	2292 Nos.
11.	Knitted Fabric (FR Fabric -Tubular )-220GSM Dia 42"-45"	19182 Mtrs.
12.	VIBE COVERS TWIN or Zip covers for Mattresses	1900 Nos.
13.	Top Fabric -100% Polyester (Anti -Pilling spun) Knitted Jacquard Fabric -250 gsm	19839 Mtrs.
14.	Bottom Fabric 100% Polyester Anti slip Fabric - 90 gsm	10687 Mtrs.
15.	Std Polyol 3000 MW	115458.42 Kgs
16.	Toluene Di Isocyanate T 80	64806.00 Kgs

17.	Polymer Polyol	15856.05 Kgs
18.	Visco Elastic Polyol	13089.30 Kgs

# EXPORT SL. NO 3 -12 CLASSIC VIBE GEL MEM FOAM MATT – CALKING

Qty.:- 252 Nos.

Import Qty. Recommendation;-

Sl no.	Import item description.	Quantity recommended	
19.	Knit Bed Cover (FR Socks-Vibe) 220GSM	Not recommended	
20.	Knitted Fabric (FR Fabric -Tubular )-220GSM Dia 42"-45"	708 Mtrs.	
21.	VIBE COVERS TWIN or Zip covers for Mattresses	Not recommended	
22.	Top Fabric -100% Polyester (Anti -Pilling spun) Knitted Jacquard Fabric -250 gsm	943 Mtrs.	
23.	Bottom Fabric 100% Polyester Anti slip Fabric - 90 gsm	473 Mtrs.	
24.	Std Polyol 3000 MW	4431.39 Kgs	
25.	Toluene Di Isocyanate T 80	2528.40 Kgs	
26.	Polymer Polyol	619.50 Kgs	
27.	Visco Elastic Polyol	511.35 Kgs	

Case No.	52 / NC/5/MEET/Oct/202223/12		
Case Status	Case Deferred		
Party Name QUALIANCE INTERNATIONAL PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022		

HQ File Number HQRNORM REVIW00001575AM23		
RA File Number	mber 03AA04022562 AM21	
Licence No and Date	0311001541/16/02/2021	

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:

- 1. Export wise requirement of import items in Sq. Mtr/Pc in tabulation form.
- 2. Appendix 4E.
- 3. Detailed Justification for requirement of fabric.

The case stands deferred for re-listing.

Case No.	53 / NC/5/MEET/Oct/202223/12		
Case Status	Case Deferred		
Party Name	Blue Bolt		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022		
HQ File Number	HQRNORM APPLY 00091202AM21		
RA File Number	03AA04024860 AM21		
Licence No and Date	0311001958/24/02/2021		

## Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to ask the firm to furnish the following:

- 1. Separate CAD for each Export item by labeling the Export products Sl. No.
- 2. There is CAD for Bolster also, which is not indicated as export item in the list of Export products, pls clarify.
- 3. Indicate Usage of each import input in export item for all 6 Export items.

The case stands deferred for re-listing.

Case No.	54 / NC/5/MEET/Oct/202223/12		
Case Status	Case Deferred		
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022		
HQ File Number	HQRNORM REVIW00001481AM23		
RA File Number	03AA04026483 AM21		
Licence No and Date 0311002156/02/03/2021			

### Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for

review of norms. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:

- 1. Export wise requirement of import items in Sq. Mtr/Pc in tabulation form.
- 2. Appendix 4E.
- 3. Detailed Justification for requirement of fabric.

The case stands deferred for re-listing.

Case No.	55 / NC/5/MEET/Oct/202223/12		
Case Status	Case Approved		
Party Name	ARIDA PRIME TANNERY PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022		
HQ File Number	HQRNORM APPLY 00114121AM21		
RA File Number	04AA04008650 AM21		
Licence No and Date	ce No and 0411000588/26/03/2021		

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

**Export Item:** Finished Leather from Hide of Cow / Buffalo (Thickness 1.3mm)

**Qty.:** 100000 Sq. ft

### **Import Item:**

S.no.	Import Description	Technical Characteristics	UOM	Qty Recommended
1	WETBLUE COW HIDES	Leather Hides (1.8 mm)	Sq. Ft	105000 Sq. ft
2	Syntan	Chemicals as per SION	Kg	5400
3	Fat liquors	Chemicals as per SION	Kg	2400
4	Pigments	Chemicals as per SION	Kg	1000
5	Casein Based Binder	Chemicals as per SION	Kg	500

6	Wax Emulsion	Chemicals as per SION	Kg	200
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Case No.	56 / NC/5/MEET/Oct/202223/12	
Case Status	Case Approved	
Party Name	AAN CLOTHINGS LLP	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM APPLY 00114805AM21	
RA File Number	05AA04041179 AM21	
Licence No and Date	0511001970/26/03/2021	

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	57 / NC/5/MEET/Oct/202223/12	
Case Status	Case Approved	
Party Name	NAVNEET EDUCATION LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM REVIW00003600AM23	
RA File Number	03AA04032397 AM21	
Licence No and Date	0311002882/27/03/2021	

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted a request for re-fixation of norms. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to re-fix the Adhoc norms as under:

**Export Item:** PRIMED (ACRYLIC COATED) PAINTING CANVAS PANEL (of relevant dimension and thickness)

**Qty.:** 750000 Kg

Import Items:

S. No.	Description	Qty. Recommended per kg of export
1	PLAIN MDF BOARD (of relevant thickness)	0.8001 kg
2	Glue	0.0427 kg
3	Paper (of relevant quality 50-150 GSM)	0.0420 kg
4	ACRYLIC EMULSIONS	0.03507 kg
5	PROPYLENE GLYCOL	0.00284 kg
6	TITANIUM DIOXIDE(Rutile grade)	0.01302 kg
7	Calcium carbonate (commercial grade)	0.02604 kg
8	GREY FABRICS (Relevant GSM)	0.07182 kg
9	SHRINK FILM (Relevant thickness)	0.01638 kg

Case No.	58 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	PANORAMA EXPORTS PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00000213AM23
RA File Number	05AA04043117 AM21
Licence No and Date	0511002042/01/04/2021
Names Committee	

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:

1. Table in matrix form, mentioning product name, quantity, input fabric, it's quantity in Kgs/gms (wherever applicable),

quantity of input in Sq. Mtr , Quantity of input in SQM per Pc.etc

- 2. CAD, Image and measurement charts in sequence mentioning product S.N. product name and style no., number of bundles in each CAD.
- 3. The documentation should be very clear to understand and serial wise (CAD, Image and Measurement Chart for product S.N.1 then 2, 3 and so on).
- 4. Sequence should be-Image, CAD, Measurement chart specifying proper description of each

The case stands deferred for re-listing.

Case No.	59 / NC/5/MEET/Oct/202223/12	
Case Status	Case Deferred	
Party Name	SHYAMALI EXPORT	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM APPLY 00000287AM22	
RA File Number	04AA04009489 AM21	
Licence No and Date	0411000624/01/04/2021	

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to defer the case for further examination.

The case stands deferred for re-listing.

Case No.	60 / NC/5/MEET/Oct/202223/12	
Case Status	Case Approved	
Party Name	AMO EXPORTS PRIVATE LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM REVIW00003611AM23	
RA File Number	10AA04000039 AM22	
Licence No and Date	1011000232/16/04/2021	

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Export item	Qty.	Import item	Qty. Recommended
GRADUATION GOWN	1600 Nos.	100 % POLYESTER WOVEN	5 Sq. Mtr/Pc

Made of	FABRIC	
100 % POLYESTER WOVEN FABRIC		

GSM should be matched in the export and import items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	61 / NC/5/MEET/Oct/202223/12	
Case Status	Case Approved	
Party Name	P AND G ENTERPRISES PRIVATE LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM APPLY 00028315AM22	
RA File Number	05AA04008928 AM22	
Licence No and Date	0511002322/28/04/2021	

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority, SION J-176, decided to approve the input output norms as under:

S.N.	Export item	Qty.	Import item	Qty. Recommended
1.	MENS JACKET (STYLE 100105443) containing Net qty. of 11200 Mtr of SYNTHETIC LEATHER (100 PERCENT polyester with PU coating) GSM 380+/-10 %		SYNTHETIC LEATHER (100 PERCENT polyester with PU coating) GSM 380+/-10%	9751 Mtr.
2.	MENS JACKET (STYLE 100105726) containing Net qty. of 7850 Mtr of SYNTHETIC LEATHER (100 PERCENT polyester with PU coating) GSM 315 (+/-) 10 PERCENT AND containing Net qty. of 2550	0	SYNTHETIC LEATHER (100 PERCENT polyester with PU coating) GSM 315 (+/-) 10 %	7850 Mtr.
	Mtr of SYNTHETIC LEATHER (100 PERCENT polyester with PU coating) GSM		SYNTHETIC LEATHER (100 PERCENT polyester with PU coating) GSM 295 (+/-) 10%	2550 Mtr.

Case No.	62 / NC/5/MEET/Oct/202223/12	
Case Status	Case Approved	
Party Name	ORNATUS	

RA concerned may take necessary action subject to compliance of other usual conditions.

\*The accessories are allowed with Net+1% wastage.

Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00028127AM22
RA File Number	03AA04001407 AM22
Licence No and Date	0311003370/28/04/2021

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to approve the input output norms as under:

S.N.	Export items	Qty.	Import item	Qty. Recommended
1.	M/W Shirts  Made of  Satin Uni100% Tencel fabrics  W 145" GSM 107 +/- 10% asstd.  Color	230 Nos.	Satin Uni100% Tencel fabrics W 145" GSM 107 +/- 10% asstd. Color	345 Mtr.
2.	M/W Shirts  Made of  Satin Digital print fabrics of 66 PERCENT Cupro 34 PERCENT viscos Width 143" GSM 165+- 10 PERCENT asstd. Color	197 Nos.	Satin Digital print fabrics of 66 PERCENT Cupro 34 PERCENT viscos Width 143" GSM 165+- 10 PERCENT asstd. Color	295 Mtr.
3.	M/W TROUSERS  Made of  Satin Uni100 PERCENT Tencel fabrics W 145 GSM 107 +/- 10 PERCENT asstd. Color	109 Nos.	Satin Uni100 PERCENT Tencel fabrics W 145 GSM 107 +/- 10 PERCENT asstd. Color	189 Mtr.
4.	M/W TROUSERS  Made of  Satin Digital print fabrics of 66 PERCENT Cupro 34 PERCENT viscos Width 143 GSM 165+- 10 PERCENT asstd. Color	106 Nos.	Satin Digital print fabrics of 66 PERCENT Cupro 34 PERCENT viscos Width 143 GSM 165+- 10 PERCENT asstd. Color	222.10 Mtr.

5.	KIMONA  Made of  Satin Uni100 PERCENTTencel fabrics  W 145 GSM 107 +/- 10 PERCENT  asstd. Color	95 Nos.	Satin Uni100 PERCENTTencel fabrics W 145 GSM 107 +/- 10 PERCENT asstd. Color	213.75 Mtr.
6.	KIMONA  Made of  Satin Digital print fabrics of 66 PERCENT Cupro 34 PERCENT viscos Width 143 GSM 165+- 10 PERCENT asstd. Color	55 Nos.	Satin Digital print fabrics of 66 PERCENT Cupro 34 PERCENT viscos Width 143 GSM 165+- 10 PERCENT asstd. Color	123.75 Mtr.

Case No.	63 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	MAGNOLIA MARTINIQUE CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00033503AM22
RA File Number	05AA04010623 AM22
Licence No and Date	0511002439/05/05/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to approve the input output norms as under:

S.N.	Export item	Qty.	Import item	Qty. Recommended
1	Ladies Jackets  (made from 100 PERCENT Pure Woolen Fabric, GSM = 430)  Style No.: BARN JKT (BROWN/ANDREWS CHK)	243 Nos.	100 PERCENT Pure Woolen Fabric, GSM 430+/-10%	4.22 Sq. Mtr/Pc
2	Ladies Jackets	155 Nos.	100 PERCENT Pure	2.71 Sq. Mtr/Pc

	(made from 100 PERCENT Pure Woolen Fabric, GSM = 430) Style No.: WOOL SWING JKT		Woolen Fabric, GSM 430+/-10%	
3	Ladies Jackets  (made from 87 percent Wool, 6 percent Polyester, 4 percent Acrylic, 3 percent Alpaca Fabric, GSM = 390),  style no.: BARN JKT (GREEN)	171 Nos.	87 percent Wool, 6 percent Polyester, 4 percent Acrylic, 3 percent Alpaca Fabric, GSM = 390+/-10%	4.11 Sq. Mtr/Pc
4	Ladies Blazer  (made from 100 percent Woolen Fabric, Width =56/60", GSM = 430),  Style No.: Wool Blazer	162 Nos.	made from 100 percent Woolen Fabric, Width =56/60", GSM = 430+/- 10%	2.26 Sq. Mtr/Pc
5	Ladies Top  (made from 100 percent Woolen Fabric, Width =56/60", GLM = 370),  Style No. WOOL PLAID FUNNEL NECK TOP)	111 Nos.	100 percent Woolen Fabric, Width =56/60", GLM = 370+/-10%	1.78 Sq. Mtr/Pc

Case No.	64 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	AAN CLOTHINGS LLP
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00111920AM22
RA File Number	05AA04024536 AM22
Licence No and Date	0511003067/10/06/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

Case No.	65 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00121621AM22
RA File Number	05AA04027869 AM22
Licence No and Date	0511003273/22/06/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	66 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	RAHMAN INDUSTRIES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00123454AM22
RA File Number	06AA04002402 AM22
Licence No and Date	0611000512/24/06/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm was asked to furnish the Specification with dimension of Microfiber Sued, and other import items and Production vis a vis consumption of raw materials for the last three years duly certified by Chartered Accountant. The firm has submitted their reply and stated that same input output norms have already been approved by NC in its Meeting No NC/5/Feb/202021/99 Dated 28.04.2021 for AA No- 0610039607 Dated 10.09.2020. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to submit proper reply as mentioned above.

The case stands deferred for re-listing.

Case No.	67 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022

and Date	
HQ File Number	HQRNORM APPLY 00124364AM22
RA File Number	07AA04008730 AM22
Licence No and Date	0711001375/25/06/2021

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply but it is not readable/clear. Based on recommendation of technical authority, committee decided to ask the firm to submit legible copy of required information i.e. CAD, Image, Measurement chart and export wise requirement of import items in Sq. Mtr/Pc

The case stands deferred for re-listing.

Case No.	68 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	INDIA SHOES EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00125919AM22
RA File Number	04AA04008648 AM22
Licence No and Date	0411001049/28/06/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Taking cue from G-14, the following norms are recommended:

EXPORT ITEM: : GENTS LEATHER SHOES-PORTER CITY POLO BROWN/LODAN/PORTER CITY BLACK/WALNUT

**Qty.**:: 10000 Pairs

### Import items:

S. NO	IMPORT ITEMS	MATERIAL SPECIFICATION	Qty. recommended per pair
1	COW FINISHED LEATHER	Cow CF RepelloCalf Wp HP OIL POLOBROWN8819 1.4-1.6 MM	3.937 SQFT

2	EYELETS	10.5mm OD SA-3308 LIGHT BRASS	Net + 1%
11 1	_	RE-INFORCEM 13mm Unstructured Feather Sole TPU Logo JY-142	0.50 Meter
4	Counter	Cosmo Strobel 44 White (70% RecylStbl III)	0.014. Sq. Meter
5	Toe Caps/ puffs	GLS06 0.6mm white	0.009 Sq. Meter
6	STROBEL	Cosmo Strobel 44 White (70% RecylStbl III)	Net to net
7	FOOTBED	OE-1068 FTBED 0.16- 25C*40 ORT +0.11 25C LG	Net to net
8	FOAM	PORTER CITY Collar Foam white. (Relevant Size and thickness)	Net to net
9	UNIT SOLE	L-19900 RUBBER SOLE	Net to net
10	Welt	MILWAUKEE WELT (Relevant Size and material)	Net to net
11	SHOE LACE	SHOE LACE	Net to net
12	Tissue paper	Tissue paper	Net to net
13	Unit Box	Shoe box	Net to net
14	Micro poly bag	Micropak White , poly bag	Net to net

Case No.	69 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	GLOBAL MODE AND ACCESSORIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00001893AM23
RA File Number	05AA04041237 AM22
Licence No and Date	0511003357/29/06/2021
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to approve the Adhoc norms as under:

S.N.	Export item	Qty.	Import item	Qty. Recommended
1	Kids Dress  made from 94 Percent Polyester 6 Percent Elastane knitted Dyed Fabric Width 62 Inch GSM 290 +/-10 Percent	18011 Nos.	94 Percent Polyester 6 Percent Elastane knitted Dyed Fabric Width 62 Inch GSM 290 +/-10 Percent	1.18 Sq. Mtr/Pc
2	Girls Dress  made from 94 Percent Polyester 6  Percent Elastane knitted Dyed Fabric Width 62 Inch GSM 290 +/-10  Percent	10006 Nos.	94 Percent Polyester 6 Percent Elastane knitted Dyed Fabric Width 62 Inch GSM 290 +/-10 Percent	1.23 Sq. Mtr/Pc
3	Kids Dress  made from 94 Percent Polyester 6  Percent Elastane knitted Dyed Fabric Width 62 Inch GSM 290 +/-10  Percent	6019 Nos.	94 Percent Polyester 6 Percent Elastane knitted Dyed Fabric Width 62 Inch GSM 290 +/-10 Percent	0.66 Sq. Mtr/Pc
4	Kids Hat  made from 94 Percent Polyester 6 Percent Elastane knitted Dyed Fabric Width 62 Inch GSM 290 +/-10 Percent	4999 Nos.	94 Percent Polyester 6 Percent Elastane knitted Dyed Fabric Width 62 Inch GSM 290 +/-10 Percent	0.12 Sq. Mtr/Pc

Case No.	70 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	D'VAS IMPEXIVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00127157AM22
RA File Number	05AA04042743 AM22
Licence No and Date	0511003389/30/06/2021

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to defer the case for further examination.

The case stands deferred for re-listing.

Case No.	71 / NC/5/MEET/Oct/202223/12	
Case Status	Case Deferred	
Party Name	PEARL APPARELS	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM APPLY 00131324AM22	
RA File Number	05AA04050140 AM22	
Licence No and Date	0511003457/05/07/2021	

#### Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to defer the case for further examination.

The case stands deferred for re-listing.

Case No.	72 / NC/5/MEET/Oct/202223/12	
Case Status	Case Approved	
Party Name	/ASTRANI EXPORT PRIVATE LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM APPLY 00132404AM22	
RA File Number	05AA04050531 AM22	
Licence No and Date	0511003489/06/07/2021	

#### Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

Case No.	73 / NC/5/MEET/Oct/202223/12	
Case Status	Case Approved	
Party Name	SHAHI EXPORTS PRIVATE LIMITED	

Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022		
HQ File Number	HQRNORM APPLY 00133175AM22		
RA File Number	05AA04036461 AM22		
Licence No and Date	0511003507/07/07/2021		

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	74 / NC/5/MEET/Oct/202223/12	
Case Status	ase Approved	
Party Name	PEE EMPRO EXPORTS PVT LTD	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM REVIW00001488AM23	
RA File Number	05AA04052211 AM22	
Licence No and Date	0511003527/07/07/2021	

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	75 / NC/5/MEET/Oct/202223/12	
Case Status	Case Approved	
Party Name	CHELSEA MILLS LLP	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM REVIW00002849AM23	
RA File Number	05AA04048394 AM22	
Licence No and Date	0511003559/08/07/2021	

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has

requested for review of norms on "Net to Net" basis as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to approve the Adhoc norms on "Net To Net" basis with accountability.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	76 / NC/5/MEET/Oct/202223/12	
Case Status	Case Deferred	
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM APPLY 00134660AM22	
RA File Number	07AA04013337 AM22	
Licence No and Date	0711001443/09/07/2021	

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted firm has provided CADs and measurement only and no Sketch or snap of Export items provided. The qty. of CADs is not in accordance with the Export items. There is no indication of other inputs except shell fabric used in export items. Therefore, it is not possible to work out the qty. of inputs for all Export items. Therefore, committee decided to ask the firm to furnish proper reply as under:

- 1. CAD mentioning export serial no.
- 2. Image mentioning product description.
- 3. Measurement chart mentioning product description.
- 4. Export wise requirement of import items in Sq. Mtr/Pc in table form.

The case stands deferred for re-listing.

Case No.	77 / NC/5/MEET/Oct/202223/12	
Case Status	Case Approved	
Party Name	WEAR WELL INDIA PRIVATE LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM APPLY 00135148AM22	
RA File Number	05AA04044236 AM22	
Licence No and Date	0511003563/09/07/2021	

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the input output norms as under:

S. No.	Details of Export List	Qty	Import item	Qty Recommended
1	Babies Jacket  Made Of 95% Polyester 5% Elastane Knitted Dyed Fabric, GSM -260 (+/-10 %)  Style No: BB-290	3657 Nos.	95% Polyester 5% Elastane Knitted Dyed Fabric, Gsm-260 (+/-10 %) Width 155 CMS	2195 SQM
2	Girls Jacket  Made Of 95% Polyester 5% Elastane Velour Knitted Dyed Fabric, GSM-260 (+/-10%)  Style No: BB-290	150 Nos.	95% Polyester 5% Elastane Velour Knitted Dyed Fabric, GSM 260 (+/-10%) Width 155 CMS	108 CBM
3	Girls Dress  Made Of 95% Polyester 5% Elastane Velour Knitted Dyed Fabric, GSM-215 (+/-10%) Style No: Pink Velour Casual Party Dress	5324 Nos.	95% Polyester 5% Elastane Velour Knitted Dyed Fabric, GSM-215 (+/-10%) Width 155 CMS	8519 SQM
4	Babies Top + Trouser Set  Made Of 95% Polyester 5% Elastane Velour Knitted Dyed Fabric, GSM-340 (+/-10%) Style No: BB-237	11745 Sets	95% Polyester 5% Elastane Velour Knitted Dyed Fabric, GSM-340 (+/-10%) Width 155 CMS	8444.65 SQM
5	Boys Top + Trouser Set  Made Of 95% Polyester 5% Elastane Velour Knitted Dyed Fabric, GSM-340 (+/-10%) Style No: BB-237	460 Sets	95% Polyester 5% Elastane Velour Knitted Dyed Fabric, GSM-340 (+/-10%) Width 155 CMS	391 SQM

6	Babies Dress With Headband	5069	95% Polyester 5% Elastane	4242.75
			Knitted Dyed Fabric,	~~.
	Made Of 95% Polyester 5% Elastane Knitted Dyed Fabric,	Nos.	GSM-260 (+/-10%)	SQM
	GSM-260 (+/-10%)		Width 155 CMS	
	Style No: BG-296			
7	Girls Dress With Headband	195	95% Polyester 5% Elastane	180.18
	Made Of 050/ Delvicetor 50/	Nos.	Knitted Dyed Fabric,	COM
	Made Of 95% Polyester 5% Elastane Knitted Dyed Fabric,	NOS.	GSM-260 (+/-10%)	SQM
	GSM-260 (+/-10%)			
	Style No: BG-296		Width 155 CMS	
8	Girls Dress	3920	88% Polyester 9% Mettalic 3% Elastane Knitted Dyed Fabric,	6978
	Made Of 88% Polyester 9%	Nos.	GSM-190 (+/-10%)	SQM
	Mettalic 3% Elastane Knitted Dyed Fabric, GSM-190 (+/-10%)		Width 155 CMS	
	-		Widdi 133 Civis	
	Style No: 029648			
9	Babies Garments (4PC Sets)	1968	100% Polyester Knitted Fur	530.55
	T-SHT M/O100% CTNKTD	Sets	Fabric, GSM 390 (+/-10%) Width 150 CMS	SQM
	(IND)JKT M/O 100% KTDFUR			
	fabric GSM- 390 (+/-10%) (IMP), Shorts M/O 93% Polyester, 3%		93% Polyester 3% Metallic Fibre	658.28
	Metalic Fib And 4% Elastane Ktd		4% Elastane Knitted Dyed	MOD
	Dyd Fab GSM-300 (+/-10%)		Fabric, GSM 300 (+/-10%) Width 170 CMS	SQM
	(Imp) TIGHTS M/O 77% CTN 21% Nylon 2% Elastane Ktd Style		width 170 Civis	
	No.029691			
10	Girls Garments (4PC Sets)	5544	100% Polyester Knitted Fur	1746.45
	T-SHT M/O100% CTNKTD	Sets	Fabric, GSM 390 (+/-10%)	SQM
	(IND)JKT M/O 100% KTDFUR	Dets	Width 150 CMS	DQM
	fabric GSM- 390 (+/-10%) (IMP),			
	* * *		93% Polyester 3% Metallic Fibre	

	(Imp) TIGHTS M/O 77% CTN 21% Nylon 2% Elastane Ktd Style No.029691		4% Elastane Knitted Dyed Fabric, GSM 300 (+/-10%) Width 170 CMS	SQM
11	Babies Garments (Dress + Bag)	5056	100% Nylon Mesh Knitted	3812.68
	U/Part 100% CTN Ktd. Fab (Ind) L/Part M/O 100% Nylon Mesh	Sets	Fabric, GSM-45 (+/-10%) Width 130 CM	SQM
	Ktd Fab GSM-45 (+/-10%) (Imp) W/Ling 100% Poly Ktd Ktd And 100% Poly WYN (Ind), Bag M/O		94% Polyester 6% Elastane Knitted Fabric, GSM-210	447.46
	94% Poly 6% Elastane Ktd Fab GSM 210 (+/-10%)		(+/-10%) Width 150 CMS	SQM
	Style No.029690			
12	Girls Garments (Dress + Bag)	12120	100% Nylon Mesh Knitted Fabric, GSM-45 (+/-10%) Width	10435.32
	U/Part 100% CTN Ktd. Fab (Ind) L/Part M/O 100% Nylon Mesh	Sets	130 CM	SQM
	Ktd Fab GSM-45 (+/-10%) (Imp) W/Ling 100% Poly Ktd Ktd And 100% Poly WYN (Ind), Bag M/O		94% Polyester 6% Elastane Knitted Fabric, GSM-210	1490.76 SQM
	94% Poly 6% Elastane Ktd Fab GSM 210 (+/-10%)		(+/-10%) Width 150 CMS	
	Style No.029690			
13	Girls Jumpsuits	3717	95% Polyester 5% Elastane	6022
	Made Of 95% Polyester 5% Elastane Knitted Dyed Fabric, GSM 250 (+/-10%)	Nos.	Knitted Dyed Fabric, GSM 250 (+/-10%) Width 150 CMS	SQM.
	Style No. 1741C			
14	Girls Jumpsuits	4421	95% Polyester 5% Elastane	7162
	Made Of 95% Polyester 5% Elastane Knitted Dyed Fabric, GSM 250 (+/-10%)	Nos.	Knitted Dyed Fabric, GSM 250 (+/-10%) Width 150 CMS	SQM.
	(Style No. 1728C)			
15	Girls Dress	9186	95% Polyester 5% Elastane Knitted Velvet Dyed Fabric,	18375

	Made Of 95% Polyester 5% Elastane Knitted Velvet Dyed Fabric, GSM 250 (+/-10%)	Nos.	GSM 250 (+/-10%) Width 150 CMS	SQM.
	Style No. 9772C			
16	Girls Jacket	6205	100% Polyester Knitted Fur Fabric, GSM 390 (+/-10%)	6263
	Made Of 100% Polyester Knitted Fur Fabric, GSM 390 (+/-10%) Style No, 2305P	Nos.	Width 150 CMS	SQM.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	78 / NC/5/MEET/Oct/202223/12	
Case Status	Case Approved	
Party Name	STRAWBERRY STUDIO EXPORTS PVT LTD	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM APPLY 00136926AM22	
RA File Number	05AA04045038 AM22	
Licence No and Date	0511003594/12/07/2021	

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

Case No.	79 / NC/5/MEET/Oct/202223/12		
Case Status	Case Approved		
Party Name	YOTI APPARELS		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022		
HQ File Number	HQRNORM APPLY 00138126AM22		
RA File Number	05AA04052720 AM22		
Licence No and Date	0511003628/13/07/2021		
Norms Committee Decision:			

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

S.	Details of Export List	Qty.	Import item	Qty. Recommended
No.				
1	Ladies Romper	600	80% Nylon 20% Spandex Printed	1962
	Made Of 80% Nylon 20% Spandex Printed Knitted Fabric GSM 190 (+/-10%)	Nos.	Knitted Fabric GSM 190 (+/-10%)	SQM
	Style No. 599-NA22			
2	Ladies Swimsuit	240	80% Nylon 20% Spandex Printed Knitted Fabric GSM 190 (+/-	300
	Made Of 80% Nylon 20% Spandex Printed Knitted Fabric GSM 190 (+/-10%) Along With Lining 90%	Nos.	10%)	SQM
	Polyester 10% Spandex Printed Knitted Lining Fabric GSM 110 (+/- 10%)		90% Polyester 10% Spandex Printed Knitted Lining Fabric GSM 110 (+/- 10%)	168 SQM
	Style No. 139-NA22			
3	Ladies Bikini Top	240	80% Nylon 20% Spandex Printed	109.73
	Made Of 80% Nylon 20% Spandex Printed Knitted Fabric GSM 190	Nos.	Knitted Fabric GSM 190 (+/-10%)	SQM
	(+/- 10%) Along With Lining 90% Polyester 10% Spandex Printed Knitted Lining Fabric, GSM 110		90% Polyester 10% Spandex Printed Knitted Lining Fabric	98.76 SQM
	(+/-10%) Style No. 812-NA22		GSM 110 (+/- 10%)	SQM
4	Ladies Bikini Bottom	400	80% Nylon 20% Spandex Printed Knitted Fabric GSM 190 (+/-	188
	Made Of 80% Nylon 20% Spandex Printed Knitted Fabric GSM 190 (+/- 10%) Along With Lining 90%	Nos.	10%)	SQM
	Polyester 10% Spandex Printed		90% Polyester 10% Spandex	188.98

	Knitted Lining Fabric GSM 110 (+/- 10%)		Printed Knitted Lining Fabric GSM 110 (+/- 10%)	SQM
	Style No. 409-NA22			
5	Ladies Romper	300	80% Nylon 20% Spandex Printed	1122
	Made Of 80% Nylon 20% Spandex	Nos.	Knitted Fabric	SQM
	Printed Knitted Fabric GSM 190 (+/- 10%) And 80% Nylon 20%		GSM 190 (+/- 10%)	
	Spandex Printed Knitted Fabric GSM 190		80% Nylon 20% Spandex Printed	77.72
			Knitted Fabric	SQM
	(+/- 10%) Style No. 131-CM22		GSM 190 (+/- 10%)	
6	Ladies Swimsuit	240	80% Nylon 20% Spandex Printed Knitted Fabric GSM 190 (+/-	552
	Made Of 80% Nylon 20% Spandex Printed Knitted Fabric GSM 190 (+/- 10%) Along With Lining 90%	Nos.	10%)	SQM
	Polyester 10% Spandex Printed		90% Polyester 10% Spandex	204
	Knitted Lining Fabric GSM 110 (+/- 10%)		Printed Knitted Lining Fabric GSM 110 (+/- 10%)	SQM
	Style No. 702-CM22			
7	Ladies Plazo Pant	300	80% Nylon 20% Spandex Printed Knitted Fabric	1026
	Made Of 80% Nylon 20% Spandex	Nos.		SQM
	Printed Knitted Fabric GSM 190 (+/- 10%) And 80% Nylon 20% Spandex Printed Knitted Fabric		GSM 190 (+/- 10%)	
	GSM 190		80% Nylon 20% Spandex Printed Knitted Fabric	45
	(+/- 10%) Style No.133-CM22		GSM 190 (+/- 10%)	SQM
8	Ladies Romper	600.0	80% Nylon 20% Spandex Printed	1962
	Made Of 80% Nylon 20% Spandex	Nos.	Knitted Fabric	SQM
	Printed Knitted Fabric GSM 190 (+/- 10%) And 80% Nylon 20%		GSM 190 (+/- 10%)	
	Spandex Printed Knitted Fabric GSM 190		80% Nylon 20% Spandex Printed	420

	(+/- 10%) Style No. 599-CM22		Knitted Fabric GSM 190 (+/- 10%)	SQM
9	Ladies Bikini  Made Of 80% Nylon 20% SPX PTD KNTD FAB GSM 190 (+/- 10%) And 80% Nylon 20% SPX	240 Nos.	80% Nylon 20% Spandex Printed Knitted Fabric GSM 190 (+/- 10%)	120 SQM
	Dyd Kntd Fab GSM 190 (+/- 10%) Along With Lining 90% Poly 10% SPX Ptd Kntd Lining Fab. GSM 110 (+/- 10%) Style No.768-CM22		80% Nylon 20% Spandex Dyed Knitted Fabric GSM 190 (+/- 10%)	101 SQM
			90% Polyester 10% Spandex Printed Knitted Lining Fabric GSM 110 (+/- 10%)	221 SQM
10	Ladies Romper  Made Of 80% Nylon 20% Spandex Printed Knitted Fabric Gsm 190 (+/- 10%)  Style No. 132-CM22	300 Nos.	80% Nylon 20% Spandex Printed Knitted Fabric GSM 190 (+/- 10%)	660 SQM
11	Ladies Hooded Dress  Made Of 80% Nylon 20% Spandex  Printed Knitted Fabric GSM 170  (+/- 10%)  Style No. 502-NA22	400 Nos.	80% Nylon 20% Spandex Printed Knitted Fabric GSM 170 (+/- 10%)	832 SQM
12	Ladies Plazo  Made Of 80% Nylon 20% Spandex  Printed Knitted Fabric GSM 170  (+/- 10%)	300 Nos.	80% Nylon 20% Spandex Printed Knitted Fabric GSM 170 (+/- 10%)	675 SQM

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	80 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	ORNATUS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00139386AM22
RA File Number	03AA04045893 AM22
Licence No and Date	0311005391/15/07/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the input output norms as under:

S.	<b>Details of Export List</b>	Qty.	Import item	Qty. Recommended
No.				
1	Mens 2 Sided Reversible Jacket  (1 Side Tencel Fab 107GSM)  Other side Printed Fab 165GSM)  Asstd Size (Jacket)	110 Nos.	Tencel Fabrics 107 GSM (+/- 10%) & width 145 CM (+/-5%) Asstd. Color  Printed Fabrics 165 GSM (+/- 10%) & width 135CM (+/-5%) ASSTD COLOR	190 MTR 190 MTR
2	Womens 2 Sided Reversible Jacket (1 Side Tencel Fab 107GSM) Other side Printed Fab 165GSM) Asstd. Size (Jacket)	110 Nos.	Tencel Fabrics 107 GSM (+/- 10%) & width 145 CM (+/-5%) Asstd. Color	161 MTR
			Printed Fabrics 165 GSM (+/- 10%) & width 135CM (+/-5%) ASSTD COLOR	161 MTR
3	Mens/ Womens Short Sleeves Shirt	80	Tencel Fabrics 107 GSM (+/-	161

	Made Of Tencel Fabric 107 GSM (Shirt)	Nos.	10%) & width 145 CM (+/-5%) Asstd. Color	MTR
4	Mens/ Womens Short Sleeves Shirt	85	Printed Fabrics 165 GSM	127.50
	Made Of Printed Fab 165GSM (Shirt)	Nos.	(+/-10%) & width 135CM (+/- 5%) ASSTD COLOR	MTR
5	Mens/ Womens Long Sleeves Shirt Made Of Tencel Fabric 107 Gsm	115	Tencel Fabrics 107 GSM	230
	Asstd Color/Size (Shirt )	Nos.	(+/-10%) & width 145 CM (+/- 5%) Asstd. Color	MTR
6	Mens/ Womens Long Sleeves Shirt	280	Printed Fabrics 165 GSM	560
	Made Of Printed Fab 165gsm Asstd Color/Size (Shirt )	Nos.	(+/-10%) & width 135CM	MTR
			(+/-5%) ASSTD COLOR	
7	Mens/ Womens Trousers Made Of	50	Tencel Fabrics 107 GSM	78
	Tencel Fabric 107 GSM Asstd Color/Size (Trousers)	Nos.	(+/-10%) & width 145 CM	MTR
	<b>,</b> ,		(+/-5%) Asstd. Color	
8	Mens/ Womens Trousers Made Of	86	Printed Fabrics 165 GSM	133
	Printed Fab 165GSM Asstd Color/Size Asper Para 4.19 Of FTP	Nos.	(+/-10%) & width 135CM	MTR
	(Trousers)		(+/-5%) ASSTD COLOR As per Para 4.19 of FTP	
9	Mens/ Womens Kimona Made Of Tencel Fabric 107 GSM Asstd	72	Tencel Fabrics 107 GSM	162
	Color/Size (Kimona)	Nos.	(+/-10%) & width 145 CM	MTR
			(+/-5%) Asstd. Color	

10	Mens/ Womens Kimona Made Of	66.0	Printed Fabrics 165 GSM	148.50
	Printed Fab 165GSM Asstd Colour/Size (Kimona)	Nos.	(+/-10%) & width 135CM	MTR
			(+/-5%) ASSTD COLOR	

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	81 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	SAIVANA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00140441AM22
RA File Number	05AA04055773 AM22
Licence No and Date	0511003689/16/07/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the input output norms as under:

S.	Details of Export List	Qty.	Import item	Qty. Recommended
No.				
1	Dress Made Of 82% Viscose 18%	235	82% Viscose 18% Silk Velvet	242.05
	Silk Velvet Dyed Woven Fabric GSM 158 (+/-10 %)	Nos.	Dyed Woven Fabric GSM 158 (+/-10 %)	MTR
2	Dress Made Of 82% Viscose 18%	220	82% Viscose 18% Silk Velvet	594
	Silk Velvet Dyed Woven Fabric GSM 158 (+/-10 %)	Nos.	Dyed Woven Fabric GSM 158 (+/-10 %)	MTR
3	Dress Made Of 82% Viscose 18%	275	82% Viscose 18% Silk Velvet	826
	Silk Velvet Dyed Woven Fabric GSM 195 (+/-10 %)	Nos.	Dyed Woven Fabric GSM 195 (+/-10 %)	MTR
4	Dress Made Of 82% Viscose 18%	94	82% Viscose 18% Silk Velvet	191
	Silk Velvet Dyed Woven Fabric GSM 195 (+/-10 %)	Nos.	Dyed Woven Fabric GSM 195 (+/-10 %)	MTR

Oress Made Of 82% Viscose 18% Silk Velvet Dyed Woven Fabric GSM 195 (+/-10 %) Top Made Of 82% Viscose 18%	408 Nos.	82% Viscose 18% Silk Velvet Dyed Woven Fabric GSM 195 (+/-10 %)	1078
GSM 195 (+/-10 %)	Nos.	· ·	
Top Made Of 82% Viscose 18%		(+/-10 /0)	MTR
-	182	82% Viscose 18% Silk Velvet	218.40
Silk Velvet Dyed Woven Fabric GSM 195 (+/-10%)	Nos.	Dyed Woven Fabric GSM 195 (+/-10%)	MTR
-	220	82% Viscose 18% Silk Velvet	447
GSM 195 (+/-10%)	Nos.	(+/-10%)	MTR
Top Made Of 70% Cotton 30%	264	70% Cotton 30% Silk Dyed	840
Silk Dyed Woven Fabric	Nos.	Woven Fabric	MTR
GSM 42 (+/-10%)		GSM 42 (+/-10%)	
Top Made Of 70% Cotton 30%	402	70% Cotton 30% Silk Dyed	1070
Silk Dyed Woven Fabric	Nos.	Woven Fabric	MTR
GSM 42 (+/-10%)		GSM 42 (+/-10%)	
Top Made Of 70% Cotton 30%	451	70% Cotton 30% Silk Dyed	940
Silk Dyed woven Fabric	Nos.	woven Fabric	MTR
GSM 42 (+/-10%)		GSM 42 (+/-10%)	
Dress Made Of 70% Cotton 30%	220	70% Cotton 30% Silk Dyed	1251.80
Silk Dyed Woven Fabric	N	Woven Fabric	) (TD)
GSM 42 (+/-10%)	Nos.	GSM 42 (+/-10%)	MTR
	Top Made Of 82% Viscose 18% Silk Velvet Dyed Woven Fabric GSM 195 (+/-10%)  Top Made Of 70% Cotton 30% Silk Dyed Woven Fabric GSM 42 (+/-10%)  Top Made Of 70% Cotton 30% Silk Dyed Woven Fabric GSM 42 (+/-10%)  Top Made Of 70% Cotton 30% Silk Dyed Woven Fabric GSM 42 (+/-10%)  Top Made Of 70% Cotton 30% Silk Dyed Woven Fabric GSM 42 (+/-10%)	Top Made Of 82% Viscose 18% Silk Velvet Dyed Woven Fabric GSM 195 (+/-10%)  Top Made Of 70% Cotton 30% Silk Dyed Woven Fabric Nos.  GSM 42 (+/-10%)  Top Made Of 70% Cotton 30% Silk Dyed Woven Fabric Nos. GSM 42 (+/-10%)  Top Made Of 70% Cotton 30% Silk Dyed Woven Fabric Nos. GSM 42 (+/-10%)  Top Made Of 70% Cotton 30% Silk Dyed Woven Fabric Nos. GSM 42 (+/-10%)  Top Made Of 70% Cotton 30% Silk Dyed Woven Fabric Nos. GSM 42 (+/-10%)	Top Made Of 82% Viscose 18% Silk Velvet Dyed Woven Fabric GSM 195 (+/-10%)  Top Made Of 70% Cotton 30% Silk Dyed Woven Fabric GSM 42 (+/-10%)  Top Made Of 70% Cotton 30% Silk Dyed Woven Fabric Nos. GSM 42 (+/-10%)  Top Made Of 70% Cotton 30% Silk Dyed Woven Fabric Nos. GSM 42 (+/-10%)  Top Made Of 70% Cotton 30% Silk Dyed Woven Fabric Nos. GSM 42 (+/-10%)  Top Made Of 70% Cotton 30% Silk Dyed Woven Fabric Nos. GSM 42 (+/-10%)  Top Made Of 70% Cotton 30% Silk Dyed Woven Fabric Nos. GSM 42 (+/-10%)  Top Made Of 70% Cotton 30% Silk Dyed Woven Fabric Nos. GSM 42 (+/-10%)  Top Made Of 70% Cotton 30% Silk Dyed Woven Fabric Nos. GSM 42 (+/-10%)

Case No.	82 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	BAHETI EXPORT HOUSE
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00145793AM22

RA File Number	13AA04011540 AM22
Licence No and Date	1311000464/23/07/2021

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the input output norms as under:

S.	Details of Export List	Qty.	Import item	Qty. Recommended
No.				
1	100% Polyester Abaya-Doe-	110	GC8018, 95% POLY 5% SP SATIN 170 GSM, 55/56 INCH	345
	BF-GC8018	Nos.	IN DOE 16-1333TCX Color And Black Color	MTR
	Style No. KF20UFA06B			
			GCXT111,100% POLY 20D+26D*20D+26D-70 GSM	261
			Scarf Quality 57/58 inch in DOE 16-1333TCX color and Yellow As Per Std Color	MTR
2	100% Polyester Jacket-Doe-	110	GC8018, 95% POLY 5% SP	170
	BF-GC8018	Nos.	SATIN 170 GSM, 55/56 INCH IN DOE 16-1333TCX Color And	MTR
	Style No. KF20UFJ03B		Black Color	
			GC60435, 100% POLY 75D*20D+26D, 2/1 TWILL	165
			95 GSM, 56/57 INCH IN DOE	MTR
			16-1333TCX COLOR	
3	100% Polyester Trauser-Doe-BF-	110	GC8018, 95% POLY 5% SP	170
	GC8018 Style No. KF20UFP11	Nos.	SATIN 170 GSM, 55/56 INCH IN DOE 16-1333TCX Color And Black Color	MTR

4	100% Polyester Kaftan-Doe- BF-GC8018 Style No. KF20UFK01	110 Nos.	GC8018, 95% POLY 5% SP SATIN 170 GSM, 55/56 INCH IN DOE 16-1333TCX Color And Black Color	268 MTR
5	100% Rayon Dot Printed V Neck High Low Dress Style No. KF20UFD03A	110 Nos.	NO 3 TOD 100% Rayon Crepe With Dot Print, 53/54 Inch In Olive Dot Print Color	310 MTR
6	100% Rayon Dot Printed Smocked Yoke Kaftan Style No. KF20UFK10A and KF20UFT02B	220 Nos.	NO 3 TOD 100% Rayon Crepe With Dot Print, 53/54 Inch In Olive Dot Print Color	426 MTR
7	100% Rayon Dot Printed Flared Trouser Style No. KF20UFP08	110 Nos.	NO 3 TOD 100% Rayon Crepe With Dot Print, 53/54 Inch In Olive Dot Print Color	185 MTR
8	100% Polyester Top-Black- BF-GC8018 Style No. KF20UFT13B	110 Nos.	GC8018, 95% POLY 5% SP SATIN 170 GSM, 55/56 INCH IN DOE 16-1333TCX Color And Black Color	121 MTR
9	100% Polyester Lapel Collar Abaya Black BF-GC-8018 Style No. KF20UFA01A	110 Nos.	GC8018, 95% POLY 5% SP SATIN 170 GSM, 55/56 INCH IN DOE 16-1333TCX Color And Black Color	360 MTR
10	100% Polyester Flat Collar Shirt Black BF-GC-8018 Style No. KF20UFT08	110 Nos.	GC8018, 95% POLY 5% SP SATIN 170 GSM, 55/56 INCH IN DOE 16-1333TCX Color And Black Color	191 MTR

11	100% Polyester Shawl Collar Blazer Black BF-GC8018 Style No. KF20UFJ07B	110 Nos.	GC8018, 95% POLY 5% SP SATIN 170 GSM, 55/56 INCH IN DOE 16-1333TCX Color And Black Color	228 MTR
12	58% Viscose 42% Rayon Cowl Sleeve Dress-Yellow Style No. KF20UFD08	110 Nos.	GC12030, 58 % Viscose 42% Rayon Satin 186 GSM, 51/52 Inch In Yellow As Per Std Color And Black Color	299 MTR
13	58% Viscose 42% Rayon Abaya -Yellow, Style No. KF20UFA06A	110.0 Nos.	GC12030, 58 % Viscose 42% Rayon Satin 186 GSM, 51/52 Inch In Yellow As Per Std Color And Black Color	374 MTR
14	58% Viscose 42% Rayon Flared Skirt -Yellow And Black Style No. KF20UFSK01A & KF20UFSK01B	220 Nos.	GC12030, 58 % Viscose 42% Rayon Satin 186 GSM, 51/52 Inch In Yellow As Per Std Color And Black Color	440 MTR
15	58% Viscose 42% Rayon Loop With Button Kaftan Flared Skirt Black Style No. KF20UFK05A	110 Nos.	GC12030, 58 % Viscose 42% Rayon Satin 186 GSM, 51/52 Inch In Yellow As Per Std Color And Black Color	260 MTR

Case No.	83 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022

HQ File Number	HQRNORM REVIW00002156AM23
RA File Number	03AA04050785 AM22
Licence No and Date	0311005574/23/07/2021

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for re-fixation of norms. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:

- 1. Appendix 4E.
- 2. Detailed calculation with justification of consumption.

The case stands deferred for re-listing.

Case No.	84 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00398716AM22
RA File Number	05AA04057881 AM22
Licence No and Date	0511003828/26/07/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for re-fixation of norms. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to re-fixation of norms as under:

1. Export item: Leather Belt - 34 mm width(Finish size 52 inches) (net content

of leather 1488.8 Sq. Metre)

**Qty.:** 3080 Pcs

### **Import item:**

S. No.	Import Description	Qty.
11	Cow Finished Leather (of relevant quality and thickness)	1593.0316 Sq. Meter
2.	Metal Buckle (of relevant quality and Size)	Net to net

3.	Plastic hanger (of relevant quality and Size)	Net to net
4.	Paper Tag (Relevant)	Net to net
5.	Poly bag Printed	As per packing policy

**2. Export item:** Leather Belt - 38 mm width(Finish size 39-55 inches) (net

content of leather 807.18 Sq. Metre

**Qty.:** 1714 Pcs

# Import item:

S. No.	Import Description	Qty.
1.	Cow Finished Leather (of relevant quality and thickness)	863.6826 Sq. Meter
2.	Metal Buckle (of relevant quality and Size)	Net to net
3.	Plastic hanger (of relevant quality and Size)	Net to net
4.	Paper Tag (Relevant)	Net to net
5.	Poly bag Printed	As per packing policy

Case No.	85 / NC/5/MEET/Oct/202223/12	
Case Status	Case Deferred	
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM APPLY 00148591AM22	
RA File Number	07AA04018035 AM22	
Licence No and Date	0711001556/27/07/2021	
Norms Committee Decision:		

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to ask the firm to furnish the following:

- 1. CAD mentioning product description on it.
- 2. Image with mentioning product description.
- 3. Measurement chart with mentioning product description.
- 4. CAD, Image and measurement charts in sequence mentioning product S.N. product name and style no., number of bundles in each CAD.

The case stands deferred for re-listing.

Case No.	86 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002157AM23
RA File Number	03AA04056560 AM22
Licence No and Date	0311005759/30/07/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:

- 1. Export wise requirement of import items in Sq. Mtr/Pc in tabulation form.
- 2. Appendix 4E.
- 3. Detailed Justification of requirement of fabric.

The case stands deferred for re-listing.

Case No.	87 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	DAKS INDIA INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002624AM23
RA File Number	05AA04063588 AM22
Licence No and Date	0511003980/03/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the input out norms as under:

EXPORT S.NO	EXPORT ITEMS	STYLE NO	QTY
1	SLING BAG (STYLE: BJENNA-DR127795) MADE OF 4 IMPORT INPUTS OF GSM 371, 375, 241 & 241	STYLE/REF : BJENNA-DR127795	10770 NOS.

Import Sl.No	Import Item Name	Technical Specification	UOM	(Qty.) Wastages (%)
1	100% NYLON QUILTED WOVEN YARN DYED FABRIC	WIDTH 52" GSM 371 +-10%	SQM	NET+0.21
2	100% NYLON QUILTED WOVEN PRINTED FABRIC	WIDTH 52" GSM 375 +-10%	SQM	NET+0.17
3	100% NYLON FABRIC	WIDTH 56" GSM 241+-10%	SQM	NET+0.87
4	100% NYLON FABRIC	WIDTH 56" GSM 241 +-10%	SQM	NET +0.97
5	METAL BUCKLE	1-1/2"*3/4*4.0MM-SLZDER BUCKLE,SHINY GOLD	PCS	NET TO NET
6	METAL RING	1/2"*3/8"*2.0MM-D RING,SHINY GOLD	PCS	NET+1
7	METAL LOGO	1/2"DOG CLIP LOGO SM064,SHINY GOLD	PCS	NET TO NET
8	METAL RING	1-1/2"*3/4*4.0MM-SQ RING,SHINY GOLD	PCS	NET+1
9	METAL RING	3/4"*5/8*4.0MM-D RING,SHINY GOLD	PCS	NET+1

10	METAL DOG LEASH	3/4"-DOG LEASH-SM-063,SHINY GOLD	PCS	NET+1
11	METAL LOGO	SN-240B LOGO,SHINY GOLD	PCS	NET TO NET
12	METAL LOGO	SM-209A LOGO,SHINY GOLD	PCS	NET TO NET
13	PLASTIC ZIPPER SLIDER	3#-ZIP SLIDE,SHINY GOLD	PCS	NET+1
14	PLASTIC ZIPPER SLIDER	5#-ZIP SLIDER+SM-070,SHINY GOLD	PCS	NET+1
15	NYLON WEBBING	1.5"SM,#155 CRIMSON,BLACK	SQM	NET+1
16	PLASTIC ZIPPER TAPE	PLASTIC ZIPPER + TEETH: SHINY GOLD,#155 CRIMSON, BLACK	SQM	NET+1
17	NYLON ZIPPER TAPE	#3 NYLON ZIPPER,BLACK	SQM	NET+1
18	NYLON STITCHING THREAD	HE XING YX-6375 #1 BLACK/HE XING YX-6375 #155 CRIMSON	PCS	NET+1
19	POLESTER STITCHING THREAD	HE XING YX-6375 #1 BLACK/HE XING YX-6375 #155 CRIMSON	PCS	NET+0.15

EXPORT S.NO	EXPORT ITEMS	STYLE NO	QTY
2	SLING BAG (STYLE: BVARA - DR123955) MADE OF 7 IMPORT INPUTS OF GSM 371, 375, 241, 644, 67, 60 & 400	STYLE/REF : BVARA - DR123955	15000 NOS.

Import Sl.No	Import Item Name	Technical Specification	UOM	Wastages (%)
20	100% NYLON QUILTED WOVEN YARN DYED FABRIC	WIDTH 52" GSM 371 +-10%	SQM	NET+1.26
21	100% NYLON QUILTED WOVEN YARN DYED FABRIC	WIDTH 52" GSM 375 +-10%	SQM	NET+0.64
22	100% NYLON FABRIC	WIDTH 56" GSM 241 + -10%	SQM	NET+1.40
23	100% PU SYNTHETIC FABRIC	WIDTH 52" GSM 644 +-10%	SQM	NET+0.96
24	100% POLYESTER FABRIC	WIDTH 56" GSM 67 +-10%	SQM	NET+0.71
25	100% POLYESTER FABRIC	WIDTH 56" GSM 60 +-10%	SQM	NET+0.26
26	100% POLY VINLE CHLORIDE (PVC)	WIDTH 56" GSM 400 +-10%	SQM	NET+3.89
27	METAL LOGO	B1703R1 LOGO-SHINY NICKE	PCS	NET TO NET
28	DOG HOOK	3/4"-DOG LEASH,SHINY NICKEL	PCS	NET+1
29	METAL BUCKLE	1-1/2"*3/4"*4.0MM-SLZDER BUCKLE,SHINY NICKEL	PCS	NET TO NET
30	METAL RING	1-1/2"*3/4"*4.0MM-SQ RING,SHINY NICKEL	PCS	NET+1
31	METAL RING	3/8"*1/4"*2.0MM-D-RING,SHINY NICKEL	PCS	NET+1

32	DOG HOOK	1/2"MM,SHINY NICKE	PCS	NET+1
33	METAL ZIPPER PULLER	5#-ZIPPER PULL+3/8"RING,SHINY NICKEL	PCS	NET+1.96
34	METAL ZIPPER PULLER	3#-ZIPPER PULL+SM-070,SHINY NICKEL	PCS	NET+1
35	NYLON WEBBING	1.5" BLACK LOGO WEBBING-BLACK	SQM	NET+1
36	METAL ZIPPER TAPE	#5 METAL ZIPPERR + TEETH: SHINY NICKLE	SQM	NET+1
37	METAL ZIPPER TAPE	#3 METAL ZIPPER + TEETH: SHINY NICKLE	SQM	NET+1
38	NYLON STITCHING THREAD	#30 NYLON,HEXING YX-6375 GREY #177,BLACK #1,RED # 155	PCS	NET+0.34
39	POLESTER STITCHING THREAD	THREAD #604 -BLACK	PCS	NET+0.38
40	EDGE COLOR	EDGE COLOR (THICK)-TAN	KG	200.00*
41	EDGE COLOR	EDGE COLOR (THICK)-BLACK	KG	121.00*
42	POLYESTER ELASTIC	3/4"ELASTIC,BLACK	SQM	NET+1
43	POLYESTER PIPING	2.0MM PIPING,2.0MM PIPING	SQM	NET+1

EXPORT S.NO	EXPORT ITEMS	STYLE NO	QTY
	SLING BAG (STYLE: MINIFORCE - DR123955) MADE OF 4 IMPORT INPUTS OF GSM 241, 230, 500 & 400	STYLE/REF : MINIFORCE - DR123955	7800 NOS.

S.No	Import Item Name	Technical Specification	UOM	Wastages (%)
44	100% NYLON FABRIC	WIDTH 56" GSM 241 +-10%	SQM	NET+0.83
45	100% POLYESTER FABRIC	WIDTH 54" GSM 230 +-10%	SQM	NET+1.92
46	100% PU SYNTHETIC FABRIC	WIDTH 52" GSM 500 +-10%	SQM	NET+2.84
47	100% POLY VINLE CHLORIDE (PVC)	WIDTH 56" GSM 400 +-10%	SQM	NET+1.87
48	POLYESTER PIPING	2.5M/M-PIPING-BLACK	SQM	NET+0.05
49	POLYESTER ELASTIC	3/4"ELASTIC	SQM	NET+1
50	METAL RING	1-1/2"*20M/M*4.0M/M SQUARE RING,SHINY NICKEL	PCS	NET+1
51	METAL BUCKLE	1-1/2"*20M/M*4.0M/M SLIDER BUCKLE- SHINY NICKEL	PCS	NET TO NET
52	METAL LOGO	SM-240B LOGO,SHINY GOLD	PCS	NET TO NET
53	METAL ZIPPER PULLER	5#-ZIPPER SLIDER+ SM059 ,SHINY NICKEL	PCS	NET+1
54	METAL ZIPPER PULLER	5#-ZIPPER SLIDER ,SHINY NICKEL	PCS	NET+1
55	METAL ZIPPER PULLER	3#-ZIPPER PULL,SHINY NICKEL	PCS	NET+1
56	NYLON WEBBING	1.5" SM BLACK LOGO WEBBING-BLACK	SQM	NET+0.01

57	IPLASTIC ZIPPER TAPE	5#-PLASTIC ZIPPER + TEETH: SHINY GOLD	SQM	NET+1
58	NYLON ZIPPER TAPE	#3 NYLON ZIPPER -BLACK	SQM	NET+1
59		#30 NYLON,XIN YUAN 150 NYLON #1 BLACK, #146 BLUSH	PCS	NET+0.16
60		THREAD #604,XIN YUAN 150 NYLON #1 BLACK, #146 BLUSH,#A42 WHITE	PCS	NET+0.59
61	IEDCTE COLOR	EDGE COLOR (THICK),BLACK-MINI BFORCE/DR123955	KG	74.00*

EXPORT S.NO	EXPORT ITEMS	STYLE NO	QTY
	SLING BAG (STYLE: MINIFORCE - DR123955) MADE OF 4 IMPORT INPUTS OF GSM 241, 230, 500 & 400	STYLE/REF : MINIFORCE - DR123955	6450 NOS.

Import S. No	Import Item Name	Technical Specification	UON	M	Wastages (%)
62	100% NYLON WOVEN YARN DYED FABRIC	WIDTH 56" GSM 241 +-10%	SQM	M ]	NET+0.82
63	100% POLYESTER FABRIC	WIDTH 54" GSM 230 +-10%	SQM	И	NET+0.95
64	100% PU SYNTHETIC FABRIC	WIDTH 52" GSM 500 +-10%	SQM	И	NET+3.87
65	100% POLY VINLE CHLORIDE (PVC)	WIDTH 56" GSM 400 +-10%	SQM	М	NET+0.82

66	POLYESTER PIPING	2.5M/M-PIPING,BLACK	SQM	NET+0.23
67	POLYESTER ELASTIC	3/4"ELASTIC BLACK	SQM	NET+1
68	METAL RING	1-1/2"*20M/M*4.0M/M SQUARE RING,SHINY GOLD	PCS	NET+1
69	METAL BUCKLE	1-1/2"*20M/M*4.0M/M SLIDER BUCKLE,SHINY NICKEL	PCS	NET TO NET
70	METAL LOGO	SM-240B LOGO,SHINY NICKEL	PCS	NET TO NET
71	METAL ZIPPER PULLER	5#-ZIPPER SLIDER+ SM059,SHINY NICKEL	PCS	NET+1
72	METAL ZIPPER PULLER	5#-ZIPPER SLIDER +3/8"RING	PCS	NET+1
73	METAL ZIPPER PULLER	3#-ZIPPER PULL,SHINY NICKEL	PCS	NET+1
74	NYLON WEBBING	1.5" SM BLACK LOGO WEBBING	SQM	NET+1
75	PLASTIC ZIPPER TAPE	5#-PLASTIC ZIPPER + TEETH: SHINY GOLD, BLACK TAPE+GOLD	SQM	NET+1
76	NYLON ZIPPER TAPE	#3 NYLON ZIPPER ,BLACK	SQM	NET+1
77	NYLON STITCHING THREAD	#30 NYLON,HYPE LOGO KHAKI PRINTED ON 75D NYLON STANDARD,NYLON STANDARD,BLACK	PCS	NET+1
78	POLESTER STITCHING THREAD	THREAD #604 ,HYPE LOGO BLUSH PRINTED ON 75D NYLON STANDARD,BLACK	PCS	NET+1
79	EDGE COLOR	MINI BFORCE/DR123955(BURL)-BLACK	KG	30.00*

EXPORT S.NO	EXPORT ITEMS	STYLE NO	QTY
5	SLING BAG (STYLE: MINIFORCE - DR123955) MADE OF 5 IMPORT INPUTS OF GSM 241, 241, 230, 500 & 400	STYLE/REF : MINIFORCE - DR123955	18320 NOS.

Import Sl.No	Import Item Name	Technical Specification	UOM	(Qty.) Wastages (%)
80	100% NYLON WOVEN YARN DYED FABRIC	WIDTH 56" GSM 241 +-10%	SQM	NET+0.47
81	100% NYLON WOVEN YARN DYED FABRIC	WIDTH 56" GSM 241 +-10%	SQM	NET+3.49
82	100% POLYESTER FABRIC	WIDTH 54" GSM 230 +-10%	SQM	NET+2.62
83	100% PU SYNTHETIC FABRIC	WIDTH 52" GSM 500 +-10%	SQM	NET+2.49
84	100% POLY VINLE CHLORIDE (PVC)	WIDTH 56" GSM 400 +-10%	SQM	NET+1.40
85	POLYESTER PIPING	2.5M/M-PIPING,BLACK	SQM	NET+1
86	POLYESTER ELASTIC	3/4"ELASTIC BLACK	SQM	NET+0.17
87	METAL RING	1-1/2"*20M/M*4.0M/M SQUARE RING,SHINY NICKEL	PCS	NET+1
88	METAL BUCKLE	1-1/2"*20M/M*4.0M/M BUCKLE,SHINY GOLD	PCS	NET TO NET

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	88 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	D'VAS IMPEXIVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00154989AM22
RA File Number	05AA04067365 AM22
Licence No and Date	0511004030/05/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to defer the case for further examination.

The case stands deferred for re-listing.

Case No.	89 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	KABADI SHANKARSA AND COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00158576AM22
RA File Number	07AA04019771 AM22
Licence No and Date	0711001676/10/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has not submitted CAD in their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

S.N.	Export item	Qty.	Import item	Qty. Recommended
1	NAPKIN MADE OUT OF FLAX (LINEN) SIZE 45x45 cm GSM 232	Nos.	100 PERCENT LINEN FABRIC 7SX7S 34X32 63 GSM 220	
2	TABLE CLOTH MADE OUT OF FLAX (LINEN) SIZE 145x240 cm GSM 232		100 PERCENT LINEN FABRIC 7SX7S 34X32 65 GSM 220	

TABLE CLOTH MADE OUT OF 1920 FLAX (LINEN) SIZE 145x320 cm GSM 232	O Nos. 100 PERCENT LINEN 3.51 FABRIC 7SX7S 34X32 65 GSM 220	Mtr/Pc
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RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	90 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	SURI SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00158629AM22
RA File Number	06AA04005581 AM22
Licence No and Date	0611000634/10/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to defer the case for further examination.

The case stands deferred for re-listing.

Case No.	91 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00160921AM22
RA File Number	07AA04022653 AM22
Licence No and Date	0711001704/12/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

S.N.	Export item	Qty.	Import item	Qty. Recommended
1	Men's Vest Coat	551	65 PERCENT POLYESTER 32 PERCENT	0.40 Sq. Mtr/Pc

This document has been digitally signed by MANOJ KUMAR MEENA, Deputy Director on 22-11-2022 10:49:14.

	Made of 65 PERCENT POLYESTER 32 PERCENT VISCOSE 3 PERCENT ELASTANE WOVEN FABRIC GSM 210 Plus or Minus 10 Percent	Nos.	VISCOSE 3 PERCENT ELASTANE WOVEN FABRIC GSM 210 Plus or Minus 10 Percent  55 PERCENT POLYESTER 45 PERCENT VISCOSE LINING FABRIC Width 145 CM Plus or Minus 5 Percent GSM 90 Plus or Minus 10 Percent	1.23 Sq. Mtr/Pc
			100 PERCENT POLYESTER WOVEN FUSIBLE INTERLINING Width 60 INCHES Plus or Minus 5 Percent GSM 72 Plus or Minus 10 Percent	0.26 Sq. Mtr/Pc
2	Men's Vest Coat  Made of 68  PERCENT	3790 Nos.	68 PERCENT POLYESTER 29 PERCENT VISCOSE 3 PERCENT ELASTANE WOVEN FABRIC GSM 210 Plus or Minus 10 Percent	0.51 Sq. Mtr/Pc
	POLYESTER 29 PERCENT VISCOSE 3 PERCENT ELASTANE WOVEN FABRIC GSM 210 Plus or Minus 10 Percent		55 PERCENT POLYESTER 45 PERCENT VISCOSE LINING FABRIC Width 145 CM Plus or Minus 5 Percent GSM 90 Plus or Minus 10 Percent	1.5 Sq. Mtr/Pc
			100 PERCENT POLYESTER WOVEN FUSIBLE INTERLINING Width 60 INCHES Plus or Minus 5 Percent GSM 72 Plus or Minus 10 Percent	0.32 Sq. Mtr/Pc
3	Men's Vest Coat  Made of 66  PERCENT  POLYESTER 32  PERCENT VISCOSE	662 Nos.	66 PERCENT POLYESTER 32 PERCENT VISCOSE 2 PERCENT ELASTANE WOVEN FABRIC GSM 210 Plus or Minus 10 Percent	0.7 Sq. Mtr/Pc
	2 PERCENT ELASTANE WOVEN FABRIC GSM 210 Plus or Minus 10 Percent		53 PERCENT POLYESTER 47 PERCENT VISCOSE LINING FABRIC Width 145 CM Plus or Minus 5 Percent GSM 90 Plus or Minus 10 Percent	0.7 Sq. Mtr/Pc

100 PERCENT POLYESTER WOVEN
FUSIBLE INTERLINING Width 60 INCHES
Plus or Minus 5 Percent GSM 72 Plus or Minus

10 Percent

4 Men's Vest Coat 2166 69 PERCENT POLYESTER 29 PERCENT

0.7 Sq. Mtr/Pc

Nos.

VISCOSE 2 PERCENT ELASTANE WOVEN

1

0.32 Sq. Mtr/Pc

Made of 69 PERCENT

FABRIC GSM 210 Plus or Minus 10 Percent

0.7 Sq. Mtr/Pc

0.32 Sq. Mtr/Pc

POLYESTER 29

PERCENT VISCOSE

53 PERCENT POLYESTER 47 PERCENT VISCOSE LINING FABRIC Width 145 CM Plus

2

2 PERCENT ELASTANE

or Minus 5 Percent GSM 90 Plus or Minus 10

Percent

WOVEN FABRIC GSM 210 Plus or Minus 10 Percent

100 PERCENT POLYESTER WOVEN
FUSIBLE INTERLINING Width 60 INCHES
Plus or Minus 5 Percent GSM 72 Plus or Minus
10 Percent

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	92 / NC/5/MEET/Oct/202223/12
Case Status	Case Rejected
Party Name	P AND G ENTERPRISES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00001487AM23
RA File Number	05AA04069804 AM22
Licence No and Date	0511004115/13/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms and submitted CADs having unrealistic specifications i.e length for 1<sup>st</sup> Ep CAD is 100 mtrs for one piece only. Further, firm has not indicated width of imported fabric and nor given qty . in sq. mtrs., therefore, it is not possible to compute the requirement of inputs for the export. The Committee went through the details submitted in this and based on recommendation of technical authority, decided to reject the case.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	93 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	AAN CLOTHINGS LLP
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00165745AM22
RA File Number	05AA04070903 AM22
Licence No and Date	0511004192/18/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and decided to defer the case for further examination.

The case stands deferred for re-listing.

Case No.	94 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00165772AM22
RA File Number	05AA04070868 AM22
Licence No and	0511004193/18/08/2021
Date	031100+173/10/00/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

Case No.	95 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	JYOTI APPARELS
Meeting Number	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
and Date	
HQ File Number	HQRNORM APPLY 00165784AM22
RA File Number	05AA04070934 AM22

Licence No and Date	0511004195/18/08/2021
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to defer the case for further examination.

The case stands deferred for re-listing.

Case No.	96 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	CONCEPT CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00165723AM22
RA File Number	05AA04068152 AM22
Licence No and Date	0511004190/18/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

		I	
Export item	Qty.	Import item	Qty. Recommended
EADDIG DANIEL WITTI DE ADGAND	2450 Nos.	49 PERCENT ACRYLIC 34 PERCENT WOOL 17 PERCENT POLYSTER WOVEN FABRIC WIDTH 140 CMS GSM 390 FLEXIBILITY UP-TO (+)(-)10 PERCENT IN GSM AND FLEXIBILITY UP-TO (+)(-)3 PERCENT IN COUNT	13671 Sq. Mtr.

GSM should be matched in both the import and export items.

Case No.	97 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred

Party Name	D'VAS IMPEXIVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00166441AM22
RA File Number	05AA04071235 AM22
Licence No and Date	0511004220/19/08/2021

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case decided to defer the case for further examination.

The case stands deferred for re-listing.

Case No.	98 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	GROWEL IMPEX PVT. LTD.
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00169622AM22
RA File Number	05AA04071811 AM22
Licence No and Date	0511004292/24/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and decided to defer the case for further examination.

The case stands deferred for re-listing.

Case No.	99 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	RICHA & CO
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00171001AM22
RA File Number	05AA04072438 AM22
Licence No and Date	0511004326/26/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	100 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	TEXPORT OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002412AM23
RA File Number	07AA04023405 AM22
Licence No and Date	0711001808/31/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for re-fixation of norms. The committee went through the details submitted in this case and decided to defer the case for further examination.

The case stands deferred for re-listing.

Case No.	101 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00001478AM23
RA File Number	03AA04078983 AM22
Licence No and Date	0311006691/03/09/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:

- 1. PH with Sample of product.
- 2. Justification for higher consumption.

The case stands deferred for re-listing.

Case No.	102 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022

HQ File Number	HQRNORM APPLY 00177844AM22
RA File Number	05AA04073948 AM22
Licence No and Date	0511004540/06/09/2021

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Export item	Qty.	Import item	Qty. Recommended					
LADIES TROUSER (STYLE NO.2500242590) MADE OF 55 PERCENT LINEN 45 PERCENT VISCOSE WOVEN DYED FABRIC GSM 190 (TOLERANCE + OR - 10 PERCENT)	Nos.	55 PERCENT LINEN 45 PERCENT VISCOSE WOVEN DYED FABRIC GSM 190 (TOLERANCE + OR - 10 PERCENT)	• •					
LADIES TROUSER (STYLE NO.2500242590) MADE OF 55 PERCENT LINEN 45 PERCENT VISCOSE WOVEN PRINTED FABRIC GSM 190 (TOLERANCE + OR - 10 PERCENT)	Nos.	55 PERCENT LINEN 45 PERCENT VISCOSE WOVEN PRINTED FABRIC GSM 190 (TOLERANCE + OR - 10 PERCENT)	2.47 Sq. Mtr/pc					

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	103 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00180142AM22
RA File Number	05AA04076974 AM22
Licence No and Date	0511004615/08/09/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Export item	Qty.	Import item	Qty. Recommended
LADIES TUNIC	1	100 PERCENT COTTON DYED WOVEN FABRIC	-
STYLE NO. NE328, 164221		GSM 134+/-10 PERCENT	

MADE OF 100 PERCENT COTTON DYED WOVEN FABRIC GSM 134+/-10 PERCENT			
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GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	104 / NC/5/MEET/Oct/202223/12	
Case Status	Case Deferred	
Party Name	PRISHTI LIFESTYLE	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM APPLY 00180672AM22	
RA File Number	05AA04077088 AM22	
Licence No and Date	0511004625/09/09/2021	

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted only measurement chart and image in their reply. The Committee went through the details submitted in this case and based on recommendation of technical authority, decided ask the firm to furnish CAD with mentioning export product serial no.

The case stands deferred for re-listing.

Case No.	105 / NC/5/MEET/Oct/202223/12	
Case Status	Case Approved	
Party Name	ICHA & CO	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM APPLY 00181627AM22	
RA File Number	05AA04080020 AM22	
Licence No and Date	0511004660/10/09/2021	

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

S.N. Details of Export List Qty. Import item Qty. Recommended

01	Ladies Blouse	7024	97% Rayon 3% Spandex Printed Woven Fabric, GSM	24233
	Made Of 97% Rayon 3% Spandex Printed Woven Fabric, GSM 135 (+/-10%) Styles No. 72623SPW000001	Nos.	135 (+/-10%)	SQM
	72823SPW00000			
02	Ladies Blouse	1672	97% Rayon 3% Spandex	6688
	Made Of 97% Rayon 3% Spandex Unbleached Woven Fabric, GSM 135 (+/- 10%) Style No. 72823SPC000002	Nos.	Unbleached Woven Fabric, GSM 135 (+/-10%)	SQM
03	Ladies Blouse	2996	97% Rayon 3% Spandex	11984
	Made Of 97% Rayon 3% Spandex Printed Woven	Nos.	Printed Woven Fabric, GSM 135 (+/-10%)	SQM
	Fabric, GSM 135 (+/-10%)			
	Style No. 72823SPC000001			
04	Ladies Blouse	4822	97% Rayon 3% Spandex	12296
	Made Of 97% Rayon 3% Spandex Printed Woven Fabric GSM 155 (+/-10%)	Nos.	Printed Woven Fabric GSM 155 (+/-10%)	SQM
	Style No. 72623spw000007			
05	Girls Top	1512	100% Rayon	1512
	Made Of 100% Rayon	Nos.	Printed Woven Fabric	SQM
	Printed Woven Fabric		GSM 130 (+/-10%)	
	GSM 130 (+/-10%)			
	Style No. 43623spcbg0017)			
06	Girls Shorts	1512	100% Rayon	1512
	Made Of 100% Rayon	Nos.	Printed Woven Fabric	SQM.
	Printed Woven Fabric		GSM 130 (+/-10%)	
	GSM 130 (+/-10%)			
	Style No. 43623SPCBG0017			

07	Girls Top	2094	100% Rayon Printed Woven	2618
	100% Rayon Printed Woven Fabric GSM 130 (+/-10%)	Nos	Fabric GSM 130 (+/-10%)	SQM
	Style No. 43623SPCBG0016			
08	Girls Shorts	2094	100% Rayon	2618
	Made Of 100% Rayon	Nos.	Printed Woven Fabric	SQM.
	Printed Woven Fabric		GSM 130 (+/-10%)	
	GSM 130 (+/-10%)			
	Style No. 43623SPCBG0016			
09	Girls Dress	2628	100% Rayon Printed Woven	3679
	Made Of 100% Rayon Printed Woven Fabric,	Nos.	Fabric, GSM 130 (+/-10%)	SQM.
	GSM 130 (+/-10%)			
	Style No. 43623SPCBG0013			

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	106 / NC/5/MEET/Oct/202223/12	
Case Status	Case Approved	
Party Name	HAHI EXPORTS PRIVATE LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM APPLY 00182756AM22	
RA File Number	05AA04080383 AM22	
Licence No and Date	0511004680/13/09/2021	

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

Case No.	107 / NC/5/MEET/Oct/202223/12	
Case Status	Case Approved	
Party Name	ROWEL IMPEX PVT. LTD.	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM APPLY 00183920AM22	
RA File Number	05AA04081625 AM22	
Licence No and Date	0511004733/14/09/2021	

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

S.	<b>Details of Export List</b>	Qty.	Import item	Qty. Recommended
No.				
01	LADIES TOPS  Made of  Woven Fabric 75% Polyester 19%  Viscose 6% Spandex  Width: 150CM, GSM: 200+/-10%	41550 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150CM, GSM: 200 (+-10 %)	1.55 Sq. Mtr/Pc
02	MENS TOP  Made of  Woven Fabric 75% Polyester 19%  Viscose 6% Spandex  Width: 150CM, GSM: 200+/-10%	3130 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150CM, GSM: 200 (+-10 %)	1.74 Sq. Mtr/Pc
03	LADIES TROUSER  Made of  Woven Fabric 75% Polyester 19%  Viscose 6% Spandex  Width: 150CM, GSM: 200+/-10%	47184 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150CM, GSM: 200 (+-10 Percent)	2.06
	& Knit Fabric 88% Polyester 12%		Knit Fabric 88% Polyester 12% Spandex Width: 160CM, GSM: 250 (+-10 Percent)	0.2 Sq. Mtr/Pc

	Spandex Width: 160CM,			
	GSM: 250 (+-10 Percent)		Knit Fabric 60% Cotton 40% Polyester Width: 170CM	0.165 Sq. Mtr/P
	Knit Fabric 60% Cotton 40% Polyester Width: 170CM		GSM: 250 (+-10 Percent)	
	GSM: 250 (+-10 Percent)			
			Drawstring Cord	47184
				PCS.
04	MENS TROUSER	3270	Woven Fabric 75% Polyester 19% Viscose 6% Spandex	2.17 Sq. Mtr/Po
	Made of	(PCS)	Width: 150CM, GSM: 200	
	Woven Fabric 75% Polyester 19% Viscose 6% Spandex		(+-10 Percent)	
	Width: 150CM, GSM: 200		(* 10 1 11 11 11 11 11 11 11 11 11 11 11 1	
	(+-10 Percent)			
	&		Knit Fabric 88% Polyester 12% Spandex Width: 160CM,	0.18 Sq. Mtr/Po
	Knit Fabric 88% Polyester 12% Spandex Width: 160CM,		GSM: 250 (+-10 Percent)	
	GSM: 250 (+-10 Percent)			
	, Vnit Eshnia 600/ Cotton 400/		Knit Fabric 60% Cotton 40% Polyester Width: 170CM	0.18 Sq. Mtr/Po
	Knit Fabric 60% Cotton 40% Polyester Width: 170CM		GSM: 250 (+-10 Percent)	
	GSM: 250 (+-10 Percent)			
			Drawstring Cord	3270
				PCS
05	MEN'S JACKET	3130	Woven Fabric 75% Polyester 19%	*2.48 Sq. Mtr/P
	Made of	(PCS)	Viscose 6% Spandex	
	Woven Fabric 75% Polyester 19% Viscose 6% Spandex		Width: 150CM, GSM: 200 (+-10 Percent)	
	Width: 150CM, GSM: 200+/-10%			

\*Recommendation for export S.N. 05 is based on SION J-176, as firm has not submitted CAD, Image and measurement chart.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	108 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	FARIDA CLASSIC SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00184240AM22
RA File Number	04AA04025301 AM22
Licence No and Date	0411001452/15/09/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Taking into consideration G-9, G-23 and G-28, the following norms are recommended:

1. **Export Item:** GENTS LEATHER HALF BOOTS (including water proofing materials)

**Qty**.: 25062 Pairs

Import Items

S.No	Description	Specification	Pairs	Qty. Recommended
1	COW FINISHED LEATHER	Bovine Upper Leather 1.6-1.8mm	25,062	3.5736 x 25062 =89561.28 Sq.Ft
2	INSOLE SHEET	Flexible Water Proof Insole Sheet 4MM	6,828	$0.05 \times 6828 = 341.40 \text{ Sq. mts}$
3	NON-WOVEN FELT LINING	Insole Strobel - Water Proof	1,272	$0.049 \times 1272 = 62.28 \text{ Sq. mts}$
4	NON-WOVEN FELT LINING	Insole Strobel - Water Proof	13,074	$0.039 \times 13074 = 505.28 \text{ Sq. mts}$

5	NON-WOVEN FELT LINING	Insole Strobel	14,346	0.0241 x 14346 =345.74 Sq. mts
6	NON-WOVEN FELT LINING	Felt Lining with Foil	1,272	$0.0516 \times 1272 = 65.64 \text{ Sq. mts}$
7	NON-WOVEN LINING	Microfiber Heel Grip(Relevant)	21,600	713.59 Sq. mts
8	POLYESTER LINING	Non-Woven Cotton Backer Lining(Relevant)	4,800	764.40 Sq. mts
9	PU SYNTHETIC LINING	PU Lining Material (Relevant)	21,600	1213.66 Sq. mts
12	KNITTED LINING	Cambrelle Knitted Lining(Relevant)	23,790	194.24 Sq. mts
13	KNITTED LINING	Mesh Lining With Foam(Relevant)	1,272	81.41 Sq. mts
11	THERMOPLASTIC TOE PUFF AND COUNTER	Insole Strobel - Water Proof 2nd Layer	14,346	0.0520 x 14346 = 745.99 \$q. mts
10	PU SYNTHETIC LINING	Water Proof Lining Material	9,612	$0.161 \times 9612 = 1544.51 \text{ Sq. mts}$
14	KNITTED LINING	Water Proof Lining Material	3,462	$0.152 \times 3462 = 525.86 \text{ Sq. mts}$
15	KNITTED LINING	Water Proof Lining Material	1,272	$0.152 \times 1272 = 193.34 \text{ Sq. mts}$
16	PAPER BOX CORRUGATED	Shoe Unit Box	4,734	Net to net in set
17	PAPER BOX CORRUGATED	Shoe Unit Box	15,798	Net to net in set
18	FOOTBED	PU Molded Footbed	20,328	Net to net in pairs

19	FOOTBED	PU Molded Footbed	1,878	Net to net in pairs
20	FOOTBED	PU Molded Footbed	1,584	Net to net in pairs
21	RUBBER LOGO	Branded Rubber Logo	6,828	Net +1% in pairs
38	LABEL	Shoe Unit Box Label	4,734	Net +1% in nos
39	LABEL	Shoe Unit Box Label	15,798	Net +1% in nos
40	LABEL	Brand Label	3,000	Net +1% in nos
22	SHOE LACE	Polyester Round Lace	6,924	Net to net in pairs
23	TOE CAPS	Aluminium Toe Cap	11,628	Net to net in pairs
24	TOE CAPS	Carbon Toe Cap	1,800	Net to net in pairs
25	UNITSOLE	Rubber Sole With EVA & Shank	1,878	Net to net in pairs
26	UNITSOLE	Rubber Sole With EVA & Shank	1,584	Net to net in pairs
27	UNITSOLE	Rubber Sole With EVA & Shank	1,272	Net to net in pairs
28	UNITSOLE	Rubber Sole With EVA & Shank	2,604	Net to net in pairs
29	UNITSOLE	Rubber Sole With EVA & Shank	630	Net to net in pairs
30	UNITSOLE	Rubber Sole With EVA & Shank	15,894	Net to net in pairs
31	UNITSOLE	Rubber Sole With EVA & Shank	1,200	Net to net in pairs
	20 21 38 39 40 22 23 24 25 26 27 28 30	20 FOOTBED  21 RUBBER LOGO  38 LABEL  39 LABEL  40 LABEL  22 SHOE LACE  23 TOE CAPS  24 TOE CAPS  25 UNITSOLE  26 UNITSOLE  27 UNITSOLE  28 UNITSOLE  30 UNITSOLE	20 FOOTBED PU Molded Footbed  21 RUBBER LOGO Branded Rubber Logo  38 LABEL Shoe Unit Box Label  39 LABEL Shoe Unit Box Label  40 LABEL Brand Label  22 SHOE LACE Polyester Round Lace  23 TOE CAPS Aluminium Toe Cap  24 TOE CAPS Carbon Toe Cap  25 UNITSOLE Rubber Sole With EVA & Shank  26 UNITSOLE Rubber Sole With EVA & Shank  27 UNITSOLE Rubber Sole With EVA & Shank  28 UNITSOLE Rubber Sole With EVA & Shank  29 UNITSOLE Rubber Sole With EVA & Shank  30 UNITSOLE Rubber Sole With EVA & Shank  31 UNITSOLE Rubber Sole With EVA & Shank  31 UNITSOLE Rubber Sole With EVA & Shank  31 UNITSOLE Rubber Sole With EVA & Shank	20         FOOTBED         PU Molded Footbed         1,584           21         RUBBER LOGO         Branded Rubber Logo         6,828           38         LABEL         Shoe Unit Box Label         4,734           39         LABEL         Shoe Unit Box Label         15,798           40         LABEL         Brand Label         3,000           22         SHOE LACE         Polyester Round Lace         6,924           23         TOE CAPS         Aluminium Toe Cap         11,628           24         TOE CAPS         Carbon Toe Cap         1,800           25         UNITSOLE         Rubber Sole With EVA & Shank         1,584           26         UNITSOLE         Rubber Sole With EVA & Shank         1,272           28         UNITSOLE         Rubber Sole With EVA & Shank         2,604           29         UNITSOLE         Rubber Sole With EVA & Shank         630           30         UNITSOLE         Rubber Sole With EVA & Shank         15,894           31         UNITSOLE         Rubber Sole With EVA & Shank         1,200

32	WELT	TPU Toe Reinforcement Welt	1,800	Net to net in pairs
33	WELT	TPU Toe Reinforcement Welt	11,628	Net to net in pairs
34	METAL FITTINGS	Gunmetal Flat Eyelet	19,314	Net +1% in pcs
35	METAL FITTINGS	Gunmetal Rivet Ring	3,462	Net +1% in pcs
36	METAL FITTINGS	Gunmetal Rivet Hook / Washer	3,462	Net +1% in pcs
37	METAL FITTINGS	Gunmetal Rivet Hook / Washer	3,462	Net +1% in pcs
41	TISSUE PAPER	Stuffing / Wrapping Paper	4,734	Net to net in nos
42	TISSUE PAPER	Stuffing / Wrapping Paper	15,798	Net to net in nos
43	REINFORCEMENT TAPE	Polyester Webbing Tape	1,272	0.40 x 1272 = 508.80 mtr
44	REINFORCEMENT TAPE	Water Proof Seam Tape	14,346	0.40 x 14346 = 21889.20 in mtr
45	ELASTIC	Double Layer Elastic Tape 100mm	1,272	457.92 in mtr
46	ELASTIC	Double Layer Elastic Tape 120mm	3,234	1293.60 in mtr
	•	•	•	•

## 2. Export Item: LADIES LEATHER HALF BOOTS

**Qty.**: 6270 Pairs

**Import Items** 

S. No.	Description	Specification	Pairs	Qty. Recommended
47	COW FINISHED LEATHER	Bovine Upper Leather 1.6-1.8mm	6,270	2.1908 x 6270 = 13736.11 Sq.Ft
48	MESH LINING	Mesh Lining	5,652	0.0462 x 5652 = 260.93 Sq. mts
49	MESH LINING	Mesh Lining	5,652	0.0645 x 5652 = 364.36 Sq. mts
50	MESH LINING	Mesh Lining With Foam	5,652	$0.0502 \times 5652 = 283.54 \text{ Sq.}$ mts
51	NON-WOVEN LINING	Microfiber Heel Grip	618	$0.042 \times 618 = 25.96 \text{ Sq. mts}$
52	POLYESTER LINING	Non-Woven Cotton Backer Lining	618	$0.124 \times 618 = 76.63 \text{ Sq. mts}$
53	PU SYNTHETIC LINING	PU Lining Material	618	$0.052 \times 618 = 32.14 \text{ Sq. mts}$
54	KNITTED LINING	Cambrelle Knitted Lining (Relevant)	618	3.71 Sq. mts
55	KNITTED LINING	Knitted Mesh Lining (Relevant)	5,652	1177.09 Sq. mts
56	PAPER BOX CORRUGATED	Shoe Unit Box	5,652	Net to net in set
57	PAPER BOX CORRUGATED	Shoe Unit Box	618	Net to net in set
58	FOOTBED	PU Molded Footbed	618	Net to net in pairs
59	FOOTBED	PU Molded Footbed	4,428	Net to net in pairs
60	FOOTBED	PU Molded Footbed	1,224	Net to net in pairs
61	SHOE LACE	Polyester Round Lace	1,224	Net to net in pairs

62	SHOE LACE	Polyester Round Lace 4,428 Net to net		Net to net in pairs
63	TOE CAPS	Aluminium Toe Cap	618	Net to net in pairs
64	UNITSOLE	Rubber Sole With EVA & Shank	4,428	Net to net in pairs
65	UNITSOLE	Rubber Sole With EVA & Shank	1,224	Net to net in pairs
66	UNITSOLE	Rubber Sole With EVA & Shank	618	Net to net in pairs
67	WELT	TPU Toe Reinforcement Welt	618	Net to net in pairs
68	PLASTIC BUCKLE	Plastic D Ring	5,652	Net +1% in pcs
69	PLASTIC HOOK	Injection Nylon Hook	5,652	Net +1% in pcs
71	METAL FITTINGS	Gunmetal Flat Eyelet	618	Net +1% in pcs
70	RUBBER LOGO	Rubber Brand Logo	5,652	Net to net
72	LABEL	Shoe Unit Box Label	5,652	Net to net
73	LABEL	Shoe Unit Box Label	618	Net to net
74	TISSUE PAPER	Stuffing / Wrapping Paper	5,652	Net to net
75	TISSUE PAPER	Stuffing / Wrapping Paper	618	Net to net

# 3. Export Item: LADIES LEATHER SHOES

**Qty.:** 3612 Pairs

**Import Items** 

S. No.	Description	Specification	Pairs	Qty. Recommended
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76	COW FINISHED LEATHER	Bovine Upper Leather 1.6-1.8mm	3,612	1.8721 x 3612 = 6762.02 Sq.Ft
77	MESH LINING	Mesh Lining	2,592	$0.034 \times 2592 = 88.13 \text{ Sq. mts}$
78	MESH LINING	Mesh Lining	1,020	$0.041 \times 1020 = 41.82 \text{ Sq. mts}$
79	MESH LINING	Mesh Lining	3,612	$0.0635 \times 3612 = 229.51 \text{ Sq.}$ mts
80	MESH LINING	Mesh Lining With Foam	2,592	$0.030 \times 2592 = 77.76 \text{ Sq. mts}$
81	MESH LINING	Mesh Lining With Foam	1,020	$0.043 \times 1020 = 43.86 \text{ Sq. mts}$
82	KNITTED LINING	Knitted Mesh Lining(Relevant)	3,612	0.1393 x 3612 = 503.15 Sq. mts
83	PAPER BOX CORRUGATED	Shoe Unit Box 3,612		Net to net in set
84	FOOTBED	PU Molded Footbed	2,592	Net to net in pairs
85	FOOTBED	PU Molded Footbed	1,020	Net to net in pairs
86	SHOE LACE	Polyester Round Lace	2,592	Net to net in pairs
87	SHOE LACE	Polyester Round Lace	1,020	Net to net in pairs
88	UNITSOLE	Rubber Sole With EVA & Shank	2,592	Net to net in pairs
89	UNITSOLE	Rubber Sole With EVA & Shank	1,020	Net to net in pairs
90	PLASTIC BUCKLE	Plastic D Ring	3,612	Net +1% in pcs
91	RUBBER LOGO	Rubber Brand Logo - Tongue & Collar	3,612	Net to net

92	LABEL	Shoe Unit Box Label	3,612	Net to net
93	TISSUE PAPER	Stuffing / Wrapping Paper	3,612	Net to net

Case No.	109 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00188724AM22
RA File Number	05AA04083633 AM22
Licence No and Date	0511004824/20/09/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	110 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00001480AM23
RA File Number	03AA04097752 AM22
Licence No and Date	0311007099/20/09/2021
NT C :	D

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Export item	Qty.	S.N.	Import item	Qty. Recommen	ıded
Jacket - 100 Percent Polyester Woven Dyed, PU laminated GSM 140, 100			100 Percent Polyester Woven Dyed, PU laminated , GSM 140+/-10%	4500 Sq. Mtr.	

Percent Polyester Knitted Dyed GSM 143, QUILT LINING 100 Percent POLYESTER GSM 185, 50 Percent	2.	100 Percent Polyester Knitted Dyed, GSM 143+/-10%	165 Sq. Mtr.
Cotton, 50 Percent Polyester Woven Dyed, GSM 125, 65 Percent Polyester 35 Percent Cotton	3.	QUILT LINING 100 Percent POLYESTER GSM 185+/-10%	3600 Sq. Mtr.
GSM Tolerance +/-10%	4.	50 Percent Cotton, 50 Percent Polyester Woven Dyed, GSM 125+/-10%	1170 Sq. Mtr.
	5.	65 Percent Polyester 35 Percent Cotton Woven Dyed, GSM 245+/-10%	960 Sq. Mtr.

Accessories allowed on Net to Net Basis with accountability

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	111 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00190633AM22
RA File Number	05AA04085046 AM22
Licence No and Date	0511004879/22/09/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to defer the case for further examination.

The case stands deferred for re-listing.

Case No.	112 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	CENTURY OVERSEAS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002440AM23
RA File Number	05AA04087850 AM22

Licence No and	0511005096/30/09/2021
Date	301100000000000000000000000000000000000

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Export item	Qty.	Import item	Qty. Recommended
Ladies Bomber Jacket Style No. NO464094MI	624 Nos.	100 Percent Nylon Woven Dyed Fabric, GSM = 150 +/- 10 Percent)	2.80 Sq. Mtr/Pc
Made from 100 Percent Nylon Woven Dyed Fabric, GSM = 150 +/- 10 Percent)			

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	113 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	GROWEL IMPEX PVT. LTD.
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00202229AM22
RA File Number	05AA04088779 AM22
Licence No and Date	0511005182/04/10/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to defer the case for further examination.

The case stands deferred for re-listing.

Case No.	114 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	RICHA & CO
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00204299AM22
RA File Number	05AA04089167 AM22
Licence No and Date	0511005242/06/10/2021
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted a CAD of very low efficiency. The committee went through the details submitted in this case and decided to ask the firm to furnish the following:

- 1. PH with Sample of product.
- 2. Justification for high consumption for export item-2.

The case stands deferred for re-listing.

Case No.	115 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00204302AM22
RA File Number	05AA04089127 AM22
Licence No and Date	0511005243/06/10/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:

- 1. Reason with justification for the 45% wastage in Synthetic PU leather for making the export item.
- 2. Personal hearing with sample.

The case stands deferred for re-listing.

Case No.	116 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	SARATHY EXPORT FABRICS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002920AM23
RA File Number	32AA04021890 AM22
Licence No and Date	3211001724/06/10/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

- 1. Justification of consumption of 0.585 Sq. Mtr/Pc for bag size 34.2\*34.2 CMS.
- 2. Weight of input fabric and weight of export product in Kg.
- 3. Stage-wise wastages and its justification.

The case stands deferred for re-listing.

Case No.	117 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	S.K.SHOES AND BOOTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00209539AM22
RA File Number	06AA04007253 AM22
Licence No and Date	0611000790/11/10/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Taking cue from G-25 and G-24, the following norms are recommended:

S.N.	Export item	Qty.
1.	LADIES RIDING LONG BOOTS  MADE OUT OF CRUST COW LEATHER CRADE A 4/2/ ( CO. ET. FINISHED.	694 Pairs.
	MADE OUT OF CRUST COW LEATHER GRADE A 4626.66 SQ. FT, FINISHED LEATHER PIG LINING COLOUR BEIGE GRADE B 3965.71 SQ. FT AND ELASTIC TAPE 102.05 METER	
2.	LADIES RIDING LONG BOOTS  MADE OUT OF CRUST COW LEATHER GRADE B 4000.00 SQ. FT, FINISHED LEATHER PIG LINING COLOUR WHISKY GRADE B 3428.57 SQ. FT AND ELASTIC TAPE 88.23 METER	600 pairs
3.	LADIES RIDING LONG BOOTS  MADE OUT OF CRUST COW LEATHER GRADE C 3333.33 SQ. FT, FINISHED LEATHER PIG LINING COLOUR BLACK GRADE B 2857.14 SQ. FT AND ELASTIC TAPE 73.52 METER	500 Pairs.
4.	LADIES RIDING LONG BOOTS  MADE OUT OF CRUST COW LEATHER GRADE D 766.66 SQ. FT, FINISHED LEATHER PIG LINING COLOUR BLACK GRADE B 657.14 SQ. FT AND ELASTIC TAPE 16.91 METER	115 pairs.

5. No.		Description	Technical Characteristic	Qty. recom	mended
		CRUST COW LEATHER	1.2mm - 1.6 mm	4.99 Sq. Ft	per pair
2		FINISHED LEATHER PIG LINING	0.5 mm-0.7 mm	4.65 Sq. Ft	per pair
3		ELASTIC TAPE	T.C. Polyester 71% + elastic gore 29% (relevant thickness and width)	Net +1%	
	Т				
S.N.	Ех	xport item			Qty.
5.	LADIES RIDING HALF BOOTS			2080 Pairs	
	MADE OUT OF CRUST COW LEATHER GRADE A 6933.33 SQ. FT AND FINISHED LEATHER PIG LINING COLOUR BEIGE GRADE B 5942.85 SQ. FT				
6.	LADIES RIDING HALF BOOTS 3040 Pairs			3040 Pairs	
	MADE OUT OF CRUST COW LEATHER GRADE B 10133.33 SQ. FT AND FINISHED LEATHER PIG LINING COLOUR WHISKY GRADE B 8685.71 SQ. FT				
7.	LADIES RIDING HALF BOOTS 3120 pairs				
	MADE OUT OF CRUST COW LEATHER GRADE C 10400 SQ. FT AND FINISHED LEATHER PIG LINING COLOUR BLACK GRADE B 8914.28 SQ. FT				
8.	LADIES RIDING HALF BOOTS 300 Pairs				
	MADE OUT OF CRUST COW LEATHER GRADE D 1000.00 SQ. FT AND FINISHED LEATHER PIG LINING COLOUR BLACK GRADE B 857.14 SQ. FT				
lmport	iter	ns recommendation for export items s.n. 5 to 8:			
		Description	Technical Characteristic		

1	CRUST COW LEATHER	1.2mm - 1.6 mm	3.00 Sq. Ft per pair
2	FINISHED LEATHER PIG LINING	0.5 mm-0.7 mm	3.50 Sq. Ft per pair

Case No.	118 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00209599AM22
RA File Number	05AA04090530 AM22
Licence No and Date	0511005344/11/10/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	119 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002155AM23
RA File Number	03AA040110146 AM22
Licence No and Date	0311007663/12/10/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:

- 1. Export wise import details in sq. Mtr. /Pc in tabulation form.
- 2. Export product S.N. 1 to 3 is mix of variety of items. Quantity of each product with product wise inputs is required. Or the applicant may give total SQM of export products rather than number, Weight of each of the 3 export products with weight of corresponding input fabrics.

3. Sizes of first 3 export products in the description of these export products,

The case stands deferred for re-listing.

Case No.	120 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	SARITA HANDA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00211463AM22
RA File Number	05AA04089559 AM22
Licence No and Date	0511005381/13/10/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	121 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	HIGH PERFORMANCE TEXTILES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002588AM23
RA File Number	05AA04087981 AM22
Licence No and Date	0511005406/13/10/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:

- 1. Personal Hearing
- 2. Justification for 3% wastages.

The case stands deferred for re-listing.

Case No.	122 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	CREATIVE GARMENTS PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00214974AM22
RA File Number	03AA040109297 AM22
Licence No and Date	0311007743/18/10/2021

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. Based on recommendation of technical authority, committee also noted that firm is using trims and embellishments in the final product hence correctness of the requirement cannot be verified by weight. Therefore, committee decided to ask the firm to furnish the following:

- 1. Total sq. mtr. of each export product.
- 2. Sq. mtr. of corresponding input fabric used

The case stands deferred for re-listing.

Case No.	123 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	K.P.R. MILL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002543AM23
RA File Number	32AA04024174 AM22
Licence No and Date	3211001775/20/10/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the Adhoc norms as under;

Export item	Qty.	Import item	Qty. Recommended
86% POLYESTER 14% ELASTHANE KNITTED BABIES (SWADDLE) BLANKETS		86% COOLMAX POLYESTER 14% SPANDEX SINGLE JERSEY KNITTED BRUSHED FABRIC 275 GSM+/-10% ( 6893 KGS)	

Case No.	124 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	GAURAV INTERNATIONAL
Meeting Number	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
and Date	INC/ 5/ WIEE1/ OCU 202225/ 12 dilu 20/10/2022
HQ File Number	HQRNORM APPLY 00222246AM22

RA File Number	05AA04092948 AM22
Licence No and Date	0511005590/22/10/2021

The Committee considered the case as per agenda along with other relevant paper and noted that firm was asked to furnish the following:

- 1. Justification of two fabrics used in both export items.
- 2. Justification for requirement of fabric in export-1.

The firm has submitted improper reply and submitted CAD, Image and measurement chart in their reply. Hence committee decided to send a reminder to furnish the proper reply as mentioned above.

The case stands deferred for re-listing.

Case No.	125 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	S.K. INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00226225AM22
RA File Number	06AA04006504 AM22
Licence No and Date	0611000838/26/10/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

**Export item:** SADDLES (MADE OF SYNTHETIC LEATHER (THE CONTENT OF IMPORTED WILL BE USED 8571.42 SQ. METER)

Qty.: 3000.0 Nos.

Import Item: SYNTHETIC LEATHER (GSM 3000)

Qty. Recommended: 9000 Sq. Mtr.

Case No.	126 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred

Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00229499AM22
RA File Number	05AA04094129 AM22
Licence No and Date	0511005741/28/10/2021

The Committee considered the case as per agenda along with other relevant paper and decided to ask the firm to furnish the following:

- 1. Personal hearing (physical) with Sample of product.
- 2. Justification for high consumption.

The case stands deferred for re-listing.

Case No.	127 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00231086AM22
RA File Number	07AA04035117 AM22
Licence No and Date	0711002067/29/10/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has not submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to send reminder to the firm to furnish proper CAD mentioning numbers of bundles on it.

The case stands deferred for re-listing.

Case No.	128 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	D'VAS IMPEXIVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00231105AM22
RA File Number	05AA04094621 AM22
Licence No and Date	0511005791/29/10/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has

not submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to send a reminder to the firm to furnish the following:

- 1. Proper CAD mentioning no of bundles on it.
- 2. Image with mentioning product description.
- 3. How come CAD efficiency is as low as 25%.
- 4. Measurement chart with mentioning product description.

The case stands deferred for re-listing.

Case No.	129 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	JYOTI APPARELS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00237875AM22
RA File Number	05AA04094296 AM22
Licence No and Date	0511005816/01/11/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

S.N.	<b>Details of Export List</b>	Qty.	Import item	<b>Qty Recommended</b>
01	Ladies Romper	178	80% Nylon 20% Spandex Printed Knitted Fabric, GSM 190	2.56 Sq. Mtr/Pc
	Made Of	Nos.	(+/-10 Percent) Width 60 Inches	
	80% Nylon 20% Spandex Printed Knitted Fabric GSM 190 (+/-10 Percent)		Cuttable is 58 Inches	
	Style No. 132-CM 22			
02	Ladies Plazo Pant	109	80% Nylon 20% Spandex Printed Knitted Fabric, GSM 190	2.80 Sq. Mtr/Pc
	Made Of 80% Nylon 20% Spandex Printed Knitted Fabric GSM 190 (+/- 10 Percent)	Nos.	(+/-10 Percent) Width 60 Inches Cuttable is 58 Inches	
	Style No. 133-CM22			
03	Ladies Swimsuit	240	80% Nylon 20% Spandex Printed Knitted Fabric, GSM 190	2.75 Sq. Mtr/Pc

	Made Of 80% Nylon 20% Spandex Printed Knitted Fabric GSM 190 (+/-10 Percent) Style No. 755-SH22	Nos.	(+/-10 Percent) Width 60 Inches Cuttable is 58 Inches	
04	Ladies Plazo Pant  Made Of 80% Nylon 20% Spandex  Printed Knitted Fabric GSM 170 (+/- 10 Percent)  Style No. 133-CA22, 710-TU22	397 Nos.	80% Nylon 20% Spandex Printed Knitted Fabric, GSM 170 (+/-10 Percent) Width 60 Inches Cuttable is 58 Inches	2.45 Sq. Mtr/Pc
05	Ladies Swimsuit  Made Of 80% Nylon 20% Spandex  Printed Knitted Fabric GSM 170 (+/- 10 Percent)  Style No. 674-CA22	96 Nos.	80% Nylon 20% Spandex Printed Knitted Fabric, GSM 170 (+/-10 Percent) Width 60 Inches Cuttable is 58 Inches	1.68 Sq. Mtr/Pc.
06	Ladies Hooded Dress  Made Of 80% Nylon 20% Spandex Printed Knitted Fabric GSM 170 (+/- 10 Percent)  Style No. 502-DE22, 502-NA22, 502-NA22, 502-SH22	1560 Nos.	80% Nylon 20% Spandex Printed Knitted Fabric, GSM 170 (+/-10 Percent) Width 60 Inches Cuttable is 58 Inches	2.48 Sq. Mtr/Pc
07	Ladies Romper  Made Of 80% Nylon 20% Spandex  Printed Knitted Fabric GSM 170 (+/- 10 Percent)  Style No. 143-DE22, 132-DE22, 132-CM22	1000 Nos.	80% Nylon 20% Spandex Printed Knitted Fabric, GSM 170 (+/-10 Percent) Width 60 Inches Cuttable is 58 Inches	2.22 Sq. Mtr/Pc
08	Ladies Jumpsuit  Made Of 80% Nylon 20% Spandex Printed Knitted Fabric GSM 170 (+/- 10 Percent)  Style No. 131-CM22	400 Nos.	80% Nylon 20% Spandex Printed Knitted Fabric, GSM 170 (+/-10 Percent) Width 60 Inches Cuttable is 58 Inches	3.53 Sq. Mtr/Pc
09	Ladies Swimsuit	300	80% Nylon 20% Spandex	1.52 Sq. Mtr/Pc

	Made Of 80% Nylon 20% Spandex Dyed Knitted Fabric GSM 190 (+/- 10 Percent) Style No. 152-TU22	Nos.	Printed Knitted Fabric, GSM 190 (+/-10 Percent) Width 60 Inches Cuttable is 58 Inches	
10	Ladies Swimsuit  Made Of 80% Nylon 20% Spandex Dyed Knitted Fabric GSM 190 (+/- 10 Percent) And 80% Nylon 20% Spandex Printed Knitted Fabric	450 Nos.	80% Nylon 20% Spandex Dyed Knitted Fabric GSM 190 (+/-10 Percent) Width 60 Inches Cuttable is 58 Inches	0.93 Sq. Mtr/Pc
	GSM 190 (+/-10 Percent) Style No. 768-CM22, 768-CM22		80% Nylon % Spandex Printed Knitted Fabric GSM 190 (+/-10 Percent) Width 60 Inches Cuttable is 58 Inches	0.94 Sq. Mtr/Pc

Case No.	130 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	MATMAN PLASTICS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002580AM23
RA File Number	05AA04095567 AM22
Licence No and Date	0511005884/02/11/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was rejected due to non-submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

S.N.	<b>Details of Export List</b>	Qty.	Import item	Qty. Recommended
01	ACUPRESSURE PILLOW SMALL	4200 Nos.	LATEX FOAM SHEET OF REL. DENSITY	1.01 KG /KG CONTENT IN EXPORT
02	ACUPRESSURE PILLOW LARGE	26000 Nos.	LATEX FOAM SHEET OF REL. DENSITY	1.01 KG /KG CONTENT IN EXPORT

Case No.	131 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00239919AM22
RA File Number	05AA04095125 AM22
Licence No and Date	0511005927/02/11/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted improper reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided send a reminder to the firm to furnish the justification for use of two fabrics in garment.

The case stands deferred for re-listing.

Case No.	132 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	PALLAVA TEXTILES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00001472AM23
RA File Number	32AA04026155 AM22
Licence No and Date	3211001897/08/11/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for review of norms as their case was approved with 22% of wastages against 35%. The committee went through the details submitted in this case and based on cue from SION J-100, J-101 and recommendation of technical authority; decided to re-fix the Adhoc norms as applied for

Case No.	133 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	S.K.SHOES AND BOOTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00250603AM22
RA File Number	06AA04007981 AM22

Licence No and Date	0611000888/12/11/2021
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The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Taking cue from G-25, the following norms are recommended:

**Export item: LAIDES** RIDING BOOTS (MADE OF PU SYNTHETIC LEATHER 6857.14 MTR, PU LINING 6857.14 MTR AND ELASTIC TAPE 4571.42 MTR IN EXPORT PRODUCT)

Qty.: 24000.0 pairs,

Import items:

S. No.	Description	Technical Characteristic	Qty. recommended
1	PU SYNTHETIC LEATHER	1.0mm - 1.2 mm	4.42 Sq. Ft per pair
2	PU Lining SURFACING COATING 100% PU backing 100% non-woven	Relevant thickness	4.42 Sq. Ft per pair
3	ELASTIC TAPE	T.C. Polyester 71% + elastic gore 29% (relevant thickness and width)	Net +1%

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	134 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00257344AM22
RA File Number	05AA040102106 AM22
Licence No and Date	0511006256/18/11/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

### **Export item:** LEATHER HAND BAG FOR LADIES EW CROSSBODY

**Qty.** 38751 Nos.

Import items recommendation

SN.	Description of input	Technical Characterstics	UOM	Qty. Recommended
1	COW SPLIT FINISHED LEATHER	Finished Leather (relevant thickness	SF	Net +5%
2	100 PERCENT POLYESTER WOVEN FABRIC FOR LINING - GSM 130 +/- 10 PERCENT	GSM 130 +/- 10%	SQM	Net +5%
3	METAL PARTS FOR BAG - 50 MM JOINED METAL LETTER LOGO -3.5MM LEG _HH73787	METAL PARTS	NOS	Net +1%
4	METAL PARTS FOR BAG - 41MM CALISTA PULLER_HH62050	METAL PARTS	NOS	Net +1%
5	METAL PARTS FOR BAG - 12MM T:3 SOLID OXORD BUCKLE (RB2543)	METAL PARTS	NOS	Net +1%
6	METAL PARTS FOR BAG -12 MM SQUARE SECTION D RING _HH212970	METAL PARTS	NOS	Net +1%
7	METAL PARTS FOR BAG - 12MM G:3.0 MM JET SET CHAIN 1M = 98 LINKS 3.0*12*16.5 IRON CHAIN (13 LINK WITH ASSEMBLED AND 2 LINK OPEN) -15 LINKS	METAL PARTS	NOS	Net +1%
8	NYLON ZIPPER WITH METAL TEETH #5 SHINY GOLD METAL CHAIN 1-WAY ZIPPER 14MM TAPE	METAL PARTS	MTR	Net +1%
9	METAL SLIDER #5 NON LOCK SLIDER OPEN BALE	METAL PARTS	NOS	Net +1%
10	METAL TOP STOPPER # 5 GOLD	METAL PARTS	NOS	Net +1%
11	METAL BOTTOM STOPPER # 5 CLAW TYPE	METAL PARTS	NOS	Net +1%

12	MK BOOKLET		NOS	Net to net
13	TECH CARD		NOS	Net to net
14	HANGTAG		NOS	Net to net
15	QR LABEL		NOS	Net to net
16	100 PERCENT POLYESTER WOVEN FABRIC FOR LINING - GSM 75 +/- 10 PERCENT	GSM 75 +/- 10%	SQM	Net +5%
17	SYNTHETIC PU LEATHER - GSM 570 +/-10 PERCENT	GSM 570 +/- 10%	SQM	Net 5%
18	SYNTHETIC PU LEATHER - GSM 646 +/-10 PERCENT	GSM 646 +/- 10%	SQM	Net +5%
19	100 PERCENT POLYESTER WOVEN FABRIC FOR LINING - GSM 200 +/- 10 PERCENT	GSM 200 +/- 10%	SQM	Net +5%
20	100 PERCENT POLYESTER WOVEN FABRIC FOR LINING - GSM 90 +/- 10 PERCENT	GSM 90 +/- 10%	SQM	Net +1%
21	LEATHER BOARD - 0.8 MM Thickness	0.8 MM Thick	KG	Net +5%
22	LEATHER BOARD - 1 MM Thickness	1 MM Thick	KG	Net +5%
23	PE FOAM TUBE - 1 MM Thickness ( Small Handle)	1 MM Thickness	KG	Net +1%
24	PE FOAM TUBE - 1 MM Thickness ( Long Handle)	1 MM Thickness	KG	Net +1%
25	ADHESION PROMOTER - UA400H	UA400H	KG	197.6301*
26	PRIMER - DA550	DA550	KG	790.5204*
27	EDGE PAINT SEMI GLOSSY - DAS660	DAS660	KG	197.6301*
28	PLASTIC ROLL FILLER - 200 MM x 250	200 MM x 250	KG	Net +1%

MM, 20 MICRON, HDPE

MM, 20 MICRON, HDPE

\*Subject to 2% FOB value of export combining three items together.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	135 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	DAKS INDIA INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002188AM23
RA File Number	05AA040100247 AM22
Licence No and Date	0511006227/18/11/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Taking cue from G-23, the following norms are recommended:

S.NO	EXPORT ITEMS	STYLE NO	QTY
1.	SLING BAGS MADE OF 100 PERCENT PU SYNTHETIC FABRIC GSM 500, 644, 500 +- 10 PERCENT + 100 PERCENT POLYESTER FABRIC GSM 67 +- 10 PERCENT + 100 PERCENT POLY VINLE CHLORIDE (PVC) FABRIC GSM 400, 387, 251, 344 +- 10 PERCENT + CARDBOARD GSM 674, 435 +- 10 PERCENT	STYLE: BCLARE- DT618125	8750 NOS.

### Import Items:

S.NO	Description	Technical Specification	UOM	Qty +Wastages (%)
1	100% PU Synthetic Fabric	Width 52"GSM 500+-10%	SQM	Net+0.14
2	100% PU	Width 52" GSM 644 +-10%	SQM	Net+0.49

			<u> </u>	
	Synthetic Fabric			
3	100% PU Synthetic Fabric	Width 52" GSM 500 +-10%	SQM	Net+2.43
4	100% Polyester Fabric	Width 56" GSM 67+-10%	SQM	Net+0.02
5	100% Poly Vinle Chloride (PVC) Fabric	Width 56" GSM 400+-10%	SQM	Net+2.99
6	100% Poly Vinle Chloride (PVC) Fabric	Width 52" GSM 387+-10%	SQM	Net+0.13
7	100% Poly Vinle Chloride (PVC) Fabric	Width 52" GSM 251+-10%	SQM	Net+1.87
8	CARDBOARD	Width 52" GSM 674+-10%	SQM	Net+0.95
9	CARDBOARD	Width 52" GSM 435+-10%	SQM	Net+0.66
10	100% Poly Vinle Chloride (PVC) Fabric	Width 56" GSM 344+-10%	SQM	Net+0.22
11	METAL LOGO	B1703R-V2 * 4.0MM-SHINY NICKEL	PCS	Net to net
12	METAL LOGO	SM-240B LOGO,SHINY NICKEL	PCS	Net to net
13	CORD STOPPER	5.0MM,SHINY NICKEL	PCS	Net+1.0
14	METAL EYELET	18M/M,SHINY BRASS	PCS	Net+1.0
15	METAL RING	1-1/2"*4.5MM-O Ring,SHINY NICKEL	PCS	Net+1.00
16	METAL BUCKLE	5/8*4.0MM-Buckle,SHINY BRASS	PCS	Net to net

17	MAGNET	12MM*21MM,SHINY NICKEL	PCS	Net+1.0
18	METAL DOG HOOK	3/8",SHINY NICKEL	PCS	Net+1.0
19	METAL LOGO	B1647 LOGO,SHINY BRASS	PCS	Net to net
20	METAL ZIPPER SLIDER	5#-METAL Zip SLIDER+SM-235A	PCS	Net+1.0
21	METAL ZIPPER SLIDER	#5-METAL Zipper	PCS	Net+1.0
22	METAI ZIPPER TAPE	#5,GUOMAO-AH071 ICE PINK LABDIP+NICKEL	YARDS	Net+0.21
23	NYLON ZIPPER TAPE	#3 nylon zipper, DIAMOND LOGO NATURAL/BLACK	YARDS	Net+1.0
24	NYLON THREAD	GUOMAO-AH071 ICE PINK LABDIP,BLACK#1,GUOMAO-AH071 BLACK#1 AND GUOMAO-AH071 FOG LABDIP	PCS	Net+1.0
25	POLYESTER THREAD	GUOMAO-AH071 ICE PINK LABDIP,BLACK#1,GUOMAO-AH071 FOG LABDIP AND DIAMOND LOGO NATURAL	PCS	Net+1.0

Case No.	136 / NC/5/MEET/Oct/202223/12	
Case Status	Case Deferred	
Party Name	TANGERINE DESIGN PRIVATE LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM APPLY 00257589AM22	
RA File Number	05AA040102576 AM22	
Licence No and Date	0511006274/18/11/2021	
Norms Committee Decision:		

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:

- 1. Reason with justification for the 74.72% wastage in Synthetic PU leather for making the export item.
- 2. Personal Hearing with samples.

The case stands deferred for re-listing.

Case No.	137 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	INDIA SHOES EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00256659AM22
RA File Number	04AA04035625 AM22
Licence No and Date	0411001838/18/11/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Taking cue from G-13, the following norms are recommended:

Export item:- GENTS LEATHER SHOES UPPERS

Qty. 9000 Pairs.

IMPORT ITEMS

SL NO	IMPORT ITEMS	MATERIAL SPECIFICATION	QTY.RECOMMENDED PER PAIR
1	COW FINISHED LEATHER	Cow Veau Viiking leather skin thickness 1.4 - 1.6 mm	$2.0X\ 6000 = 12,000\ Sqft$
2	COW FINISHED LEATHER	Cow Veganu calf leather skin thickness 1.4 - 1.6 mm	2.0  X  3000 = 6,000  Sqft
3	COW FINISHED LINING	Cow FR Lining Analine - 0.7 - 0.9 mm	1.75 X 9000 = 15,750 Sqft

#### **LEATHER**

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	138 / NC/5/MEET/Oct/202223/12	
Case Status	Case Approved	
Party Name	TANGERINE DESIGN PRIVATE LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM APPLY 00257339AM22	
RA File Number	05AA040101790 AM22	
Licence No and Date	0511006255/18/11/2021	

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Export Item: LEATHER HAND BAG FOR LADIES LG EW CROSSBODY

**Qty.:** 6450.0 Pcs

#### Import Items:

Sl No.	Description of input	Technical Characterstics	UOM	Qty. recommended
1	COW SPLIT FINISHED LEATHER	Finished Leather (Relevant thickness)	SF	Net +5%
2	SYNTHETIC PU LEATHER - GSM 990 +/- 10 PERCENT	GSM 990 +/- 10%	SQM	Net +5%
-	100 PERCENT POLYESTER WOVEN FABRIC FOR LINING - GSM 130 +/- 10 PERCENT	GSM 130 +/- 10%	SQM	Net +5%
4	METAL PARTS FOR BAG - 50MM RAISED METAL LETTERS	METAL PARTS	NOS	Net +1%
5	METAL PARTS FOR BAG - 12.5MM G 3.1MM D RING	METAL PARTS	NOS	Net +1%

METAL PARTS FOR BAG - 12MM T:3MM OXFORD BUCKLE (LOGO ON RIGHT SIDE)	METAL PARTS	NOS	Net to net
METAL PARTS FOR BAG - 38MM ZOE HINGE PULLER	METAL PARTS	NOS	Net +1%
METAL PARTS FOR BAG -12MM G:3.0 MM JET SET CHAIN 1M = 98 LINKS 3.0*12*16.5 IRON CHAIN (13 LINK WITH ASSEMBLED AND 2 LINK OPEN) -15 LINKS	'*	NOS	Net +1%
NYLON ZIPPER WITH METAL TEETH #5 SHINY GOLD METAL CHAIN 1-WAY ZIPPER 14MM TAPE	METAL PARTS	MTR	Net +1%
METAL SLIDER #5 NON LOCK SLIDER OPEN BALE	METAL PARTS	NOS	Net +1%
METAL TOP STOPPER # 5 GOLD	METAL PARTS	NOS	Net +1%
METAL BOTTOM STOPPER # 5 CLAW TYPE	METAL PARTS	NOS	Net +1%
MK BOOKLET		NOS	Net to net
TECH CARD		NOS	Net to net
HANGTAG		NOS	Net to net
QR LABEL		NOS	Net to net
100 PERCENT POLYESTER WOVEN FABRIC FOR LINING - GSM 75 +/- 10 PERCENT	GSM 75 +/- 10%	SQM	Net +5%
SYNTHETIC PU LEATHER - GSM 570 +/- 10 PERCENT	GSM 570 +/- 10%	SQM	Net +5%
SYNTHETIC PU LEATHER - GSM 646 +/- 10 PERCENT	GSM 646 +/- 10%	SQM	Net +5%
100 PERCENT POLYESTER WOVEN FABRIC FOR LINING - GSM 200 +/- 10	GSM 200 +/- 10%	SQM	Net +5%
	T:3MM OXFORD BUCKLE (LOGO ON RIGHT SIDE)  METAL PARTS FOR BAG - 38MM ZOE HINGE PULLER  METAL PARTS FOR BAG - 12MM G:3.0 MM JET SET CHAIN 1M = 98 LINKS 3.0*12*16.5 IRON CHAIN (13 LINK WITH ASSEMBLED AND 2 LINK OPEN) -15 LINKS  NYLON ZIPPER WITH METAL TEETH #5 SHINY GOLD METAL CHAIN 1-WAY ZIPPER 14MM TAPE  METAL SLIDER #5 NON LOCK SLIDER OPEN BALE  METAL TOP STOPPER # 5 GOLD  METAL BOTTOM STOPPER # 5 CLAW TYPE  MK BOOKLET  TECH CARD  HANGTAG  QR LABEL  100 PERCENT POLYESTER WOVEN FABRIC FOR LINING - GSM 75 +/- 10 PERCENT  SYNTHETIC PU LEATHER - GSM 646 +/- 10 PERCENT	T:3MM OXFORD BUCKLE (LOGO ON RIGHT SIDE)  METAL PARTS FOR BAG - 38MM ZOE HINGE PULLER  METAL PARTS FOR BAG - 12MM G:3.0 METAL PARTS  METAL PARTS FOR BAG - 12MM G:3.0 MI JET SET CHAIN IM = 98 LINKS 3.0*12*16.5 IRON CHAIN (13 LINK WITH ASSEMBLED AND 2 LINK OPEN)-15 LINKS  NYLON ZIPPER WITH METAL TEETH #5 SHINY GOLD METAL CHAIN 1-WAY ZIPPER 14MM TAPE  METAL SLIDER #5 NON LOCK SLIDER OPEN BALE  METAL TOP STOPPER # 5 GOLD  METAL PARTS  METAL PARTS	TEMM OXFORD BUCKLE (LOGO ON RIGHT SIDE)  METAL PARTS FOR BAG - 38MM ZOE HINGE PULLER  METAL PARTS FOR BAG - 12MM G:3.0 METAL PARTS  METAL PARTS FOR BAG - 12MM G:3.0 METAL PARTS  METAL PARTS FOR BAG - 12MM G:3.0 METAL PARTS  METAL PARTS FOR BAG - 12MM G:3.0 METAL PARTS  NOS  METAL PARTS FOR BAG - 12MM G:3.0 METAL PARTS  NOS  METAL PARTS FOR BAG - 12MM G:3.0 METAL PARTS  NOS  NOS  NOS  NOS  NOS  NOS  NOS  N

	PERCENT			
21	100 PERCENT POLYESTER WOVEN FABRIC FOR LINING - GSM 90 +/- 10 PERCENT	GSM 90 +/- 10%	SQM	Net +5%
22	LEATHER BOARD - 0.8 MM Thickness	0.8 MM Thick	KG	Net +5%
23	LEATHER BOARD - 1 MM Thickness	1 MM Thick	KG	Net +5%
24	PE FOAM TUBE - 1 MM Thickness ( Small Handle)	1 MM Thickness	KG	Net +1%
25	PE FOAM TUBE - 1 MM Thickness ( Long Handle)	1 MM Thickness	KG	Net +1%
26	ADHESION PROMOTER - UA400H	UA400H	KG	32.8950* Kg
27	PRIMER - DA550	DA550	KG	131.5800*Kg
28	EDGE PAINT SEMI GLOSSY - DAS660	DAS660	KG	32.8950*Kg
29	l .	200 MM x 250 MM, 20 MICRON, HDPE	KG	Net +1%

<sup>\*</sup>Subject to 2% FOB value of export.

Case No.	139 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	O.C. SWEATERS LLP
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00268749AM22
RA File Number	05AA04094036 AM22
Licence No and Date	0511006480/29/11/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

- 1. CAD.
- 2. Image with mentioning product description.
- 3. Reverse calculation starting from fabric taken to manufacture the product initially, wastage at each stage, fabric left after each process up-to the final product size in SQM. Justification of wastage as each stage of manufacturing.

The case stands deferred for re-listing.

Case No.	140 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	S.K.SHOES AND BOOTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002467AM23
RA File Number	06AX04000030 AM22
Licence No and Date	0611000998/20/12/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and noted that, the ad hoc norms has already been decided, based on SION and CLRI/CLE comments, however the firm has represented and stated to provide as applied for". The committee went through the details submitted in this case and decided to ask the firm to furnish the following:

- 1. Reasons with justification for higher norms of Leather and lining material for the export of Ladies riding long boots then proposed by CLRI and CLE for the same export item.
- 2. Efficiency of CAD with calculation of requirement of Leather and lining material.

The case stands deferred for re-listing.

Case No.	141 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002100AM23
RA File Number	03AX04000751 AM22
Licence No and Date	0311010530/14/01/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted review request for NC decision in Meeting no NC/5/MEET/Mar/202122/17 Dated 20.04.2022. The Committee went through the details submitted in this case and decided to ask the firm to furnish the following:

1. Submit detailed calculation with justification.

2. Personal hearing with sample of the export product.

The case stands deferred for re-listing.

Case No.	142 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	RAMA OVERSEAS LTD
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM REVIW00002851AM23
RA File Number	02AX04000050 AM22
Licence No and Date	0211001834/03/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted review request as their case was rejected in NC Meeting no NC/5/MEET/Jul/202223/5 Dated 24.08.2022. The Committee went through the details submitted in this case and decided to ask the firm to submit the following:

- 1. CAD.
- 2. Image and measurement chart of the garment.
- 3. Export wise requirement of import in Sq. Mtr/Pc.
- 4. Appendix 4E

The case stands deferred for re-listing.

Case No.	143 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	INDIA SHOES EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00341231AM22
RA File Number	04AX04000157 AM22
Licence No and Date	0411002530/03/02/2022

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and noted that firm has not given the indigenous items in 4E.The item of export is GENTS LEATHER SHOES, but leather is neither imported nor indigenous has been indicated. Therefore committee decided to ask the firm to furnish the following:

- 1. To indicate indigenous items in 4 E for the manufacture of export item.
- 2. Width of imported elastic item.

The case stands deferred for re-listing.

Case No.	144 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	BLUE DIAMOND LEDERS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00341235AM22
RA File Number	04AX04000176 AM22
Licence No and Date	0411002534/03/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Export Item: COW FINISHED LEATHER

Qty.: 110992.0 SQUARE FEET (SQF)

Import Item: TURKISH WET BLUE OX HIDES (0.7/0.8 MM Thickness)

Qty. Recommended: 116541.6 SQUARE FEET (SQF)

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	145 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	INDIA SHOES EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00341237AM22
RA File Number	04AX04000158 AM22
Licence No and Date	0411002528/03/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

**EXPORT Items: GENTS LEATHER SHOES** 

Qty.: 7980 PAIRS

**IMPORT ITEMS** 

S.	IMPORT	MATERIAL SPECIFICATION	QTY.RECOMMENDED
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NO	ITEMS		PER PAIR
1	COW FINISHED LEATHER	1.4-1.6mm Bovine Upper Leather	2.50 X 7980 = 19950 SQFT
2	OUTSOLE	CM679 EVA Outsole with Salpa stitched Welt Becken EVA Sole ,Beckfield Rubber sole	Net to net

Case No.	146 / NC/5/MEET/Oct/202223/12
Case Status	Case Rejected
Party Name	PRARA LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00341241AM22
RA File Number	04AX04000168 AM22
Licence No and Date	0411002531/03/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm was asked vide dated 19.09.2022, 04.10.2022 and 28.10.2022 to furnish the following:

- 1. Manufacturing process, indicating stage-wise wastage of PROCESSED SHEEP LEATHER WET BLUE for the manufacturing the Sheep Upper/Lining Finished Leathers/Sheep Washed Nappa/Sheep Burnished Nappa(Sheep Upper/Lining Finished Leathers/Sheep Washed Nappa/Sheep Burnished Nappa.
- 2. Specification and thickness of Wet Blue leather and Export item/(s).
- 3. Calculation for the requirement of Wet Blue leather for the manufacturing of the Export Item.
- 4. Production of Export Item/(s) vis a vis consumption of Processed Sheep LEATHER Wet Blue for the last three years duly certified by Chartered Accountant.

It was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	147 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	INDIA SHOES EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00342399AM22

RA File Number	04AX04000183 AM22
Licence No and Date	0411002570/03/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda along and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

### Taking cue from G-14, the following norms are recommended:

EXPORT Items: GENTS LEATHER SHOES

Qty.: 7980 PAIRS

IMPORT ITEMS

S. NO	IMPORT ITEMS	MATERIAL QTY.RECOMMENDED PI SPECIFICATION PAIR		
1	COW FINISHED LEATHER	1.4-1.6mm Bovine Upper Leather	2.50 X 7980 = 19950 SQFT	
2	OUTSOLE	CM679 EVA Outsole with Salpa stitched Welt Becken EVA Sole ,Beckfield Rubber sole	Net to net	

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	148 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	HIJAZ LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number HQRNORM APPLY 00343318AM22	
RA File Number	04AX04000190 AM22
Licence No and Date	0411002575/04/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda and went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Export Item: Matte sheep skiver Nappa Dyed skins Finished Leather

Qty.: 210193.0 Sq. Ft

**Import Item:** Sheep Wet Blue Skins (THICKNESS 0.7 to 0.8MM)

Qty. Recommended: 220702.65 Sq. Ft

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	149 / NC/5/MEET/Oct/202223/12	
Case Status	Case Approved	
Party Name	SOCCER INTERNATIONAL PRIVATE LIMITED	
Meeting Number and Date	mber NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number HQRNORM APPLY 00346880AM22		
RA File Number	30AX04000100 AM22	
Licence No and Date	3011001743/08/02/2022	

Norms Committee Decision:

The Committee considered the case as per agenda and went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

"Net import content of imported raw materials should be reflected in shipping bill".

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	150 / NC/5/MEET/Oct/202223/12	
Case Status	Case Rejected	
Party Name	JANTHA SHOE COMPANY	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM APPLY 00350045AM22	
RA File Number	04AX04000206 AM22	
Licence No and Date 0411002613/10/02/2022		

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm was asked vide letter dated 19.09.2022,05.10.2022 and 28.10.2022 to furnish the following:

- 1. Specification of All the import items including finished /fur leather, giving details thereof, and indicating location/function in uppers
- 2. To enclose CAD/CAM of the export item indicating cutting pattern and efficiency.
- 3. The description of all the export items is the same, therefore, to indicate difference in these Export items.
- 4. Calculation for the requirement of imported and indigenous inputs for manufacturing Export items, comparing in tabular form with SION fixed in Hand-Book of procedure Vol. II i.e. G-24 with Justification for additional requirements, if any.
- 5. Requirement of Lining, Reinforcement material, Stamping foil and others should be in Sq. Ft/niche/Meter as per the SION and reason for Reinforcement material in pcs and Meter. If it is tape then to give width to it.

It was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided

to reject the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	151 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	DELTA SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00352245AM22
RA File Number	04AX04000213 AM22
Licence No and Date 0411002625/11/02/2022	

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Taking cue from G-8 and G-13 the following norms are recommended:

Export item-1: GENTS LEATHER HALF BOOT UPPER

**Qty.:** 20430 pairs

## **Import items:**

S. No.	Description	Specification	Pairs	Qty. Recommended pair	per
1	COW FINISHED LEATHER	PU-COATED 08M 2,0 BL (Bovine Upper Leather 0.8mm)	6940	1.471 X 6940 =10211. Ft	2 Sq.
2	COW FINISHED LEATHER	PU-COATED 2,0 BLACK (Bovine Upper Leather 2mm)	4890	2.160 X 4890 =10564. Ft	.7 Sq.
3	COW FINISHED LEATHER	SPLIT 2,0 NEPAL BLAC (Bovine Upper Leather 2mm)	2000	1.672 X 2000 = 3344 S	Sq. Ft
4	COW FINISHED LEATHER	SPLIT 2,0 HYDROT. BL (Bovine Upper Leather 2mm)	1040	0.396 X 1040 = 411.8 Ft	34 Sq.
5	COW FINISHED LEATHER	SPLIT 1,4 BLACK (Bovine Upper Leather 1.4mm)	1040	0.530 X 1040 = 551.2	Sq. Ft

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6	COW FINISHED LEATHER	NUBUCK 1,9 BLACK (Bovine Upper Leather 1.9mm)	1600	2.000 X 1600 = 3200 Sq. Ft
7	COW FINISHED LEATHER	FULLGR 2,0 BLACK GT (Bovine Upper Leather 2mm)	1000	2.930 X 1000 = 2930 Sq. Ft
8	COW FINISHED LEATHER	TONGUE 0,9 GT (Bovine Upper Leather 0.9mm)	1000	1.634 X 1000 = 1634 Sq. Ft
9	COW FINISHED LEATHER	FULLGR NIR 2,0 BLACK (Bovine Upper Leather 2mm)	4000	3.733 X 4000 = 14932 Sq. Ft
10	COW FINISHED LEATHER	TONGUE NIR 1,3 BLACK (Bovine Upper Leather 1.3mm)	4000	1.391 X 4000 = 5564 Sq. Ft
		Total		2.611 X 20430 = 53342.9 Sq. Ft
11	HEAT TRANSFER LABEL	ESD TRANSFER YELLOW (Brand Label)	1040	Net to net in Pcs
12	HEAT TRANSFER LABEL	SIEVI TRANSFER WHITE (Brand Label)	12790	Net to net in Pcs
14	KNITTED LINING	Lining material blk grey (Felt Lining)	1300	0.206 X 1300 = 267.8 in Sqmtr
15	KNITTED LINING	CORELLE + CORELLE (Cambrelle Lining)	4000	0.101 X 4000 = 404 in Sqmtr
16	MESH LINING	Spacer Lining Material Grey (Mesh Lining With Foam)	8280	0.173 X 8280 = 1431.74 in Sqmtr
17	MESH LINING	Spacer Lining Material Black (Mesh Lining With Foam)	4550	0.114 X 4550 = 520.26 in Sqmtr
18	MESH LINING	NETVISION BL-GR +100 (Upper Mesh Lining)	1600	0.116 X 1600 = 185.6 in Sqmtr

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19	MESH LINING	RANDORIX ORANGE (Mesh Lining)	2000	0.183 X 2000 = 366 in Sqmtr
20	NON WOVEN LINING	INTERLINING +GLUE WH (Vamp Lining)	4000	0.019 X 4000 = 76 in Sqmtr
21	NON WOVEN LINING	Mycro Basic Counter lining, col :grey (Synthetic Micro Suede)	13830	0.022 X 13830 = 307.47 in Sqmtr
39	SYNTHETIC LINING	ARTIFI PIG LINI BLAC (Synthetic Lining)	10280	0.029 X 10280 = 294.22 in Sqmtr
53	NON WOVEN FELT LINING	LINING +FELT CLOG WH (Felt Lining)	12530	0.046 X 12530 = 579.87 in Sqmtr
40	SYNTHETIC LINING	PUMA BLACK +100 FELT (Upper Mesh Lining)	5550	0.072 X 5550 = 400.67 in Sqmtr
41	SYNTHETIC LINING	NAPPA SOFT GT (Synthetic Lining)	1000	0.036 X 1000 = 36 in Sqmtr
13	KNITTED LINING	CORDURA BOX GREY+100 (Upper Mesh Lining)	6940	0.068 X 6940 = 471.92 in Sqmtr
22	NON WOVEN LINING	MYCROSUEDE 18 BLACK (Micro Suede 1.8mm)	8280	0.123 X 8280 = 1015.86 in Sqmtr
23	NON WOVEN LINING	MYCROSUEDE 2,0 GT BL (Micro Suede 2mm)	1600	0.085 X 1600 = 136 in Sqmtr
				0.318 X 20430 = 6493.41 in Sqmtr
42	SYNTHETIC LINING	GORE-TEX MS SPORTIVE (Water Proof Lining Material)	2600	0.261 X 2600 = 679.8 in Sqmtr
43	SYNTHETIC LINING	GORE-TEX CARBON (Water Proof Lining Material)	1000	0.013 X 1000 = 13.00 in Sqmtr

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45	THERMOPLASTIC COUNTER	COUNTER MAT. PROFORM (Counter Stiffener)	2600	0.022 X 2600 = 56.00 in Sqmtr
44	THERMOPLASTIC COUNTER	TPU Stiffener (Toe Puff)	13830	Net to Net in Pairs
76	INSOLE SHEET	TEXON T49 S 2,5 (Insole Sheet)	2600	0.023 X 2600 = 60.80 in Sqmtr
57	FOAM	Air memory 8mm (Memory Foam 8mm)	8940	0.056 X 8940 = 504.72 in Sqmtr
58	FOAM	Cell Foam 8mm (Cell Foam 8mm)	14430	0.037 X 14430 = 530.79 in Sqmtr
49	REFLECTIVE LINING	REFLECTIVE ORANGE (Upper Reflector)	4100	0.003 X 4100 = 12.30 in Sqmtr
50	REFLECTIVE LINING	REFLECTIVE YELLOW (Upper Reflector)	2840	0.003 X 2840 = 8.52 in Sqmtr
51	REFLECTIVE LINING	REFLECTIVE GREY (Upper Reflector)	1600	0.014 X 1600 = 22.40 in Sqmtr
27	REINFORCEMENT TAPE	GORE SEAM TAPE (Water Proof Tape)	2600	2.136 X 2600 = 5554 in Mtr
28	REINFORCEMENT TAPE	GORE NET BAND 13 MM (Net Band Tape)	2600	0.900 X 2600 = 2340 in Mtr
24	REINFORCEMENT TAPE	TAPE ART 160 19 MM (Webbing Tape)	1040	0.600 X 1040 = 624 in Mtr
25	REINFORCEMENT TAPE	ZIPPER BAND 18 MM (Webbing Tape)	1300	0.500 X 1300 = 650 in Mtr
26	REINFORCEMENT TAPE	SEAMBAND 12 MM GREY (Webbing Tape)	1340	$0.2 \times 1340 = 268 \text{ in Mtr}$

29	REINFORCEMENT TAPE	D-RING TAPE AS1501 (Webbing Tape)	1000	0.36 X 1000 = 360 in Mtr
30	REINFORCEMENT TAPE	TAPE 19MM LIGHT (Webbing Tape)	2000	0.24 X 2000 = 480 in Mtr
31	REINFORCEMENT TAPE	CHARMES SIDE (Webbing Tape)	4000	0.7 X 4000 = 2800 in Mtr
47	POLYESTER RIBBON	STRAP BLACK FIRE 25 (Webbing Tape)	1340	$0.26 \times 1340 = 348.40$ in Mtr
46	POLYESTER RIBBON	Polyester ribbon 12 mm Black / neon orange/ Reflect (Polyester Webbing Tape)	6100	0.193 X 6100 = 1178 in Mtr
48	POLYESTER RIBBON	Polyester ribbon 12 mm Black / grey/ Reflect (Polyester Webbing Tape)	1600	0.34 X 1600 = 544 in Mtr
54	REFLECTIVE RIBBON	Polyester ribbon 12mm black / Neon green / reflect (Polyester Webbing Tape)	2840	0.18 X 2840 = 511.20 in Mtr
79	RIBBON	SA-BACKLOOP IR 30 (Polyester Webbing Tape)	4000	0.454 X 4000 = 1816 in Mtr
55	REFLECTIVE RIBBON	REFLEX GREY (Reflector Ribbon)	2510	0.19 X 2510 = 476 in Mtr
56	REFLECTIVE RIBBON	REFLEX YELLOW 9MM (Reflector Ribbon)	1040	$0.6 \times 1040 = 624 \text{ in Mtr}$
59	UPPER CUT COMPONENT	PRINT M1343ORA (Micro Suede Upper Component)	2000	Net to Net in Pairs
69	VELCRO	100mm Velcro loop, Black (Velcro)	1340	Net +1% in Mtr

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70	VELCRO	100mm Velcro Hook Black (Velcro)	1340	Net +1% in Mtr
71	ZIP FASTENER	ZIPPER 8MM BL (Zip fasteners)	2300	Net +1% in Mtr
32	METAL FITTING	B978-15 LACE (Metal Wire Lace)	11880	1.855 X 11880 = 22038 in Mtr
33	METAL FITTING	RIVET 4/7/7 GUNMETA (Gunmetal Flat Eyelet)	5340	Net +1% in Pcs
34	METAL FITTING	WASHER 4,5/8,5/0,7 (Gunmetal Flat Eyelet, Washer)	4000	Net +1% in Pcs
37	METAL FITTING	RIVET 4/8/7 GUNMETAL (Gunmetal Flat Eyelet, Washer)	2300	Net +1% in Pcs
35	METAL FITTING	D-RING 404/7 GUNMETA (Metal Hook)	4550	Net +1% in Pcs
36	METAL FITTING	HOOK 409 GUNMETAL (Metal Hook)	6300	Net +1% in Pcs
38	METAL FITTING	LACEBLOCKER GUNMETAL (Metal Hook)	4000	Net +1% in Pcs
77	RIBBON	B1738 TXT BLACK 25MM (Lace Holding Webbing Tape)	2000	Net +1% in Pcs
78	RIBBON	B1739 TXT BLACK 30MM (Lace Holding Webbing Tape)	2000	Net +1% in Pcs
62	PLASTIC LACE LOOP	B1818 EYEST.GUIDE 15 (Plastic Lace Loop)	6940	Net +1% in Pcs
63	PLASTIC LACE LOOP	B1820 EYEST.GUIDE 25 (Plastic Lace Loop)	8280	Net +1% in Pcs

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64	PLASTIC LACE LOOP	B629A EYESTAYGUIDE20 (Plastic Lace Loop)	1600	Net +1% in Pcs
65	PLASTIC LACE LOOP	B628A EYESTAYGUIDE15 (Plastic Lace Loop)	1600	Net +1% in Pcs
66	PLASTIC LACE LOOP	B631B EYESTAYGUIDE30 (Plastic Lace Loop)	1600	Net +1% in Pcs
67	PLASTIC LACE LOOP	APERTURE GUIDE 30MM (Plastic Lace Loop)	2000	Net +1% in Pcs
52	PLASTIC FITTING	B1195 TONGUE UNDERLA (Plastic Tightener Base)	9880	Net to net in Pcs
60	PLASTIC LACE TIGHTNER	M4 HOUSING DIAL B (Plastic Lace Tightener)	11880	Net to net in Pcs
61	PLASTIC LACE TIGHTNER FITTING	M4 BAYONET R TONGUE (Plastic Lace Tightener)	2000	Net to net in Pcs
68	PLASTIC LACE TIGHTNER BASE	M4 BAYONET TONGUE (Plastic Lace Tightener)	9880	Net to net in Pcs
72	WOVEN LABLE	Sievi Woven Label Black/White (Decorative Label)	1300	Net to net in Pcs
73	WOVEN LABLE	GORE WOVENLABEL SMAL (Decorative Label)	1600	Net to net in Pcs
74	WOVEN LABLE	GORE WOVEN LABEL (Decorative Label)	1000	Net to net in Pcs
75	WOVEN LABLE	SA-TOWER NEW MONDOP. (Decorative Label)	4000	Net to net in Pcs
80	PLASTIC FOAM	METATARASAL XRD SIZE (Plastic Tongue Foam Component)	2000	Net to net in Pairs

# Export item-2: GENTS LEATHER SHOE UPPER

**Qty.:** 19320 pairs

Import items:

S. No.	Description	Specification	Pairs	Qty. Recommended per pair
81	COW FINISHED LEATHER	PU-COATED 08M 2,0 BL (Bovine Upper Leather 0.8mm)	13360	1.055 X 13360 = 14100.6 in Sq. Ft.
82	COW FINISHED LEATHER	PU-COATED 2,0 BLACK (Bovine Upper Leather 2mm)	3620	1.599 X 3620 = 5789.12 in Sq. Ft.
83	COW FINISHED LEATHER	SPLIT 2,0 NEPAL BLAC (Bovine Upper Leather 2mm)	1500	1.272 X 1500 = 1908 in Sq. Ft.
84	COW FINISHED LEATHER	SPLIT 1,4 BLACK (Bovine Upper Leather 1.4mm)	1000	0.344 X 1000 = 344 in Sq. Ft.
85	COW FINISHED LEATHER	NUBUCK 1,9 BLACK (Bovine Upper Leather 1.9mm)	840	1.793 X 840 = 1506.12 in Sq. Ft.
86	COW FINISHED LEATHER	SPLIT 2,0 HYDROT. (Bovine Upper Leather 2mm)	1000	0.342 X 1000 = 342 in Sq. Ft.
				1.242 X 19320 = 23989.80 Sq. Ft
87	HEAT TRANSFER LABEL	ESD TRANSFER YELLOW (Brand Label)	1000	Net to Net in Pcs
88	HEAT TRANSFER LABEL	SIEVI TRANSFER WHITE (Brand Label)	17820	Net to Net in Pcs
120	NON WOVEN FELT LINING	LINING +FELT CLOG WH (Felt Lining)	17480	0.045 X 17480 = 779.47 in Sqmtr

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90	KNITTED LINING	INTERLINING 170 WHIT (Felt Lining)	840	0.017 X 840 = 14.28 in Sqmtr
91	MESH LINING	Spacer Lining Material Grey (Mesh lining With Foam)	12690	0.113 X 12690 = 1427.67 in Sqmtr
92	MESH LINING	Spacer Lining Material Black (Mesh lining With Foam)	1670	0.087 X 1670 = 145.28 in Sqmtr
93	MESH LINING	TEBOX AD4 PINK 245 (Mesh Lining)	1620	0.087 X 1620 = 140.94 in Sqmtr
94	MESH LINING	RANDORIX ORANGE (Mesh Lining With Foam)	1500	0.086 X 1500 = 129 in Sqmtr
107	SYNTHETIC LINING	NAPPA SOFT GT (Synthetic Lining)	1840	0.018 X 1840 = 32.44 in Sqmtr
95	NON WOVEN LINING	Mycro Basic Counter lining, col :grey (Synthetic Micro Suede)	17480	0.030 X 17480 = 530.48 in Sqmtr
105	SYNTHETIC LINING	ARTIFI PIG LINI BLAC (Synthetic Lining)	13860	0.014 X 13860 = 197.04 in Sqmtr
106	SYNTHETIC LINING	PUMA BLACK +100 FELT (Upper Mesh Lining)	5960	0.052 X 5960 = 311.09 in Sqmtr
89	KNITTED LINING	CORDURA BOX GREY+100 (Upper Mesh Lining)	12360	0.064 X 12360 = 796.60 in Sqmtr
96	NON WOVEN LINING	MYCROSUEDE 18 BLACK (Micro Suede 1.8mm)	14310	0.084 X 14310 = 1195.25 in Sqmtr
97	NON WOVEN LINING	MYCROSUEDE 2,0 GT BL (Micro Suede 2mm)	1000	0.100 X 1000 = 100 in Sqmtr
108	SYNTHETIC LINING	GORE-TEX MS SPORTIVE (Water Proof Lining Material)	1840	0.217 X 1840 = 398.64 in Sqmtr

110	THERMOPLASTIC COUNTER	COUNTER MAT. PROFORM (Counter Stiffener)	1840	0.020 X 1840 = 36.80 in Sqmtr
115	REFLECTIVE LINING	REFLECTIVE ORANGE (Upper Reflector)	1660	0.011 X 1660 = 18.26 in Sqmtr
116	REFLECTIVE LINING	REFLECTIVE YELLOW (Upper Reflector)	9080	0.011 X 9080 = 99.88 in Sqmtr
117	REFLECTIVE LINING	REFLECTIVE GREY (Upper Reflector)	1000	0.011 X 1000 = 11.00 in Sqmtr
118	REFLECTIVE LINING	REFLECTIVE PINK (Upper Reflector)	1620	0.010 X 1620 = 16.20 in Sqmtr
124	FOAM	Cell Foam 8mm (Cell Foam 8mm)	18480	0.037 X 18480 = 688.30 in Sqmtr
134	INSOLE SHEET	TEXON T49 S 2,5 (Insole Sheet)	1840	0.023 X 1840 = 41.48 in Sqmtr
99	REINFORCEMENT TAPE	GORE SEAM TAPE (Water Proof Tape)	1840	1.636 X 1840 = 3010 in Mtr
100	REINFORCEMENT TAPE	GORE NET BAND 13 MM (Net Band Tape)	1840	0.9 X 1840 = 1656 in Mtr
109	THERMOPLASTIC COUNTER	TPU Stiffener (Toe Puff)	17480	Net to Net in Pairs
125	UPPER CUT COMPONENT	PRINT M1343ORA (Micro Suede Upper Component)	1500	Net to Net in Pairs
131	VELCRO	100mm Velcro loop, Black (Velcro)	1950	0.11 X 1950 = 214.50 in Mtr
132	VELCRO	100mm Velcro Hook Black (Velcro)	1950	0.11 X 1950 = 214.50 in Mtr

103	METAL FITTING	B1038-15 LACE (Metal Wire Lace)	14860	1.200 X 14860 = 17832 in Mtr
102	SHOE LACE	Shoe lace black/grey/neon (Polyester Round Lace)	1000	Net to Net In Pcs
104	METAL FITTING	D-RING 404/7 GUNMETA (Gunmetal Flat Eyelet)	2510	Net +1% In Pcs
128	PLASTIC LACE LOOP	B629A EYESTAYGUIDE20 (Plastic Lace Loop)	13360	Net +1% In Pcs
129	PLASTIC LACE LOOP	B630B EYESTAYGUIDE25 (Plastic Lace Loop)	13360	Net +1% In Pcs
130	PLASTIC BUCKLE	STRAP HOLDER 37 MM (Elastic Tightening Plastic Buckle 37MM)	1950	Net +1% In Pcs
98	REINFORCEMENT TAPE	TAPE ART 160 19 MM (Webbing Tape)	1670	0.4 X 1670 = 668 in Mtr
101	REINFORCEMENT TAPE	TAPE 19MM LIGHT (Webbing Tape)	1500	0.16 X 1500 = 240 in Mtr
111	POLYESTER RIBBON	Polyester ribbon 12 mm Black / neon orange/ Reflect (Polyester Webbing Tape)	3160	0.198 X 3160 = 625 in Mtr
112	POLYESTER RIBBON	Polyester ribbon 12 mm Black / grey/ Reflect (Polyester Webbing Tape)	1000	0.25 X 1000 = 250 in Mtr
113	POLYESTER RIBBON	RIBBON 12 YE/BL/REF (Polyester Webbing Tape)	1950	0.14 X 1950 = 273 in Mtr
114	POLYESTER RIBBON	Polyester Ribbon Black/Neon Pink/Reflect (Polyester Webbing Tape)	1620	0.25 X 1620 = 405 in Mtr

S. No.	Description	Specification	Pairs	Qty. Recommended per pair	
import items:					
<b>Qty.:</b> 5560 pairs					
Export item-3: GENTS LEATHER CUM SYNTHETIC SHOE UPPER					
136	PLASTIC FOAM	METATARASAL XRD SIZE (Plastic Tongue Foam Component)	1500	Net to Net In Pairs	
133	WOVEN LABLE	GORE WOVENLABEL SMAL (Woven Decorative Label)	1840	Net to Net In Pcs	
127	PLASTIC LACE TIGHTNER FITTING	B1565 L6 BAYONET (Plastic Lace Tightener)	14860	Net to Net In Pcs	
126	PLASTIC LACE TIGHTNER	1580D LR6 DIAL (Plastic Lace Tightener)	14860	Net to Net In Pcs	
119	PLASTIC FITTING	B1195 TONGUE UNDERLA (Plastic Tightener Base)	14860	Net to Net In Pcs	
135	RIBBON	B1739 TXT BLACK 30MM (Webbing Tape)	1500	Net to Net In Pcs	
123	REFLECTIVE RIBBON	REFLEX BLACK 9MM WR (Reflector Ribbon)	840	0.36 X 840 = 302.40 in Mtr	
122	REFLECTIVE RIBBON	REFLEX GREY (Reflector Ribbon)	670	0.16 X 670 = 107.20 in Mtr	
121	REFLECTIVE RIBBON	Polyester ribbon 12mm black / Neon green / reflect (Polyester Webbing Tape)	9080	0.25 X 9080 = 2270 in Mtr	

137	COW FINISHED LEATHER	PU-COATED 08M 2,0 BL (Bovine Upper Leather 0.8mm)	560	0.657 X 560 = 367.92 in Sq. Ft.
138	COW FINISHED LEATHER	SPLIT 2,0 NEPAL BLAC (Bovine Upper Leather 2mm)	4000	0.699 X 4000 = 2796 in Sq. Ft.
139	COW FINISHED LEATHER	PU-COATED 09M 2,0 BL (Bovine Upper Leather 0.9mm)	1000	0.712 X 1000 = 712 in Sq. Ft.
140	HEAT TRANSFER LABEL	ESD TRANSFER YELLOW (Brand Label)	5000	Net to Net In Pcs
141	HEAT TRANSFER LABEL	SIEVI TRANSFER WHITE (Brand Label)	560	Net to Net In Pcs
142	HEAT TRANSFER LABEL	TRANSFER TRACTIONPRO (Brand Label)	1000	Net to Net In Pcs
143	MESH LINING	RANDORIX GREEN (Mesh Lining)	4560	0.109 X 4560 = 498.16 in Sqmtr
144	MESH LINING	RANDORIX ORANGE (Mesh Lining)	1000	0.118 X 1000 = 118.00 in Sqmtr
150	SYNTHETIC LINING	ARTIFI PIG LINI BLAC (Synthetic Lining)	560	0.014 X 560 = 7.84 in Sqmtr
155	NON WOVEN FELT LINING	LINING +FELT CLOG WH (Felt Lining)	5560	0.040 X 5560 = 223.08 in Sqmtr
145	NON WOVEN LINING	Mycro Basic Counter lining, col :grey (Synthetic Micro Suede)	5560	0.033 X 5560 = 184.04 in Sqmtr
151	SYNTHETIC LINING	PUMA BLACK +100 FELT (Upper Mesh Lining)	5560	0.068 X 5560 = 380.12 in Sqmtr
157	FOAM	Cell Foam 8mm (Cell Foam 8mm)	5560	0.025 X 5560 = 138.56 in Sqmtr

146	NON WOVEN LINING	MYCROSUEDE 18 BLACK (Micro Suede 1.8mm)	1560	0.046 X 1560 = 71.84 in Sqmtr
147	NON WOVEN LINING	1.4mm Mycro suede black (Micro Suede 1.4mm)	1000	0.017 X 1000 = 17.00 in Sqmtr
161	UPPER CUT COMPONENT	HF M1036 LOW GREEN (Micro Suede Upper Component)	4000	Net to Net In Pairs
162	UPPER CUT COMPONENT	PRINT VL271 B/O (Micro Suede Upper Component)	1000	Net to Net In Pairs
148	SHOE LACE	Shoe lace black/grey/neon (Polyester Round Lace)	560	Net to Net In Pcs
149	METAL FITTING	B1038-15 LACE (Metal Wire Lace)	5000	1.2 X 5000 = 6000 in Mtr
152	THERMOPLASTIC COUNTER	TPU Stiffener (Toe Puff)	5560	Net to Net In Pairs
153	POLYESTER RIBBON	Polyester ribbon 12 mm Black / neon orange/ Reflect (Polyester Webbing Tape)	1000	0.14 X 1000 = 140 in Mtr
156	REFLECTIVE RIBBON	Polyester ribbon 12mm black / Neon green / reflect (Polyester Webbing Tape)	4560	0.298 X 4560 = 1358.40 in Mtr
158	PLASTIC LOGO	SIDEPANEL BL (Brand Plastic Component)	560	Net to Net In Pairs
159	RUBBER LOGO	HEELPROT BLACK/LIME (Branded Rubber Logo)	560	Net +1% In Pairs
165	PLASTIC LACE LOOP	B1820 EYEST.GUIDE 25 (Plastic Lace Loop)	1000	Net +1% In Pcs
166	PLASTIC LACE LOOP	B629A EYESTAYGUIDE20	4000	Net +1% In Pcs

		(Plastic Lace Loop)		
167	PLASTIC LACE LOOP	B630B EYESTAYGUIDE25 (Plastic Lace Loop)	4000	Net +1% In Pcs
160	WOVEN LABEL	Shoe and Nail Label White (I) (Woven Decorative Label)	560	Net to Net In Pcs
154	PLASTIC FITTING	B1195 TONGUE UNDERLA (Plastic Tightener Base)	5000	Net to Net In Pcs
163	PLASTIC LACE TIGHTNER	1580D LR6 DIAL (Plastic Lace Tightener)	5000	Net to Net In Pcs
164	PLASTIC LACE TIGHTNER FITTING	B1565 L6 BAYONET (Plastic Lace Tightener)	5000	Net to Net In Pcs

**Export item-4:** GENTS SYNTHETIC SHOE UPPER

**Qty.**: 13230 pairs

Import items:

S. No.	Description	Specification	Pairs	Qty. Recommended per pair
168	COW FINISHED LEATHER	PU-COATED 09M 2,0 BL (Bovine Upper Leather 0.9mm)	13230	0.139 X 13230 = 1838.97 in Sq. Ft.
169	HEAT TRANSFER LABEL	TRANS TRACTIONPRO YE (Brand Label)	13230	Net to Net In Pcs
171	KNITTED LINING	NEWDOG BLACK (Felt Lining)	13230	0.090 X 13230 = 1190.70 in Sqmtr
177	NON WOVEN FELT LINING	LINING +FELT CLOG WH (Felt Lining)	13230	0.040 X 13230 = 529.20 in Sqmtr

172	NON WOVEN LINING	Mycro Basic Counter lining, col :grey (Synthetic Micro Suede)	13230	0.031 X 13230 = 410.13 in Sqmtr
175	SYNTHETIC LINING	ARTIFI PIG LINI BLAC (Synthetic Lining)	13230	0.017 X 13230 = 224.91 in Sqmtr
170	KNITTED LINING	ARIES+FELT BLACK (Upper Mesh Lining)	13230	0.023 X 13230 = 304.29 in Sqmtr
173	NON WOVEN LINING	MYCROSUEDE 18 BLACK (Micro Suede 1.8mm)	13230	0.061 X 13230 = 807.03 in Sqmtr
178	FOAM	FOAM D65 15 MM (15mm Foam)	13230	0.02 X 13230 = 264.60 in Sqmtr
179	UPPER CUT COMPONENT	PRINT VL459 (Micro Suede Upper Component)	13230	Net to Net In Pairs
180	UPPER CUT COMPONENT	TONG VL459 (Tongue Elastic Component)	13230	Net to Net In Pairs
174	METAL FITTING	B1038-15 LACE (Metal Wire Lace)	13230	1.4 X 13230 = 18522 in Mtr
176	THERMOPLASTIC COUNTER	TPU Stiffener (Toe Puff)	13230	Net to Net In Pairs
185	RIBBON	RIBBON 12 MM BLACK (Webbing Tape)	13230	0.64 X 13230 = 8467.20 in Mtr
186	RIBBON	B1738 TXT BLACK 25MM (Lace Holding Webbing Tape)	13230	Net +1% In Pcs
187	RIBBON	FORM TX2 YELLO 20 (Lace Holding Webbing Tape)	13230	Net +1% In Pcs
188	RIBBON	B1737 TXT BLACK 20 (Lace Holding Webbing Tape)	13230	Net +1% In Pcs

181	PLASTIC LACE TIGHTNER	LR6 DIAL YELLO RIGHT (Plastic Lace Tightener)	13230	Net to Net In Pcs
182	PLASTIC LACE TIGHTNER	LR6 DIAL YELLO LEFT (Plastic Lace Tightener)	13230	Net to Net In Pcs
183	PLASTIC LACE TIGHTNER FITTING	B1694 L6 BAYONET RIG (Plastic Lace Tightener)	13230	Net to Net In Pcs
184	PLASTIC LACE TIGHTNER FITTING	B1697 L6 BAYONET LEF (Plastic Lace Tightener)	13230	Net to Net In Pcs

Export item-5: GENTS SYNTHETIC HALF BOOT UPPER

**Qty.**: 2500 pairs

**Import items:** 

S. No.	Description	Specification	Pairs	Qty. Recommend	ded per
189	HEAT TRANSFER LABEL	TRANS TRACTIONPRO YE (Brand Label)	2500	Net to Net In Pcs	
190	MESH LINING	Spacer Lining Material Black (Mesh lining With Foam)	2500	0.049 X 2500 = 12 in Sqmtr	22.50
191	NON WOVEN LINING	MYCROSUEDE 18 BLACK (Micro Suede 1.8mm)	2500	0.104 X 2500 = 20 in Sqmtr	60.00
195	SYNTHETIC LINING	PUMA BLACK +100 FELT (Upper Mesh Lining)	2500	0.082 X 2500 = 20 in Sqmtr	05.00
197	SYNTHETIC LINING	PUMA BLACK+450 FELT (Upper Mesh Lining)	2500	0.048 X 2500 = 12 in Sqmtr	20.00

196	SYNTHETIC LINING	GORE-TEX MS SPORTIVE (Water Proof Lining Material)	2500	0.237 X 2500 = 592.50 in Sqmtr
198	THERMOPLASTIC COUNTER	COUNTER MAT. PROFORM (Counter Stiffener)	2500	0.020  X  2500 = 50.00  in Sqmtr
200	FOAM	Air memory 8mm (Memory Foam 8mm)	2500	0.039 X 2500 = 97.50 in Sqmtr
208	INSOLE SHEET	TEXON T49 S 2,5 (Insole Sheet)	2500	$0.022 \times 2500 = 55.00 \text{ in}$ Sqmtr
192	REINFORCEMENT TAPE	GORE SEAM TAPE (Water Proof Tape)	2500	1.500 X 2500 = 3750 in Mtr
193	REINFORCEMENT TAPE	GORE NET BAND 13 MM (Net Band Tape)	2500	0.900 X 2500 = 2250 in Mtr
201	UPPER CUT COMPONENT	PRINT M1386 (Micro Suede Upper Component)	2500	Net to Net In Pairs
194	METAL FITTING	B978-15 LACE (Metal Wire Lace)	2500	1.8 X 2500 = 4500 in Mtr
199	POLYESTER RIBBON	Polyester ribbon 12 mm Black / grey/ Reflect (Polyester Webbing Tape)	2500	0.24 X 2500 = 600 in Mtr
204	PLASTIC LACE LOOP	APERTURE GUIDE 30MM (Plastic Lace Loop)	2500	Net +1% In Pcs
205	PLASTIC LACE LOOP	APERTURE GUIDE 20MM (Plastic Lace Loop)	2500	Net +1% In Pcs
206	PLASTIC LACE LOOP	APERTURE GUIDE 25MM (Plastic Lace Loop)	2500	Net +1% In Pcs
202	PLASTIC LACE TIGHTNER	M4 HOUSING DIAL B (Plastic Lace Tightener)	2500	Net to Net In Pcs

203	PLASTIC LACE TIGHTNER FITTING	M4 BAYONET R TONGUE (Plastic Lace Tightener)	2500	Net to Net In Pcs	
207	WOVEN LABLE	GORE WOVENLABEL SMAL (Woven Decorative Label)	2500	Net to Net In Pcs	

Case No.	152 / NC/5/MEET/Oct/202223/12	
Case Status	Case Deferred	
Party Name	R K INDUSTRIES IV	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM APPLY 00352379AM22	
RA File Number	04AX04000214 AM22	
Licence No and Date	0411002627/11/02/2022	

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to defer the case for further examination.

The case stands deferred for re-listing.

Case No.	153 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	ARVIND LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00354504AM22
RA File Number	08AX04000426 AM22
Licence No and Date	0811004030/14/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	154 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	SUNDARAM INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00354913AM22
RA File Number	04AX04000194 AM22
Licence No and Date	0411002635/14/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply via e-mail dated 14.10.2022. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to defer the case for further examination.

The case stands deferred for re-listing.

Case No.	155 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	M3R SEAMLESS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00357391AM22
RA File Number	05AX04000840 AM22
Licence No and Date	0511009091/16/02/2022

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to send a reminder to the firm to furnish the following:

- 1. CAD.
- 2. Image with mentioning product description.
- 3. Measurement chart with mentioning product description.
- 4. Manufacturing process, stage-wise wastage with justification.

The case stands deferred for re-listing.

Case No.	156 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	J B C INTERNATIONAL
Meeting Number	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022

and Date	
HQ File Number	HQRNORM APPLY 00357338AM22
RA File Number	10AX04000050 AM22
Licence No and Date	1011000871/16/02/2022

#### Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms under:

Details of Export List	Qty.	Import item	Qty. Recommended
Coir Blanket With PP Net Top	297000	POLY PROPYLENE NET	600000
And Bottom (Containing 3682.80 Kg. PP)	SQM	-6.2 -12 GSM	SQM.
		(Net weight -3719.62 Kg.)	

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	157 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00362204AM22
RA File Number	05AX04001053 AM22
Licence No and Date	0511009853/21/02/2022

#### Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and went through the details submitted in this case and decided to defer the case for further examination.

The case stands deferred for re-listing.

Case No.	158 / NC/5/MEET/Oct/202223/12	
Case Status	Case Approved	
Party Name	FARIDA CLASSIC SHOES PRIVATE LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM APPLY 00362303AM22	
RA File Number	04AX04000236 AM22	
Licence No and Date	0411002710/21/02/2022	
Norms Committee Decision:		

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Taking cue from G-9, the following norms may be recommended:

Export Item: GENTS LEATHER HALF BOOTS

**Qty.:-** 8700 Pairs.

Import Items

S.No	DESCRIPTION	Specification	Pairs	Qty Recommended
1	COW FINISHED LEATHER Bovine Upper Leather 1.3-1.6mm		8700	3.578 x 8700 = 31,129 Sq.Ft
2	MESH LINING	Water Proof Mesh Lining / Mesh Lining (Relevant)	8700	177.00 Sq.mts
3	MESH LINING	Water Proof Mesh Lining / Mesh Lining (Relevant)	8700	465.00 Sq.mts
4	MESH LINING	Water Proof Mesh Lining / Mesh Lining (Relevant)	8700	1897.20 Sq.mts
6	FOOTBED	PU Molded Footbed	8700	Net To Net
14	METAL FITTINGS FOR FOOTWEAR	Round Eyelet	8700	Net +1% in nos

15	METAL FITTINGS FOR FOOTWEAR	Buckle Waterproof	8700	Net +1% in nos
16	METAL FITTINGS FOR FOOTWEAR	Brass Metal Hook	8700	Net +1% in nos
7	MID SOLES	PU Mid Sole (Relevant)	7200	Net To Net in pairs
8	MID SOLES	PU Mid Sole(Relevant)	1500	Net To Net in pairs
9	UNITSOLE	Rubber Sole with Shank	8700	Net To Net in pairs
17	PAPER BOX CORRUGATED	Brand Shoe Unit Box	4284	Net To Net in set
18	PAPER BOX CORRUGATED	Brand Shoe Unit Box	4416	Net To Net in set
5	PU SYNTHETIC LINING	PU Lining Material(Relevant)	8700	0.0371 x 8700=322.5 Sqmt
13	REINFORCEMENT TAPE	22mm Water Proof Seam Tape	8700	Net to net
11	SHOE LACE	Nylon Shoe Lace	3612	Net To Net in pairs
12	SHOE LACE	Nylon Shoe Lace	5088	Net To Net in pairs

Case No.	159 / NC/5/MEET/Oct/202223/12	
Case Status	Case Approved	
Party Name	OYAL TEXTILE MILLS LIMITED	
Meeting Number and Date	IC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM APPLY 00362373AM22	
RA File Number	32AX04000168 AM22	
Licence No and Date	3211002558/21/02/2022	

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

S.N.	<b>Details of Export List</b>	Qty.	Import item	Qty. Recommended
01	Cotton/Spandex Yarn Blended Knitted Fabric Heatset Grey 95% Combed Cotton & 5% Spandex Yarn Blended Knitted Fabric Heatset Grey	330000 KGS	UNITED STATES RAW COTTON	407550 KGS
02	Cotton/Spandex Yarn Blended Knitted Fabric Heatset Grey 90% Combed Cotton & 10% Spandex Yarn Blended Knitted Fabric Heatset Grey	50000 KGS	UNITED STATES RAW COTTON	58500 KGS

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	160 / NC/5/MEET/Oct/202223/12		
Case Status	Case Deferred		
Party Name	UVOCRAFT APPARELS INDIA PRIVATE LIMITED		
Meeting Number and Date	IC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022		
HQ File Number	HQRNORM APPLY 00363422AM22		
RA File Number	07AX04000403 AM22		
Licence No and Date	0711003275/22/02/2022		

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm was asked to furnish the following:

- 1. CAD.
- 2. Image and measurement chart.

The firm has submitted improper reply and submitted only CAD in their reply. Hence committee decided to send a reminder to furnish the proper reply as mentioned above.

The case stands deferred for re-listing.

Case No.	161 / NC/5/MEET/Oct/202223/12	
Case Status	Case Approved	
Party Name	AYARATHANA EXPORTS	
Meeting Number and Date	IC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM APPLY 00370933AM22	
RA File Number	32AX04000163 AM22	
Licence No and Date	3211002596/28/02/2022	

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

S.	<b>Details of Export List</b>	Qty	Import item	<b>Qty Recommended</b>	
No.					
01	Babies Cardigan With Hooded	14779	60% Cotton 40% Polyester Woven	n 0.54 Sq. Mtr/pc	
	Made Of 60% Cotton 40% Polyester Woven Twill Fabric, Weight 248 GSM,	NOS	Twill Fabric, Weight 248 GSM, Width 58 Inch		
	Width 58 Inch				
02	Babies Overall Dress	13729	60% Cotton 40% Polyester Wove Twill Fabric Weight 248 GSM,	0.45 Sq. Mtr/pc	
	Made Of 60% Cotton 40% Polyester Woven Twill Fabric Weight 248 GSM, Width 58 Inch	NOS	Width 58 Inch		
03	Babies T-Shirts	11207	60% Cotton 40% Polyester Knitted	0.25 Sq. Mtr/pc	
	Made Of 60% Cotton 40% Polyester Knitted Jersey Fabric Weight 180GSM,	NOS	Jersey Fabric Weight 180GSM, Width 70 Inch		
	Width 70 Inch				

04	Babies Body Suits	21494	60% Cotton 40% Polyester Knitted	0.24 Sq. Mt
	Made Of 60% Cotton 40% Polyester Knitted Jersey Fabric Weight 180 GSM,	NOS	Jersey Fabric Weight 180 GSM, Width 70 Inch	0.2 i Sq. Ma
	Width 70 Inch			
05	Babies Dress	23137	60% Cotton 40% Polyester Knitted	0.28 Sq. Mt
	Made Of 60% Cotton 40% Polyester Knitted Jersey Fabric Weight 180 GSM,	NOS	Jersey Fabric Weight 180 GSM, Width 70 Inch	
	Width 70 Inch			
06	Babies Pants	8173	60% Cotton 40% Polyester Knitted Fleece Fabric	0.28 Sq. Mt
	Made Of 60% Cotton 40% Polyester Knitted Fleece Fabric	NOS	Weight 230 GSM,Width70 Inch	
	Weight 230 GSM,Width70 Inch			
07	Babies Cardigan With Hooded	19006	60% Cotton 40% Polyester Knitted Fleece Fabric Weight 230	0.28 Sq. Mtr
	Made Of 60% Cotton 40% Polyester Knitted Fleece Fabric Weight 230 GSM,Width70 Inch	NOS	GSM,Width70 Inch	
08	Babies Pants	7350	92% Cotton 8% Spandex Knitted Jersey	0.16 Sq. Mt
	Made Of 92% Cotton 8% Spandex Knitted Jersey	NOS	Weight 240 GSM,	
	Weight 240 GSM,		Width 67 Inch	
	Width 67 Inch			
09	Babies Cardigan With Hooded	14767	100% Polyester Taffeta Woven	0.54 Sq. Mts
	Made Of 100% Polyester Taffeta Woven Fabric With Wading And Quilting (Weight 130 GSM, Width 60 Inch	NOS	Fabric With Wading And Quilting (Weight 130 GSM, Width 60 Inch	
10	Babies Cardigan With Hooded	10105	100%Polyester Solid Taffeta Woven Fabric (Weight 60GSM,	0.19 Sq. Mtr

Made Of 100% Polyester Solid Taffeta Woven Fabric (Weight 60GSM, Width 60 Inch NOS

Width 60 Inch

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	162 / NC/5/MEET/Oct/202223/12	
Case Status	Case Approved	
Party Name	M T INTERNATIONAL	
Meeting Number and Date	IC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM APPLY 00371543AM22	
RA File Number	32AX04000175 AM22	
Licence No and Date	3211002601/01/03/2022	

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Details of Export List	Qty.	Import item	Qty. Recommended
POWERLOOM MADEUPS	1809	LINEN YARN	1935.63
LINEN NAPKIN	KGS	100% Linen (Flax) Yarn Wet Spun NM 24/1 Bleached Short Fibre Hard Cone	KGS

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	163 / NC/5/MEET/Oct/202223/12	
Case Status	Case Deferred	
Party Name	AIBUNCO INDUSTRIES PRIVATE LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM APPLY 00372928AM22	
RA File Number	06AX04000115 AM22	
Licence No and Date	0611001167/02/03/2022	

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Specification with GSM etc. for all the items of import.

- 2. Application/function of PU Transfer foil and PU Resin.
- 3. Complete calculation for the requirement of inputs (imported and indigenous) for the manufacture of export item, indicating net content and wastage separately,

The case stands deferred for re-listing.

Case No.	164 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	INDIA SHOES EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00373081AM22
RA File Number	04AX04000272 AM22
Licence No and Date	0411002792/02/03/2022

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

- 1. Complete specification with thickness of Import items- Cow finished leather.
- 2. CAD/CAM of export item with calculation for the requirement of Cow finished leather for the manufacture of Export item **indicating** *net import content and wastage in the export item*.
- 3. Compare the requirement of inputs in tabular form with respective SIONs of Hand Book of Procedure and if any additional/ higher quantity is needed, then to give justification for the same.
- 4. Indigenous items to use for the manufacturing of Export item in 4 E annexure.

The case stands deferred for re-listing.

Case No.	165 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00372745AM22
RA File Number	05AX04001162 AM22
Licence No and Date	0511010573/02/03/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm was asked to furnish the following:

- 1. Justification of two fabrics used in both export items.
- 2. Justification for requirement of fabric much over SION

The firm has submitted improper reply and submitted CAD, Image and measurement chart in their reply. Hence committee decided to send a reminder to furnish the proper reply as mentioned above.

The case stands deferred for re-listing.

Case No.	166 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	S K EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00373873AM22
RA File Number	06AX04000101 AM22
Licence No and Date	0611001170/03/03/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Taking cue from J343, following norms are recommended:

**Export Item Name:** Rugs for Horses (The content Polyester PU Coated Fabric width 56 to 62 Inch,GSM 70 to 500 +/-10% (containing 58883.81 Kgs and Polyester Lining Fabric Width 57 Inch +/-10% GSM 50 to 150 +/-10% containing 15228.57 Kgs and Polyester Staple Fiber GSM 50 to 350 (+/-10%) containing 15831.68 Kgs))

**Qty.:** 106600.0 Kg

### **Import Items**:

S. No.	Item description	Qty. Recommended
1.	Polyester PU Coated fabric Width 56 to 62 Inch,GSM 70 to 500 +/-10% (1.05 Kg/kg content in export)	61828.0 Kg
2.	Polyester Lining Fabric Width 57 Inch +/-10% GSM 50 to 150 GSM +/-10%(1.05 Kg/kg content in export)	15990.0 Kg
3.	100% Polyester Staple Fiber Size 4D to 15D) (1,01 Kg/kg content in export) (1.01 Kg/kg content in export)	15990.0 Kg

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	167 / NC/5/MEET/Oct/202223/12	
Case Status	Case Deferred	
Party Name	TANGERINE DESIGN PRIVATE LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM APPLY 00374288AM22	
RA File Number	05AX04001152 AM22	
Licence No and Date	0511010653/03/03/2022	

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to ask the firm to furnish the following:

- 1. Reason with justification for the 74.72% wastage in Synthetic PU leather for making the export item.
- 2. Personal Hearing with sample.

The case stands deferred for re-listing.

Case No.	168 / NC/5/MEET/Oct/202223/12	
Case Status	Case Approved	
Party Name	SHAHI EXPORTS PRIVATE LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM APPLY 00374327AM22	
RA File Number	05AX04001168 AM22	
Licence No and Date	0511010656/03/03/2022	

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	169 / NC/5/MEET/Oct/202223/12	
Case Status	Case Approved	
Party Name	SHAHI EXPORTS PRIVATE LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM APPLY 00375297AM22	
RA File Number	05AX04001121 AM22	
Licence No and Date	0511010674/04/03/2022	

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	170 / NC/5/MEET/Oct/202223/12	
Case Status	Case Approved	
Party Name	RNG EXPORTS INDIA	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM APPLY 00378759AM22	
RA File Number	06AX04000112 AM22	
Licence No and Date	0611001179/07/03/2022	

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

Taking cue from g-38 following norms are recommended:

**Export item:** LEATHER BELT (WIDTH 42MM, LENGTH 44 - 56 INCH)(CONTAINING 952.4 SQM FINISHED COW LEATHER)

**Qty.:** 10753.0 Nos

**Import Item**: FINISHED COW LEATHER (Vegetal Leather, Grade A/B, and Colour Natural, Thickness - 3.6 to 4)

**Qty.:** Net + 5% (1000.0 Sq. Mt)

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	171 / NC/5/MEET/Oct/202223/12	
Case Status	Case Approved	
Party Name	SHAHI EXPORTS PRIVATE LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM APPLY 00378478AM22	
RA File Number	05AX04001169 AM22	
Licence No and Date	0511010723/07/03/2022	
Norms Committee Decision:		

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	172 / NC/5/MEET/Oct/202223/12	
Case Status	Case Deferred	
Party Name	RAHMAN INDUSTRIES LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM APPLY 00378563AM22	
RA File Number	06AX04000108 AM22	
Licence No and Date	0611001177/07/03/2022	

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to send a reminder to the firm to furnish ask the firm to furnish the Specification of Synthetic lining and Sheet for insole.

The case stands deferred for re-listing.

Case No.	173 / NC/5/MEET/Oct/202223/12	
Case Status	Case Deferred	
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM APPLY 00379341AM22	
RA File Number	32AX04000191 AM22	
Licence No and Date	3211002698/08/03/2022	

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to send a reminder to the firm to furnish ask the firm to furnish the following:

- 1. Qty. Of import item no1, 2 and 3 in kg and its net content in export.
- 2. Justification of qty of import with the help of CAD.

Case No.	174 / NC/5/MEET/Oct/202223/12	
Case Status	Case Approved	
Party Name	SHAHI EXPORTS PRIVATE LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM APPLY 00379705AM22	
RA File Number	05AX04001206 AM22	
Licence No and Date	0511010823/08/03/2022	

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	175 / NC/5/MEET/Oct/202223/12	
Case Status	Case Approved	
Party Name	SAHU EXPORTS PRIVATE LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM APPLY 00379721AM22	
RA File Number	05AX04001201 AM22	
Licence No and Date	0511010827/08/03/2022	

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

S.N	<b>Details of Export List</b>	Qty.	Import item	Qty. Recommended
01	Ladies Dress	700	100% LINEN BLEACHED	4536
	Made Of	PCS	WOVEN FABRIC, GSM - 169 (+/-10%)	KGS
	100% Linen Bleached Woven Fabric, GSM – 169+/-10%			

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	176 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred

Party Name	G.R.CORPORATION	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM APPLY 00381265AM22	
RA File Number	er 06AX04000129 AM22	
Licence No and Date	0611001192/09/03/2022	

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

- 1. Net contents of each import item in final product.
- 2. Stage wise wastage for each imported item.
- 3. The width of import item is mentioned 1mm to 100 mm, which is a huge range, firm should give exact width of tape with total weight to be export.

The case stands deferred for re-listing.

Case No.	177 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	MOHIB INDIA SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00380929AM22
RA File Number	04AX04000298 AM22
Licence No and Date	0411002829/09/03/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to defer the case for further examination.

The case stands deferred for re-listing.

Case No.	178 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	FOCUS ENERGY LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00381102AM22
RA File Number	04AX04000226 AM22
Licence No and Date	0411002840/09/03/2022

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on

recommendation of Tech auth., decided to ask the firm to furnish the following:

- 1. Specification of all the import items including thickness of Leather.
- 2. Calculation of the requirement of imported items, comparing with SION fixed at G-13 in tabular form and if additional item/s are required then to give justification
- 3. Indigenous items to be indicated in 4 E annexure of the application.

The case stands deferred for re-listing.

Case No.	179 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00381106AM22
RA File Number	05AX04001233 AM22
Licence No and Date	0511010856/09/03/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Taking cue from G-33, the following norms are recommended:

Export item: HAND BAG FOR WOMENS MADE OF SYNTHETIC PU LEATHER LG EW CROSSBODY

**Qty:-** 5120 pcs.

Import items recommendation

S No.	Description of input	UOM	Qty, Recommended
1	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 130 +/- 10%	SQM	Net +5%
2	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 200 +/- 10%	SQM	Net +5%
3	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 75 +/- 10%	SQM	Net +5%

4	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 90 +/- 10%	SQM	Net +5%
5	ADHESION PROMOTER - UA400H	KG	26.11*
6	EDGE PAINT SEMI GLOSSY - DAS660	KG	26.11*
7	HANGTAG	NOS	Net to net
8	LEATHER BOARD - 0.4 MM TO 2.00 MM Thickness	KG	Net +5%
9	METAL BOTTOM STOPPER # 5 BSC (IP51)	NOS	Net =1%
10	METAL PARTS FOR BAG - 12 MM SQUARE SECTION D RING	NOS	Net =1%
11	METAL PARTS FOR BAG - 12MM G:3.0 MM JET SET CHAIN 1M = 98 LINKS 3.0*12*16.5 IRON CHAIN (13 LINK WITH ASSEMBLED AND 2 LINK OPEN) -15 LINKS	NOS	Net =1%
12	METAL PARTS FOR BAG - 12MM T:3 SOLID OXORD BUCKLE (RB2543)	NOS	Net to net
13	METAL PARTS FOR BAG - 40MM METAL LETTERS WITH 10.7MM CHARM	NOS	Net =1%
14	METAL PARTS FOR BAG - 41MM CALISTA PULLER	NOS	Net =1%
15	METAL SLIDER # 5 METAL NON LOCK SLIDER OPEN BALE (MP260)	NOS	Net =1%
16	METAL TOP STOPPER # 5 GOLD (IP51)	NOS	Net =1%
17	MK BOOKLET	NOS	Net to net
18	NYLON ZIPPER WITH METAL TEETH	MTR	Net +1%
19	PE FOAM TUBE - 1 MM Thickness	KG	Net +1%
20	PLASTIC ROLL FILLER - 200 MM x 250 MM, 20 MICRON, HDPE	KG	Net +1%

21	PRIMER - DA550	KG	104.45*
22	QR LABEL	NOS	Net to net
23	SYNTHETIC PU LEATHER - GSM 570 +/- 10%	SQM	Net +5%
24	SYNTHETIC PU LEATHER - GSM 646 +/- 10%	SQM	Net +5%
25	SYNTHETIC PU LEATHER - GSM 850 +/- 10%	SQM	Net +5%
26	SYNTHETIC PU LEATHER - GSM 993 +/- 10%	SQM	Net +5%
27	TECH CARD	NOS	Net to net

Subject to 2% FOB value of Export combining all the three items together.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	180 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00381107AM22
RA File Number	05AX04001232 AM22
Licence No and Date	0511010857/09/03/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Export item:- HAND BAG FOR WOMENS MADE OF SYNTHETIC PU LEATHER LG EW CROSSBODY

Qty:-11455 Pcs.

Import item recommendation:

S.No. Description of input UOM Qty.

			recommended
1	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 130 +/- 10%	SQM	Net +5%
2	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 200 +/- 10%	SQM	Net +5%
3	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 75 +/- 10%	SQM	Net +5%
4	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 90 +/- 10%	SQM	Net +5%
5	ADHESION PROMOTER - UA400H	KG	58.42*
6	EDGE PAINT SEMI GLOSSY - DAS660	KG	58.42*
7	HANGTAG	NOS	Net to net
8	LEATHER BOARD - 0.4 MM TO 2.00 MM Thickness	KG	Net +5%
9	METAL BOTTOM STOPPER # 5 BSC (IP51)	NOS	Net +1%
10	METAL PARTS FOR BAG - 12 MM SQUARE SECTION D RING	NOS	Net +1%
11	METAL PARTS FOR BAG - 12MM G:3.0 MM JET SET CHAIN 1M = 98 LINKS 3.0*12*16.5 IRON CHAIN (13 LINK WITH ASSEMBLED AND	NOS	Net +1%

	2 LINK OPEN) -15 LINKS		
12	METAL PARTS FOR BAG - 12MM T:3 SOLID OXORD BUCKLE (RB2543)	NOS	Net to net
13	METAL PARTS FOR BAG - 40MM METAL LETTERS WITH 10.7MM CHARM	NOS	Net +1%
14	METAL PARTS FOR BAG - 41MM CALISTA PULLER	NOS	Net +1%
15	METAL SLIDER # 5 METAL NON LOCK SLIDER OPEN BALE (MP260)	NOS	Net +1%
16	METAL TOP STOPPER # 5 GOLD (IP51)	NOS	Net +1%
17	MK BOOKLET	NOS	Net to net
18	NYLON ZIPPER WITH METAL TEETH	MTR	Net +1%
19	PE FOAM TUBE - 1 MM Thickness	KG	Net +1%
20	PLASTIC ROLL FILLER - 200 MM x 250 MM, 20 MICRON, HDPE	KG	Net +1%
21	PRIMER - DA550	KG	233.68*
22	QR LABEL	NOS	Net to net
23	SYNTHETIC PU LEATHER - GSM 570 +/- 10%	SQM	Net +5%

24	SYNTHETIC PU LEATHER - GSM 646 +/- 10%	SQM	Net +5%
25	SYNTHETIC PU LEATHER - GSM 690 +/- 10%	SQM	Net +5%
26	SYNTHETIC PU LEATHER - GSM 890 +/- 10%	SQM	Net +5%
27	TECH CARD	NOS	Net to net

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	181 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00382153AM22
RA File Number	32AX04000194 AM22
Licence No and Date	3211002708/10/03/2022

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to send a reminder to the firm to furnish the following:

- 1. Qty. Of import item no1 and 2 in kg and its net content in export
- 2. Width of import item
- 3. Justification of qty of import with the help of CAD.

Case No.	182 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	REFLEXIONS NARAYANI IMPEX PVT.LTD.
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00382539AM22
RA File Number	02AX04000186 AM22
Licence No and Date	0211002084/10/03/2022

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to ask the firm to furnish the following:

- 1. To give CAD/CAM of the export items using Finished Leather and lining material with efficiency.
- 2. To give specification of both the import items and also to give width of lining material with unit of measurement in Sq. Metre/yard.
- 3. Reason for giving net import content of Finished Leather, two times in some of the export items, giving difference in leather if any and justification.

The case stands deferred for re-listing.

Case No.	183 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00383715AM22
RA File Number	05AX04001249 AM22
Licence No and Date	0511010953/11/03/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Taking cue from G-23, the following norms are recommended:

Export item: LEATHER PURSE CROSSGRAIN LEATHER CORNER ZIP

Qty. 25000 Pcs.

Import item Recommendation:

S No.	Description of input	UOM	Qty. recommended
1	COW SPLIT FINISHED LEATHER	SF	Net +5%
2	100% POLYESTER WOVEN FABRIC WITH	SQM	Net +5%

	PU COATING FOR LINING - GSM 162 +/-10%		
3	METAL PARTS FOR BAG - 10 MM ID - D RING	NOS	Net +1%
4	NYLON ZIPPER WITH METAL TEETH	MTR	Net +1%
5	METAL SLIDER- #3 REVISED PEANUT SHAPE METAL SLIDER	NOS	Net +1%
6	METAL TOP STOPPER - SET OF 2 PCS	SETS	Net +1%
7	MICROFIBRE - HD FILLER NON WOVEN 0.4 MM Thickness- GSM 170 +/- 10%	SQM	Net +1%
8	MICROFIBRE - HD FILLER NON WOVEN 0.6 MM Thickness- GSM 225 +/- 10%	SQM	Net +1%
9	100% NYLON WOVEN FABRIC - GSM 150 +/- 10%	SQM	Net +5%
10	100% NYLON WOVEN FABRIC - GSM 210 +/- 10%	SQM	Net +5%
11	100% NYLON WOVEN FABRIC - GSM 420 +/- 10%	SQM	Net +5%
12	100% POLYESTER WOVEN FABRIC FOR LINING WITH ADHESIVE ON ONE SIDE - GSM 30 +/- 10%	SQM	Net +5%
13	PAPER CARE CARD	NOS	Net to net
14	PAPER HANGTAG	NOS	Net to net
15	SENSORMATIC SECURITY LABEL	NOS	Net to net
16	POLYESTER WOVEN LABEL	NOS	Net to net
17	PAPER STICKER	NOS	Net to net
18	ADHESION PROMOTER - UA400H	KG	51.0*

19 PRIMER - DA550 KG 255.0\*

20 EDGE PAINT SEMI GLOSSY - DAS660 KG 153.0\*

\*Subject to 2% FOB value of Export Combining all the three together.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	184 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name TANGERINE DESIGN PRIVATE LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number HQRNORM APPLY 00383724AM22	
RA File Number	05AX04001264 AM22
Licence No and Date	0511010956/11/03/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Taking cue from G-33, the following norms are recommended:

Export item: LEATHER HAND BAG FOR LADIES TZ TOTE

Qty. 9000 Pcs.

Import item recommendation:

No.	Description of input	UOM	Qty. recommended
1	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 120 +/- 10%	SQM	Net +5%
2	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 130 +/- 10%	SQM	Net +5%
3	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 150 +/- 10%	SQM	Net +5%
4	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 200 +/- 10%	SQM	Net +5%

5	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 75 +/- 10%	SQM	Net +5%
6	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 90 +/- 10%	SQM	Net +5%
7	ADHESION PROMOTER - UA400H	KG	45.90*
8	COW SPLIT FINISHED LEATHER	SF	Net +5%
9	EDGE PAINT SEMI GLOSSY - DAS660	KG	45.90*
10	HANGTAG	NOS	Net to net
11	LEATHER BOARD - 0.4 MM TO 2.00 MM Thickness	KG	Net +5%
12	METAL PARTS FOR BAG - 40MM FACET VERTICAL LOGO MK CHARM LOGO WITH BOMBE RING ON BACK	NOS	Net +1%
13	METAL PARTS FOR BAG - 46MM CALISTA PULLER	NOS	Net +1%
14	METAL PARTS FOR BAG - D RING 1.8 X 8 X 6MM CUT	NOS	Net +1%
15	METAL PARTS FOR BAG - SOLID OXFORD BUCKLE 15MM T:4MM (LOGO ON RIGHT SIDE )	NOS	Net +1%
16	METAL SLIDER # 5 COIL NON LOCK SLIDER OPEN BALE SNNL000025	NOS	Net +1%
17	MK BOOKLET	NOS	Net to net
18	NYLON ZIPPER WITH NYLON TEETH	MTR	Net +1%
19	PE FOAM TUBE - 1 MM Thickness	KG	Net +1%
20	PLASTIC ROLL FILLER - 200 MM x 250 MM, 20 MICRON, HDPE	KG	Net +1%
21	PRIMER - DA550	KG	183.60*

22	QR LABEL	NOS	Net to net
23	SYNTHETIC PU LEATHER - GSM 570 +/- 10%	SQM	Net +5%
24	SYNTHETIC PU LEATHER - GSM 880 +/- 10%	SQM	Net +5%
25	TECH CARD	NOS	Net to net

<sup>\*</sup>Subject to 2% FOB value of export

RA concerned may take necessary action subject to compliance of other usual conditions.:

Case No.	185 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00383725AM22
RA File Number	05AX04001248 AM22
Licence No and Date	0511010954/11/03/2022

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

- 1. Reason with justification for the 74.72 % of wastage in PU Synthetic Leather for making the export item.
- 2. Personal Hearing with samples.

Case No.	186 / NC/5/MEET/Oct/202223/12			
Case Status Case Approved				
Party Name SHAHI EXPORTS PRIVATE LIMITED				
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022			
HQ File Number HQRNORM APPLY 00383726AM22  RA File Number 05AX04001254 AM22  Licence No and Date 0511010957/11/03/2022				
		Norms Committee Decision:		

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	187 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00383733AM22
RA File Number	05AX04001265 AM22
Licence No and Date	0511010958/11/03/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Taking cue from G-33, the following, norms are recommended:

Export item: HAND BAG FOR WOMENS MADE OF SYNTHETIC PU LEATHER LG EW CAMERA CROSSBODY

Qty: 3512 Nos.

Import item recommendation:

0.	<b>Description of input</b>	UOM		<b>Qty. Recommended:</b>
1	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 130 +/- 10%	SQM	Net +5%	
2	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 200 +/- 10%	SQM	Net +5%	
3	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 75 +/- 10%	SQM	Net +5%	
4	100% POLYESTER WOVEN FABRIC FOR	SQM	Net +5%	

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	LINING - GSM 90 +/- 10%		
5	ADHESION PROMOTER - UA400H	KG	17.91*
6	EDGE PAINT SEMI GLOSSY - DAS660	KG	17.91*
7	HANGTAG	NOS	Net to net
8	LEATHER BOARD - 0.4 MM TO 2.00 MM Thickness	KG	Net +5%
9	METAL BOTTOM STOPPER # 5 BSC CLAW TYPE (IP51)	NOS	Net +1%
10	METAL PARTS FOR BAG - 35MM METAL LETTERS WITH 10MM MK CHARM LOGO		Net +1%
11	METAL PARTS FOR BAG - AVA DOG CLIP 14MM G:2.9MM	NOS	Net +1%
12	METAL PARTS FOR BAG - BEVEL MK CHARM LOGO26MM T:4.1MM FOR 8MM STRAP PULLER	NOS	Net +1%
13	METAL PARTS FOR BAG - D RING 15MM D3.3MM	NOS	Net +1%
14	METAL PARTS FOR BAG - NAIL HEAD STUD 8MM	NOS	Net +1%
15	METAL PARTS FOR BAG - OXFORD BUCKLE 15MM	NOS	Net to net
16	METAL PARTS FOR BAG - SOPHIE D RING 8.2MM T:2MM	NOS	Net +1%
17	METAL SLIDER # 5 NON LOCK SLIDER OPEN BALE (MP260)	NOS	Net +1%
18	METAL TOP STOPPER # 5 GOLD (IP51)	NOS	Net +1%

19	MK BOOKLET	NOS	Net to net
20	NYLON ZIPPER WITH METAL TEETH	MTR	Net +1%
21	PE FOAM TUBE - 1 MM Thickness	KG	Net +1%
22	PLASTIC ROLL FILLER - 200 MM x 250 MM, 20 MICRON, HDPE	KG	Net +1%
23	PRIMER - DA550	KG	71.64*
24	QR LABEL	NOS	Net to net
25	SYNTHETIC PU LEATHER - GSM 570 +/-10%	SQM	Net +5%
26	SYNTHETIC PU LEATHER - GSM 646 +/-10%	SQM	Net +5%
27	SYNTHETIC PU LEATHER - GSM 690 +/-10%	SQM	Net +5%
28	SYNTHETIC PU LEATHER - GSM 840 +/-10%	SQM	Net +5%
29	TECH CARD	NOS	Net to net

Subject to 2% FOB value of Export, all the three items combing together.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	188 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00389461AM22
RA File Number	07AX04000484 AM22
Licence No and Date	0711003444/16/03/2022

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	189 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00389709AM22
RA File Number	05AX04001302 AM22
Licence No and Date	0511011075/16/03/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Taking cue from G-33, following norms are recommended:

Export item (01):- SYNTHETIC PU LEATHER 2 WAY BOSTON BAG.

Qty.- 2448 Nos.

Import items recommendation

Sl No	Description of input	UOM	Qty. Recommended
1	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 164 +/-10%	SQM	Net +5%
2	METAL PARTS FOR BAG - ADJUSTER 20MM	NOS	Net +1%
3	METAL PARTS FOR BAG - D RING 15MM	NOS	Net +5%
4	METAL PARTS FOR BAG - DOG HOOK 20MM	NOS	Net +5%
5	METAL PARTS FOR BAG - OVAL RING 25MM	NOS	Net +5%

6	METAL SLIDER # 5 NON LOCK SLIDER OPEN BALE (MP260)	NOS	Net +5%
7	NYLON ZIPPER WITH METAL TEETH	MTR	Net +5%
8	SYNTHETIC PU LEATHER - GSM 435 +/- 10%	SQM	Net +5%
9	SYNTHETIC PU LEATHER - GSM 527 +/- 10%	SQM	Net +5%

Export item (02):- SYNTHETIC PU LEATHER MINI TOOL SHOULDER BAG

Qty. 10954 Nos.

Import items recommendation:

S.No.	. Description of input	UOM	Qty. Recommendation
10	METAL PARTS FOR BAG - HIDDEN MAGNET SIZE 30X10X2 MM	NOS	Net +5%
11	SYNTHETIC PU LEATHER - GSM 527 +/- 10%	SQM	Net +5%

Export item(03):- SYNTHETIC PU LEATHER BUCKET SHOULDER BAG

Qty.- 7200 Nos.

Import item recommendation:

S.N.	Description of input	UOM	Qty. Recommendation
12	METAL PARTS FOR BAG - ADJUST BUCKLE 20MM	NOS	Net +to net
13	METAL PARTS FOR BAG - D RING 20MM	NOS	Net +5%
14	METAL PARTS FOR BAG - MAGNETIC SNAP	NOS	Net +5%
15	METAL PARTS FOR BAG - METAL DOG HOOK 20MM	NOS	Net +5%
16	SYNTHETIC PU LEATHER - GSM 435 +/- 10%	SQM	Net +5%

17 SYNTHETIC PU LEATHER - GSM 527 +/- 10%

SQM

Net +5%

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	190 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	SHYAMALI EXPORT
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00389761AM22
RA File Number	04AX04000330 AM22
Licence No and Date	0411002916/16/03/2022

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

- 1. Complete calculation, giving net import content (in Square meter) of Fabric & cord in pouches, wastage of fabric & cord, separately for each type of export item.
- 2. Justification of wastage percentage of fabric & cord in manufacturing pouches.
- 3. Indigenous items to use in making export items and to fill in 4 E annexure.

The case stands deferred for re-listing.

Case No.	191 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00390738AM22
RA File Number	05AX04001336 AM22
Licence No and Date	0511011169/17/03/2022

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

- 1. Reason with justification for the 72.41% of wastage in Cow Crust leather for making the export item.
- 2. Personal Hearing with sample.

Case No.	192 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred

Party Name	FLAMINGO SSI
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00390957AM22
RA File Number	04AX04000323 AM22
Licence No and Date	0411002934/17/03/2022

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

- 1. Complete specification, giving a thickness of import and Export items.
- 2. Reason for not giving indigenous items of chemicals and other items in 4 E Annexure.
- 3. Justification of wastage of WET BLUE HEIFER HIDESfor the manufacture of finished leather and to give details of these hides.

The case stands deferred for re-listing.

Case No.	193 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00398574AM22
RA File Number	05AX04001405 AM22
Licence No and Date	0511011309/23/03/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

S.N.	<b>Details of Export List</b>	Qty.	Import item	Qty. Recommended
01	Gents Sleeveless Jacket	619	100% Cotton Woven Printed Fabric GSM 125	1.89 Sq. Mtr/Pc
	(Style No. HT0102)	NOS	(Tolerance + Or - 10%)	
	Made Of 100% Cotton Woven Printed Fabric GSM 125 (Tolerance + Or - 10%)		(98060000 PAKISTAN ORIGIN	)
	,			

02 Mens Jacket With Hood 718 100% Cotton Woven Printed 4.44 Sq. Mtr/Pc
Fabric GSM 125

(Style No. HM0044) NOS

(Tolerance + Or - 10%)

Made Of 100% Cotton Woven
Printed Fabric GSM 125 (Tolerance + Or - 10%)

+ Or - 10%)

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	194 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00399491AM22
RA File Number	05AX04001355 AM22
Licence No and Date	0511011321/24/03/2022

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

- 1. CAD mentioning export serial no.
- 2. Image with mentioning product description.
- 3. Measurement chart with mentioning product description.

The case stands deferred for re-listing.

Case No.	195 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	SUPER TANNERY LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00401776AM22
RA File Number	06AX04000152 AM22
Licence No and Date	0611001235/25/03/2022

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Compare the requirement with the respective SION of H. B. Of Procedure Vol II, in tabular form and

if additional requirement is there, then to indicate justification in the remark column.

- 2. CAD/CAM of the export item, showing requirement/calculation for various lining.
- 3. Function/purpose of each lining in the export item.

The case stands deferred for re-listing.

Case No.	196 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00401473AM22
RA File Number	05AX04001353 AM22
Licence No and Date	0511011373/25/03/2022

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

- 1. To indicate the number of PCs to export in each thickness and accordingly its requirements of leather
- 2. Difference in each type of leather to import.
- 3. Calculation for requirement of leather indicating net content and wastage separately for each type of export item.
- 4. Indigenous items to use in manufacturing the export item in 4 E annexure of the application.

The case stands deferred for re-listing.

Case No.	197 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001440AM23
RA File Number	32AX04000129 AM23
Licence No and Date	3211003224/16/06/2022

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

- 1. CAD.
- 2. Image with mentioning product description.
- 3. Measurement chart with mentioning product description.

The case stands deferred for re-listing.

Case No.	198 / NC/5/MEET/Oct/202223/12
Case Status Case Deferred	
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001424AM23
RA File Number	05AX04000796 AM23
Licence No and Date	0511013253/16/06/2022

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

- 1. CAD.
- 2. Image with mentioning product description.
- 3. Measurement chart with mentioning product description.
- 4. Justification for very high consumption than SION.
- 5. Use of two fabrics to be indicated in coloured image of garment.

The case stands deferred for re-listing.

Case No.	199 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	WEAR WELL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001430AM23
RA File Number	05AX04000782 AM23
Licence No and Date	0511013255/16/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	200 / NC/5/MEET/Oct/202223/12		
Case Status	Case Approved		
Party Name	KASIM TEXTILE MILLS PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022		

HQ File Number	HQRNORM APPLY 00001447AM23
RA File Number	32AX04000124 AM23
Licence No and Date	3211003226/17/06/2022

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

S.N.	Export item	Qty.	Import item	Qty. Recommended
1.	COTTON WOVEN FABRICS MADE OUT OF RELEVANT SPUN YARN		100% COTTON RING SPUN UNWAXED YARN COUNTS 40s AND BELOW	
2.	COTTON WOVEN FABRICS MADE OUT OF RELEVANT SPUN YARN		100% COTTON RING SPUN UNWAXED YARN COUNTS ABOVE 40s	_

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	201 / NC/5/MEET/Oct/202223/12	
Case Status Case Deferred		
Party Name	OPERA GLOBAL PRIVATE LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM APPLY 00001452AM23	
RA File Number	05AX04000800 AM23	
Licence No and Date	0511013265/17/06/2022	

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

- 1. CAD.
- 2. Image with mentioning product description.
- 3. Measurement chart with mentioning product description.
- 4. Requirement of export wise import items in Sq. Mtr/P.

Case No.	202 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	WEAR WELL INDIA PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001467AM23
RA File Number	05AX04000773 AM23
Licence No and Date	0511013286/17/06/2022

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	203 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	SAGUN LEATHER AND PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001469AM23
RA File Number	06AX04000103 AM23
Licence No and Date	0611001415/17/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for with 5% wastage on PU Leather at import serial no 01 and 14 of relevant GSM. Rest of the import items are components and are allowed with 1 % wastage with accounting in export.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	204 / NC/5/MEET/Oct/202223/12	
Case Status	Case Deferred	
Party Name	LOYAL TEXTILE MILLS LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM APPLY 00001503AM23	
RA File Number	32AX04000130 AM23	
Licence No and Date	3211003233/20/06/2022	

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on

recommendation of Tech auth., decided to ask the firm to furnish the following:

- 1. CAD mentioning export serial no.
- 2. Image with mentioning product description.
- 3. Measurement chart with mentioning product description.

The case stands deferred for re-listing.

Case No.	205 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	RATANMOTI TEXFAB (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001547AM23
RA File Number	31AX04000082 AM23
Licence No and Date	3111001470/21/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and taking cue from SION J-39 and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Export item	Qty.	Import item	Qty. Recommended
FABRICS	11683 Kg.	VISCOSE STAPLE YARN	12500 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	206 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	BBS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001558AM23
RA File Number	02AX04000161 AM23
Licence No and Date	0211002593/21/06/2022

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD.

- 2. Image with mentioning product description.
- 3. Measurement chart with mentioning product description.

The case stands deferred for re-listing.

Case No.	207 / NC/5/MEET/Oct/202223/12		
Case Status	Case Deferred		
Party Name	MEXIM ADHESIVE TAPES PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022		
HQ File Number	HQRNORM APPLY 00001561AM23		
RA File Number	03AX04001827 AM23		
Licence No and Date	0311015726/21/06/2022		

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

- 1. Specification and material of export item,
- 2. Width of export and import item

The case stands deferred for re-listing.

Case No.	208 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	GANGA ACROWOOLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001533AM23
RA File Number	30AX04000113 AM23
Licence No and Date	3011002276/21/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Export item	Qty.	S.N.	Import item	Qty. Recommended
Lyocell (Tencel) Viscose, Wool Mohair Blended Grey Yarn(Under Worsted System) The Net Content	1 –		Lyocell (Tencel) Fiber (2 Denier - 8 Denier)	6690 Kg.
of Lyocell (Tencel), Viscose, Wool & Mohair not less than 6000.000		2.	Viscose Tow (1.7Denier -	3150 Kg.

Kgs,3000.000Kg ,3000.000 Kg & 3000.000 Kg respectively including HSN code 55102090		6.7Denier)	
		Wool Tops (18 Micron - 39 Micron)	3300 Kg.
		Mohair Tops (18 Micron - 39 Micron)	3300 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	209 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	RATANMOTI TEXFAB (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001546AM23
RA File Number	31AX04000083 AM23
Licence No and Date	3111001469/21/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of echnical authority, committee decided to ask the firm to furnish the following:

- 1. Difference between import item and export item.
- 2. Manufacturing process and stage-wise wastages.

The case stands deferred for re-listing.

Case No.	210 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	COTTON WORLD
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001573AM23
RA File Number	07AX04000283 AM23
Licence No and Date	0711004408/22/06/2022

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on

recommendation of Tech auth., decided to ask the firm to furnish the following:

- 1. CAD.
- 2. Image with mentioning product description.
- 3. Measurement chart with mentioning product description.

The case stands deferred for re-listing.

Case No.	211 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001582AM23
RA File Number	06AX04000109 AM23
Licence No and Date	0611001420/22/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to defer the case for further examination.

The case stands deferred for re-listing.

Case No.	212 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	WINNER OVERSEAS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001583AM23
RA File Number	04AX04000251 AM23
Licence No and Date	0411003498/22/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to defer the case for further examination.

Case No.	213 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001633AM23

RA File Number	06AX04000107 AM23
Licence No and Date	0611001433/24/06/2022

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to defer the case for further examination.

The case stands deferred for re-listing.

Case No.	214 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	AJANTHA SHOE COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001638AM23
RA File Number	04AX04000263 AM23
Licence No and Date	0411003513/24/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to defer the case for further examination.

The case stands deferred for re-listing.

Case No.	215 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	FARIDA CLASSIC SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001647AM23
RA File Number	04AX04000260 AM23
Licence No and Date	0411003514/24/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to defer the case for further examination.

Case No.	216 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022

HQ File Number	HQRNORM APPLY 00001654AM23
RA File Number	05AX04000891 AM23
Licence No and Date	0511013441/24/06/2022

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth, committee noted that firm has attached only CAD and image of the product. Therefore, committee decided ask the firm to furnish the following:

- 1. Measurement chart with mentioning product description.
- 2. Justification for higher requirement of fabric.

The case stands deferred for re-listing.

Case No.	217 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	AJANTHA SHOE COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001655AM23
RA File Number	04AX04000262 AM23
Licence No and Date	0411003520/24/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to defer the case for further examination.

The case stands deferred for re-listing.

Case No.	218 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	S K EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001630AM23
RA File Number	06AX04000099 AM23
Licence No and Date	0611001431/24/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Taking cue from J343, following norms are recommended:

**Export Item Name:** Rugs for Horses (The Content Polyester PU Coated fabric Width 56 to 62 Inch, GSM 70 to 500 +/-10pc containing 117767.62 Kgs and Polyester Lining Fabric Width 57 Inch +/-10% GSM 50 to 150 GSM +/-10% containing 30457.14 Kgs and 100% Polyester Staple Fiber Size 4D to 15D containing 31663.37 Kgs)

**Qty.:** 213200 Kg

# **Import Items**:

S. No.	Item description	Qty. Recommended
1.	Polyester PU Coated fabric Width 56 to 62 Inch,GSM 70 to 500 +/-10% (1.05 Kg/kg content in export)	123656 Kg
2.	Polyester Lining Fabric Width 57 Inch +/-10% GSM 50 to 150 GSM +/-10%(1.05 Kg/kg content in export)	31980 Kg.
3.	100% Polyester Staple Fiber Size 4D to 15D) (1,01 Kg/kg content in export) (1.01 Kg/kg content in export)	31980 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	219 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	AGRIYAH SAFETY GEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001684AM23
RA File Number	06AX04000114 AM23
Licence No and Date	0611001435/27/06/2022

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

- 1. CAD.
- 2. Image with mentioning product description.
- 3. Measurement chart with mentioning product description.

Case No.	220 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred

Party Name	A2DS SCHUH FABRIK PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001690AM23
RA File Number	04AX04000293 AM23
Licence No and Date	0411003534/27/06/2022

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to defer the case for further examination.

The case stands deferred for re-listing.

Case No.	221 / NC/5/MEET/Oct/202223/12		
Case Status	Case Approved		
Party Name	STAND21 EXPORTS (INDIA) PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022		
HQ File Number	HQRNORM APPLY 00001679AM23		
RA File Number	04AX04000231 AM23		
Licence No and Date	0411003524/27/06/2022		

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

S.N.	Details of Export List	Qty.	Import item	Qty. Recommended
1	100% ARAMIDE FABRICS MENS SHOES (100% ARAMIDE)	300 PRS	INTERLOCK KNITTED FABRIC 100% ARAMIDE 63 INCH WIDTH 240 GSM 2 COLORS	137.1 SQM
			KNITTED NOMEX 100% ARAMIDE Ref	73.2
			Shiny 3000 FABRICS BLACK 240 GSM	SQM
			SYNTHETIC SOLE SHEET Made of STYRENE BUTADIENE RUBBER of Thickness: 4MM 90 sheets	21.0 SQM
			FOAM FIRE RETARDANT 3MM, 6MM and 8MM	150.3 SQM

			RUBBER (EVA) FOR SOLES OF SHOES(IN SHEET FORM OF REL THICKNESS)	4.56
				SQM
			KNITTED FABRIC 10% ARAMIDE 320 GSM BLACK COATED FABRIC	115.92
			BLACK COATED FABRIC	SQM
2	100% ARAMIDE FABRICS MENS	150	INTERLOCK KNITTED FABRIC 100% ARAMIDE 63 INCH WIDTH 240 GS	68.55
	MECHANIC FULL SHOES	PRS	ANGLANDE OF INCIL WIDTH 2 TO OF	SQM
	(100% ARAMIDE		WOVEN FABRIC 100% ARAMIDE 180 GSM WIDTH 59 INCH BLACK 221	101.55
	FABRIC)			SQM
			SYNTHETIC SOLE SHEET Made of STYRENE BUTADIENE RUBBER of	12.0
			Thickness: 5 mm 25 sheets	SQM
			FOAM FIRE RETARDANT	85.05
			3 mm, 6 mm and 8 mm	SQM
			,	
			RUBBER EVA FOR SOLES OF SHOES (IN	9.788
			SHEET FORM OF REL THICKNESS)	SQM
				2 21.1
			KNITTED FABRIC 100% ARAMIDE 320	34.29
			GSM BLACK COATED FABRIC	34.29
				SQM
3	FULL SHOES MENS	800	INTERLOCK KNITTED FABRIC 100%	365.6
	Made out of SUEDE	PRS	ARAMIDE 63 INCH WIDTH 240 GSM	SQM
	AND GRAIN	1 173		DOM
	LEATHER containing			<b>7</b>
	INTERLOCK -100%		SYNTHETIC SOLE SHEET Made of STYRENE BUTADIENE RUBBER of	56.0
	ARAMIDE KNITTED FABRIC, SYN. SOLE		Thickness: 4 mm 90 sheets	SQM
	SHEET,			
	(100% ARAMIDE		FOAM FIRE RETARDANT 3 mm, 6 mm and 8	451.2
	FABRIC &		mm	SQM
	LEATHER)			<u>.</u>
			RUBBER EVA FOR SOLES OF SHOES (IN	28.4
			SHEET FORM OF REL THICKNESS)	<b>2</b> 0.T
			,	

-					
					SQM
	4	GLOVES	300	INTERLOCK KNITTED FABRIC 100% ARAMIDE 63 INCH WIDTH 240 GSM	483.0
		Made out of 100% ARAMIDE FABRICS	PRS	ARAMIDE 03 INCH WIDTH 240 05M	SQM
		(100% ARAMIDE		KNITTED FABRIC 100% ARAMIDE 70 GSM WIDTH: 63 INCH Ref ADAMO WHITE	327.0
		FABRICS)		WIDTH: 05 INCH RELADAMO WHITE	SQM
				KNITTED FABRIC 100% ARAMIDE 150	327.0
				GSM WIDTH 59 INCH Ref GASTONE WHITE	SQM

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	222 / NC/5/MEET/Oct/202223/12		
Case Status	Case Deferred		
Party Name	FRONTIER PROTECTIVEWEAR PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022		
HQ File Number	HQRNORM APPLY 00001680AM23		
RA File Number	02AX04000172 AM23		
Licence No and Date	0211002613/27/06/2022		

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

- 2. Image with mentioning product description.
- 3. Measurement chart with mentioning product description.

Case No.	223 / NC/5/MEET/Oct/202223/12	
Case Status	ase Deferred	
Party Name	NIBRAS & CO	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM APPLY 00001681AM23	
RA File Number	04AX04000287 AM23	
Licence No and Date	0411003525/27/06/2022	

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to defer the case for further examination.

The case stands deferred for re-listing.

Case No.	224 / NC/5/MEET/Oct/202223/12		
Case Status	Case Approved		
Party Name	S.K.SHOES AND BOOTS PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022		
HQ File Number	HQRNORM APPLY 00001700AM23		
RA File Number	06AX04000117 AM23		
Licence No and Date	0611001438/28/06/2022		

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

S.	<b>Details of Export List</b>	Qty.	Import item	Qty .Recommended
No.				
1	Ladies Long Boot	3660	PVC Synthetic Leather	1024.8
	Made from Synthetic PVC Synthetic Leather 976 SQM, PU Synthetic	PRS		SQM
	Leather 766.90 SQM, PU Lining 1673.10 SQM, Elastic Tape 507.30		PU Synthetic Leather	805.2
	Meter in Export Product			SQM
			PU Lining	1756.8
				SQM
			Elastic Tape	512 4
				MTR
2	Ladies Half Boot	43215	PU Synthetic Leather	11235.9
	Made from Synthetic PU Synthetic Leather 10700.86 SQM, PU Lining	PRS		SQM
	9054.57 SQM in Export Product		PU Lining	9507.3

				SQM
3	Children Long Boot	1935	PVC Synthetic Leather	425.7
	Made from Synthetic PVC Synthetic Leather 405.43 SQM, PU Synthetic	PRS		SQM
	Leather 313.30 SQM, PU Lining 608.10 SQM, Elastic Tape 191.60		PU Synthetic Leather	328.95
	Meter in Export Product			SQM
			PU Lining	638.55
				SQIM
			Elastic Tape	193.5
				MTR
4	Children Half Boot	15855	PU Synthetic Leather	3488.1
	Made from Synthetic PU Synthetic Leather 3322 SQM, PU Lining 2869	PRS		SQM
	SQM		PU Lining	3012 45
	in Export Product			SQIM
SM and thi	ckness should be matched in export and in	mport items.		
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	25 / NC/5/MEET/Oct/202223/12			
Case Status	Case Approved			
Party Name	TEQUEST			
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022			
HQ File Number	IQRNORM APPLY 00001701AM23			
RA File Number	06AX04000123 AM23			
Licence No and Date	0611001439/28/06/2022			
Norms Committee	Norms Committee Decision:			

The Committee considered the case as per agenda along with other relevant paper and taking cue from SION J-39 and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Export item	Qty.	Import item	Qty. Recommend	led
RUGS FOR HORSES (The Import REFLECTIVE PIPING 13MM +/- 10 % shall use 66671.42 METER) in Export	5385 Nos.	T.C. REFLECTIVE PIPING 13MM +/- 10%	68004084 Mtr.	

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	226 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	LLOYD SHOES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001704AM23
RA File Number	04AX04000304 AM23
Licence No and Date	0411003547/28/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to defer the case for further examination.

The case stands deferred for re-listing.

Case No.	227 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001713AM23
RA File Number	05AX04000897 AM23
Licence No and Date	0511013471/28/06/2022

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth, committee noted that firm has attached only CAD and image of the product. Therefore, committee decided ask the firm to furnish the following:

- 1. Measurement chart with mentioning product description.
- 2. Justification for higher requirement of fabric.

The case stands deferred for re-listing

Case No.	228 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	AGRIYAH SAFETY GEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001732AM23
RA File Number	06AX04000125 AM23
Licence No and Date	0611001442/28/06/2022

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

- 1. CAD.
- 2. Image with mentioning product description.
- 3. Measurement chart with mentioning product description.

The case stands deferred for re-listing.

Case No.	229 / NC/5/MEET/Oct/202223/12
Case Status	Case Approved
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001763AM23
RA File Number	05AX04000933 AM23
Licence No and Date	0511013502/29/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

S.N	Details of Export List	Qty	Import item	Qty. Recommended
01	Ladies Shirt Full Sleeves  Made of Of	2525 NOS	100% Cotton Woven Dyed Fabric (Width 56 Inch GSM 145 (+/-10%)	3.17 Sq. Mtr/Pc
	100% Cotton Woven Dyed Fabric (Width 56 Inch GSM 145 (+/-10%)			

(Style: RUNGE)		

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	230 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	RAHMAN INDUSTRIES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001766AM23
RA File Number	06AX04000119 AM23
Licence No and Date	0611001445/29/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to defer the case for further examination.

The case stands deferred for re-listing.

Case No.	231 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	FRONTIER PROTECTIVEWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001758AM23
RA File Number	02AX04000175 AM23
Licence No and Date	0211002634/29/06/2022

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

- 1. CAD.
- 2. Image with mentioning product description.
- 3. Measurement chart with mentioning product description.

The case stands deferred for re-listing.

Case No.	232 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	GAINUP TECHNOTEK LIMITED

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Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001769AM23
RA File Number	32AX04000147 AM23
Licence No and Date	3211003290/30/06/2022

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

- 1. Qty. Of import item no1,2 and 4 in kg and its net content in export
- 2. Qty of import item no 3 in sq meter and their net content in export
- 3. Justification of qty of import with the help of CAD

The case stands deferred for re-listing.

Case No.	233 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	GAINUP TECHNOTEK LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001770AM23
RA File Number	32AX04000148 AM23
Licence No and Date	3211003291/30/06/2022

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

- 1. Qty. Of import item no1 to 4 in kg and its net content in export
- 2. Justification of qty. of import with the help of CAD

Case No.	234 / NC/5/MEET/Oct/202223/12	
Case Status	Case Deferred	
Party Name	SERENE SHOE COMPANY	
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022	
HQ File Number	HQRNORM APPLY 00001771AM23	
RA File Number	04AX04000249 AM23	
Licence No and Date	0411003573/30/06/2022	
Norms Committee Decision:		

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to defer the case for further examination.

The case stands deferred for re-listing.

Case No.	235 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001774AM23
RA File Number	05AX04000930 AM23
Licence No and Date	0511013508/30/06/2022

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

- 1. CAD.
- 2. Image with mentioning product description.
- 3. Measurement chart with mentioning product description.

The case stands deferred for re-listing.

Case No.	236 / NC/5/MEET/Oct/202223/12
Case Status	Case Deferred
Party Name	O.C. SWEATERS LLP
Meeting Number and Date	NC/ 5/ MEET/ Oct/ 202223/ 12 and 20/10/2022
HQ File Number	HQRNORM APPLY 00001775AM23
RA File Number	05AX04000913 AM23
Licence No and Date	0511013509/30/06/2022

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

- 1. CAD.
- 2. Image with mentioning product description.
- 3. Measurement chart with mentioning product description.